

DIRECTORATE GENERAL OF FOREIGN TRADE

(DES-II SECTION)

RATIFIED

**RATIFIED MINUTES OF THE NORMS COMMITTEE-II MEETING NO.19/81 HELD
ON 14.12.2016**

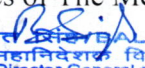
Please Note

- (i) For information of exporters, Norms Committee-II handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC(HS) Chapter 72 to 76, 78 to 80, 85. Communications in respect of cases/pertaining to NC-II may be sent to email address: nc2.dgft@nic.in
- (ii) In certain cases the decision of the Norms Committee refers to the Recommendations/ Observations/ Deficiencies received from the concerned Technical Authority. Wherever applicable, a scanned copy of such document has been placed at the end of the Minutes, in running serial orders. The concerned firm/company may go through the same and respond accordingly.
- (iii) Similarly, a scanned copy of the blank Standard Deficiency Format, which may find a reference in NC decisions, has also been attached in the end. This may also be referred to by the concerned firm/company and may be responded accordingly.
- (iv) The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars No. 50/2009-2014 (RE 2010) dated 28th December, 2011, Policy Circular No.14(RE-2012/2009-14, dated 4th February, 2013 and O.M. No. 01/92/180/Misc./AM.13/PC-VI/10 dated 15.04.2014 or any other provisions under FTP/HBP for EODC.

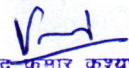
The Meeting No. 19/81 dated 14.12.2016 of Norms Committee-II for the year 2016-17 held on 14.12.2016 under the Chairmanship of Shri Jaikant Singh, Additional Director General of Foreign Trade to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20. The following members were present in the meeting:-

Sl. No.	Name & Designation	Department
1.	Shri K.K. Tiwari, IA	DHI
2.	Shri S.K. Jain, DO	DIPP
3.	Shri K.S. Sodhi, AD(ME)	MSME
4.	Shri Vinod Kumar Kashyap, FTDO	DGFT
5.	Shri Baljit Singh, DDG	DGFT

Minutes of The Meeting No. 19/81 dated 14.12.2016 are confirmed by the members.


बलजीत सिंह BALJIT SINGH
उप महानिदेशक विदेश व्यापार
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
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उद्योग भवन, नई दिल्ली
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विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
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Udyog Bhawan, New Delhi

1	Case No.:3/19/81-ALC2/2016	Party Name:AVON TUBETECH PVT. LTD.	Meet No/Date:19/81- ALC2/2016 14.12.2016	Status: Deferred
	HQ File :01/81/050/00418/AM17/	RLA File :05/23/040/00074/AM13/	Lic.No/Date:0510327267 14.06.2012	Defer Date:
	Decision : NC observed that application for the above AA has been referred to DIPP for comments. NC decided to await their comments and defer the case. The case stands deferred to 24.01.2017.			

2	Case No.:2/8/81-ALC2/2013	Party Name:EPSILON BATTERIES PVT. LTD.	Meet No/Date:19/81- ALC2/2016 14.12.2016	Status: Deferred
	HQ File :01/81/050/00118/AM14/	RLA File :08/24/040/00032/AM14/	Lic.No/Date:0810120617 30.04.2013	Defer Date: 24.01.2017
	Decision : NC observed that case has been referred to MoEF for comments. NC decided to wait for their comments and defer the case. The case stands deferred to 24.01.2017.			

3	Case No.:1/23/81-ALC2/2013	Party Name:MAK CONTROLS AND SYSTEMS PVT LTD.	Meet No/Date:19/81- ALC2/2016 14.12.2016	Status: Deferred
	HQ File :01/81/050/00387/AM14/	RLA File :32/21/040/00032/AM14/	Lic.No/Date:3210063581 29.05.2013	Defer Date: 24.01.2017
	Decision : NC observed that case has been referred to MoD for comments. NC decided to wait for their comments and defer the case. The case stands deferred to 24.01.2017.			

4	Case No.:9/23/81-ALC2/2015	Party Name:JMW INDIA (P) LTD.	Meet No/Date:19/81- ALC2/2016 14.12.2016	Status: Deferred
	HQ File :01/81/050/00484/AM16/	RLA File :05/23/040/00060/AM14/	Lic.No/Date:0510355879 31.05.2013	Defer Date: 24.01.2017
	Decision : NC observed that hard copy of the application not received from CLA Delhi. NC decided to send a reminder to the concerned Regional Authority to forward two set of application alongwith necessary documents for examination of the case. The case stands deferred to 24.01.2017.			

5	Case No.:1/14/81-ALC2/2013	Party Name:TTP TECHNOLOGIES PRIVATE LIMITED	Meet No/Date:19/81- ALC2/2016 14.12.2016	Status: Deferred
	HQ File :01/81/050/00206/AM14/	RLA File :07/24/040/00155/AM14/	Lic.No/Date:0710098022 03.09.2013	Defer Date: 24.01.2017

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Decision : NC observed that application for the above AA was referred to DHI for comments. NC decided to await their comments and defer the case.

The case stands deferred to 24.01.2017.

6	Case No.:62/2/81-ALC2/2014	Party Name:CROMPTON GREAVES LIMITED,	Meet No/Date:19/81-ALC2/2016 14.12.2016	Status: Deferred
	HQ File :01/81/050/00063/AM15/	RLA File :03/94/040/00901/AM14/	Lic.No/Date:0310767077 21.01.2014	Defer Date: 24.01.2017
Decision : NC observed that reply of the company was referred to DHI for comments. NC decided to await their comments and defer the case. The case stands deferred to 24.01.2017.				

7	Case No.:66/2/81-ALC2/2014	Party Name:CROMPTON GREAVES LIMITED,	Meet No/Date:19/81-ALC2/2016 14.12.2016	Status: Deferred
	HQ File :01/81/050/00067/AM15/	RLA File :03/94/040/00498/AM14/	Lic.No/Date:0310767749 24.01.2014	Defer Date: 24.01.2017
Decision : NC observed that reply of the company was referred to DHI for comments. NC decided to await their comments and defer the case. The case stands deferred to 24.01.2017.				

8	Case No.:17/2/81-ALC2/2014	Party Name:VSM VENTURE CONTROL SYSTEMS P.LTD	Meet No/Date:19/81-ALC2/2016 14.12.2016	Status: Deferred
	HQ File :01/81/050/00018/AM15/	RLA File :05/24/040/00410/AM14/	Lic.No/Date:0510378008 03.02.2014	Defer Date: 24.01.2017
Decision: NC observed that application for the above AA was referred to DeitY for comment. NC decided to await their comments and defer the case. The case stands deferred to 24.01.2017.				

9	Case No.:48/2/81-ALC2/2014	Party Name:VINDHYA TELELINKS LTD.,	Meet No/Date:19/81-ALC2/2016 14.12.2016	Status: Deferred
	HQ File :01/81/050/00049/AM15/	RLA File :11/24/040/00008/AM14/	Lic.No/Date:1110027893 12.02.2014	Defer Date: 24.01.2017
Decision : NC observed that application for the above AA referred to DoT for comments on 6.5.2014 and reminder sent on 16.05.2016. NC decided to await their comments and defer the case. The case stands deferred to 24.01.2017.				

B.S.
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10	Case No.:12/2/81-ALC2/2014	Party Name:BHANSALI CABLES & CONDUCTORS (P) LTD.,	Meet No/Date:19/81-ALC2/2016 14.12.2016	Status: Deferred
	HQ File :01/81/050/00013/AM15/	RLA File :05/23/040/00075/AM14/	Lic.No/Date:0510379333 13.02.2014	Defer Date: 24.01.2017
	Decision : NC observed that application for the above AA referred to DoT for comments on 6.5.2014 and reminder sent on 16.05.2016. NC decided to await their comments and defer the case. The case stands deferred to 24.01.2017.			

11	Case No.:24/2/81-ALC2/2014	Party Name:BHANSALI CABLES & CONDUCTORS (P) LTD.,	Meet No/Date:19/81-ALC2/2016 14.12.2016	Status: Deferred
	HQ File :01/81/050/00025/AM15/	RLA File :05/23/040/00537/AM13/	Lic.No/Date:0510380166 24.02.2014	Defer Date: 24.01.2017
	Decision : NC observed that application for the above AA referred to DoT for comments on 02.05.2014. NC decided to await their comments and defer the case. The case stands deferred to 24.01.2017.			

12	Case No.:86/2/81-ALC2/2014	Party Name:BHANSALI CABLES & CONDUCTORS (P) LTD.,	Meet No/Date:19/81-ALC2/2016 14.12.2016	Status: Deferred
	HQ File :01/81/050/00087/AM15/	RLA File :05/23/040/00265/AM13/	Lic.No/Date:0510380165 24.02.2014	Defer Date: 24.01.2017
	Decision : NC observed that application for the above AA referred to DoT for comments on 05.05.2014. NC decided to await their comments and defer the case. The case stands deferred to 24.01.2017.			

13	Case No.:4/23/81-ALC2/2015	Party Name:AMC COOKWARE (INDIA) PVT.LTD.	Meet No/Date:19/81-ALC2/2016 14.12.2016	Status: Deferred
	HQ File :01/81/050/00479/AM16/	RLA File :07/24/040/00046/AM15/	Lic.No/Date:0710104232 20.05.2014	Defer Date: 24.01.2017
	Decision : NC observed that RA, Bangalore was requested to send a correct copy of the application for examination of the case. NC decided to send a reminder to RA Bangalore and defer the case. The case stands deferred to 24.01.2017.			

14	Case No.:29/11/81-ALC2/2014	Party Name:ALSTOM INDIA LIMITED,	Meet No/Date:19/81-ALC2/2016 14.12.2016	Status: Deferred
	HQ File :01/81/050/00343/AM15/	RLA File :34/24/040/00013/AM15/	Lic.No/Date:3410040368 16.07.2014	Defer Date: 24.01.2017

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Decision : NC observed that application for the above AA was referred to DHI for comments. NC decided to await their reply and defer the case.

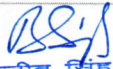
The case stands deferred to 24.01.2017.

15	Case No.:3/23/81-ALC2/2015	Party Name:ANAND TEKNO AIDS ENGINEERING INDIA LTD.	Meet No/Date:19/81- ALC2/2016 14.12.2016	Status: Deferred
	HQ File :01/81/050/00478/AM16/	RLA File :31/83/040/00093/AM15/	Lic.No/Date:3110064619 25.07.2014	Defer Date: 24.01.2017
Decision : NC observed that reply of the firm sent to MSME for comments. NC decided to await their comments and defer the case.				
The case stands deferred to 24.01.2017.				

16	Case No.:6/11/81-ALC2/2014	Party Name:SIECHEM TECHNOLOGIES PRIVATE LIMITED	Meet No/Date:19/81- ALC2/2016 14.12.2016	Status: Deferred
	HQ File :01/81/050/00320/AM15/	RLA File :04/24/040/00091/AM15/	Lic.No/Date:0410159116 28.07.2014	Defer Date: 24.01.2017
Decision : NC observed that application for the above AA was referred to DoT for comments. NC decided to await their comments and defer the case.				
The case stands deferred to 24.01.2017.				

17	Case No.:36/11/81-ALC2/2014	Party Name:INDO COOL COMPOSITES PRIVATE LIMITED	Meet No/Date:19/81- ALC2/2016 14.12.2016	Status: Deferred
	HQ File :01/81/050/00350/AM15/	RLA File :04/24/040/00101/AM15/	Lic.No/Date:0410159126 01.08.2014	Defer Date: 24.01.2017
Decision : NC observed that C&PC deficiency letter dated 03.09.2015 followed with reminder dated 09.10.2015 sent to firm. NC decided to await reply of the firm and defer the case.				
The case stands deferred to 24.01.2017.				

18	Case No.:2/11/81-ALC2/2014	Party Name:TTP TECHNOLOGIES PRIVATE LIMITED	Meet No/Date:19/81- ALC2/2016 14.12.2016	Status: Deferred
	HQ File :01/81/050/00316/AM15/	RLA File :07/24/040/00170/AM15/	Lic.No/Date:0710106521 25.08.2014	Defer Date: 24.01.2017
Decision : NC observed that hard copy of the application received and sent to DHI on 26.10.2016. NC decided to await their comments and defer the case.				
The case stands deferred to 24.01.2017.				


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19	Case No.:10/23/81-ALC2/2015	Party Name:URETHANE ELASTOMERS	Meet No/Date:19/81-ALC2/2016 14.12.2016	Status: Deferred
	HQ File :01/81/050/00485/AM16/	RLA File :04/24/040/00199/AM15/	Lic.No/Date:0410159708 11.11.2014	Defer Date: 24.01.2017
Decision :NC observed that reply of the firms has been referred to MSME for comments. NC decided to await their comments and defer the case.				
The case stands deferred to 24.01.2017.				

20	Case No.:35/17/81-ALC2/2014	Party Name:ALSTOM INDIA LIMITED,	Meet No/Date:19/81-ALC2/2016 14.12.2016	Status: Deferred
	HQ File :01/81/050/00570/AM15/	RLA File :34/24/040/00214/AM15/	Lic.No/Date:3410040713 24.11.2014	Defer Date: 24.01.2017
Decision : NC observed that comments received from DHI needs further examination. NC decided to request DHI to relook their comments and defer the case.				
The case stands deferred to 24.01.2017.				

21	Case No.:13/23/81-ALC2/2015	Party Name:METENERE LTD.	Meet No/Date:19/81-ALC2/2016 14.12.2016	Status: Deferred
	HQ File :01/81/050/00488/AM16/	RLA File :05/24/040/00423/AM15/	Lic.No/Date:0510392478 18.12.2014	Defer Date: 24.01.2017
Decision : NC observed that application for the above AA has been referred to MSME for comments. NC decided to await their comments and defer the case.				
The case stands deferred to 24.01.2017.				

22	Case No.:26/17/81-ALC2/2014	Party Name:MAK CONTROLS AND SYSTEMS PVT LTD.	Meet No/Date:19/81-ALC2/2016 14.12.2016	Status: Deferred
	HQ File :01/81/050/00561/AM15/	RLA File :32/21/040/00162/AM15/	Lic.No/Date:3210077400 21.01.2015	Defer Date: 24.01.2017
Decision : NC observed that reply of the firm sent to DoT for comments .NC decided to await their comments and defer the case.				
The case stands deferred to 24.01.2017.				

23	Case No.:7/5/81-ALC2/2015	Party Name:TATA POWER SOLAR SYSTEMS LTD.	Meet No/Date:19/81-ALC2/2016 14.12.2016	Status: Deferred
	HQ File :01/81/050/00107/AM16/	RLA File :07/24/040/00470/AM15/	Lic.No/Date:0710108018 15.04.2015	Defer Date: 24.01.2017
Decision : NC observed that case was referred to MNRE for comments and reminder sent on				

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05.08.2016.NC decided to await their comments and defer the case.

The case stands deferred to 24.01.2017.

24	Case No.:20/7/81-ALC2/2016	Party Name:LAXMI ELECTRONICS MOULDS & PRECISION ENGG P.LTD.	Meet No/Date:19/81-ALC2/2016 14.12.2016	Status: Deferred
	HQ File :01/81/050/00122/AM17/	RLA File :07/24/040/00489/AM15/	Lic.No/Date:0710108043 16.04.2015	Defer Date: 24.01.2017
Decision : NC observed that reply of the firm sent to DeitY for comments. NC decided to await their comments and defer the case.				
The case stands deferred to 24.01.2017.				

25	Case No.:37/8/81-ALC2/2015	Party Name:L & T HYDROCARBON ENGINEERING LIMITED	Meet No/Date:19/81-ALC2/2016 14.12.2016	Status: Deferred
	HQ File :01/81/050/00181/AM16/	RLA File :03/95/040/01064/AM15/	Lic.No/Date:0310795786 08.05.2015	Defer Date: 24.01.2017
Decision : NC observed that certain information were sought as per DIPP deficiency letter, however, company has sought extension of time. NC decided to allow extension of time sought and defer the case.				
The case stands deferred to 24.01.2017.				

26	Case No.:44/8/81-ALC2/2015	Party Name:MOTHERSON SUMI SYSTEMS LTD.,	Meet No/Date:19/81-ALC2/2016 14.12.2016	Status: Deferred
	HQ File :01/81/050/00188/AM16/	RLA File :05/24/040/00094/AM16/	Lic.No/Date:0510394455 04.06.2015	Defer Date: 24.01.2017
Decision : NC observed that application for the above AA has been referred to MSME for comments. NC decided to await their comments and defer the case.				
The case stands deferred to 24.01.2017.				

27	Case No.:45/8/81-ALC2/2015	Party Name:MOTHERSON SUMI SYSTEMS LTD.,	Meet No/Date:19/81-ALC2/2016 14.12.2016	Status: Deferred
	HQ File :01/81/050/00189/AM16/	RLA File :05/24/040/00097/AM16/	Lic.No/Date:0510394456 04.06.2015	Defer Date: 24.01.2017
Decision : NC observed that application for the above AA has been referred to MSME for comments. NC decided to await their comments and defer the case.				
The case stands deferred to 24.01.2017.				

28	Case No.:26/8/81-ALC2/2015	Party Name:ZENITH	Meet No/Date:19/81-	Status:
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बलदेव सिंह/BALDEV SINGH
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	PRECISION PVT LTD.,	ALC2/2016 14.12.2016	Deferred
HQ File :01/81/050/00170/AM16/	RLA File :07/24/040/00080/AM16/	Lic.No/Date:0710108374 16.06.2015	Defer Date: 24.01.2017
Decision : NC observed that application for the above AA has been referred to MSME for comments. NC decided to await their comments and defer the case.			
The case stands deferred to 24.01.2017.			

29	Case No.:11/23/81-ALC2/2015	Party Name:TBEA ENERGY (INDIA) PRIVATE LIMITED	Meet No/Date:19/81-ALC2/2016 14.12.2016	Status: Deferred
	HQ File :01/81/050/00486/AM16/	RLA File :34/24/040/00123/AM16/	Lic.No/Date:3410041397 23.07.2015	Defer Date: 24.01.2017
Decision : NC observed that DHI deficiency letter dated 27.06.2016 followed with reminder dated 21.09.2016 was sent to firm. NC decided to await reply of the firm and defer the case.				
The case stands deferred to 24.01.2017.				

30	Case No.:6/14/81-ALC2/2015	Party Name:GLAZIUM FACADES PRIVATE LIMITED	Meet No/Date:19/81-ALC2/2016 14.12.2016	Status: Deferred
	HQ File :01/81/050/00271/AM16/	RLA File :31/83/040/00067/AM16/	Lic.No/Date:3110065618 03.09.2015	Defer Date: 24.01.2017
Decision : NC observed that reply of the firm has been sent to MSME for comments. NC decided to await their comments and defer the case.				
The case stands deferred to 24.01.2017.				

31	Case No.:14/17/81-ALC2/2015	Party Name:COSMO FERRITES LTD.,	Meet No/Date:19/81-ALC2/2016 14.12.2016	Status: Deferred
	HQ File :01/81/050/00337/AM16/	RLA File :22/24/040/00039/AM16/	Lic.No/Date:2210015312 17.09.2015	Defer Date: 24.01.2017
Decision : NC observed that reply of the firm has been sent to MSME for comments. NC decided to await their comments and defer the case.				
The case stands deferred to 24.01.2017.				

32	Case No.:13/19/81-ALC2/2016	Party Name:MPP TECHNOLOGIES PRIVATE LTD.,	Meet No/Date:19/81-ALC2/2016 14.12.2016	Approved
	HQ File :01/81/050/00428/AM17/	RLA File :07/24/040/00222/AM16/	Lic.No/Date:0710108850 07.10.2015	
Decision : NC decided to ratify the norms for the norms for the above AA on repeat basis with AA No.0710103613 dated 11.04.2014 as per DHI recommendation dated 14.12.2016.				

बलजीव सिंह/BAL
उप महादेशिक विदेश व्यापार
Deputy Director General of Foreign Trade
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विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

RA may take suitable consequential action accordingly.

33	Case No.:16/19/81-ALC2/2016	Party Name:MPP TECHNOLOGIES PRIVATE LTD.,	Meet No/Date:19/81-ALC2/2016 14.12.2016	Approved
	HQ File :01/81/050/00431/AM17/	RLA File :07/24/040/00218/AM16/	Lic.No/Date:0710108851 08.10.2015	
	Decision : NC decided to ratify the norms for the above AA as per SION, C-1647 as per DHI recommendation dated 14.12.2016. RA may take suitable consequential action accordingly.			

34	Case No.:29/7/81-ALC2/2016	Party Name:PREMIER INDUSTRIAL CORPORATION LIMITED	Meet No/Date:19/81-ALC2/2016 14.12.2016	Approved
	HQ File :01/81/050/00131/AM17/	RLA File :03/95/040/00966/AM15/	Lic.No/Date:0310799451 15.10.2015	
	Decision : NC decided to ratify the norms for the above AA as per MSME comments vide UO No. TL-13024/113/2016-MMM&A-DCMSME dated 23/11/2016 (copy enclosed). RA may take suitable consequential action accordingly.			

35	Case No.:12/19/81-ALC2/2016	Party Name:MPP TECHNOLOGIES PRIVATE LTD.,	Meet No/Date:19/81-ALC2/2016 14.12.2016	Approved
	HQ File :01/81/050/00427/AM17/	RLA File :07/24/040/00262/AM16/	Lic.No/Date:0710108995 03.11.2015	
	Decision : NC decided to ratify the norms for the norms for the above AA on repeat basis with AA No.0710103613 dated 11.04.2014 as per DHI recommendation dated 14.12.2016. RA may take suitable consequential action accordingly.			

36	Case No.:15/19/81-ALC2/2016	Party Name:MPP TECHNOLOGIES PRIVATE LTD.,	Meet No/Date:19/81-ALC2/2016 14.12.2016	Approved
	HQ File :01/81/050/00430/AM17/	RLA File :07/24/040/00261/AM16/	Lic.No/Date:0710108999 03.11.2015	
	Decision : NC decided to ratify the norms for the norms for the above AA on repeat basis with AA No.0710103613 dated 11.04.2014 as per DHI recommendation dated 14.12.2016. RA may take suitable consequential action accordingly.			

37	Case No.:18/19/81-ALC2/2016	Party Name:SKIPPER LIMITED	Meet No/Date:19/81-ALC2/2016 14.12.2016	Status: Deferred
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बलजीत सिंह / BALJIT SINGH
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Deputy Director General of Foreign Trade
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HQ File :01/81/050/00433/AM17/	RLA File :02/24/040/00169/AM16/	Lic.No/Date:0210206355 14.12.2015	Defer Date: 24.01.2017
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Decision : NC decided to ask firm to submit information as per DIPP UO No. 12/100/2016-TSW/37 dated 14.12.2016 as under:

1. Information in respect of Sl. No. 5 & 11 of Standard Deficiency Format.
2. Separate content of Billets and Angles in export item.
3. Separate quantities of Billets and Angles in import item at Sl. No. 1.

The case stands deferred to 24.01.2017.

Case No.: 17/19/81-ALC2/2016	Party Name: SKIPPER LIMITED	Meet No/Date: 19/81-ALC2/2016 14.12.2016	Status: Deferred
HQ File :01/81/050/00432/AM17/	RLA File :02/24/040/00168/AM16/	Lic.No/Date:0210206359 15.12.2015	Defer Date: 24.01.2017

Decision : NC decided to ask firm to submit information as per DIPP UO No. 12/100/2016-TSW/38 dated 14.12.2016 as under:

1. Information in respect of Sl. No. 5 & 11 of Standard Deficiency Format.
2. Separate content of Billets and Angles in export item.
3. Separate quantities of Billets and Angles in import item at Sl. No. 1.

The case stands deferred to 24.01.2017.

Case No.: 2/23/81-ALC2/2015	Party Name: COSMO FERRITES LTD.,	Meet No/Date: 19/81-ALC2/2016 14.12.2016	Status: Deferred
HQ File :01/81/050/00477/AM16/	RLA File :22/24/040/00084/AM16/	Lic.No/Date:2210015383 18.12.2015	Defer Date: 24.01.2017

Decision : NC observed that reply of the firm sent to MSME for comments. NC decided to await their comments and defer the case.

The case stands deferred to 24.01.2017.

Case No.: 10/7/81-ALC2/2016	Party Name: BAOSTEEL INDIA COMPANY PRIVATE LIMITED,	Meet No/Date: 19/81-ALC2/2016 14.12.2016	Status: Deferred
HQ File :01/81/050/00112/AM17/	RLA File :03/94/040/00798/AM16/	Lic.No/Date:0310801730 12.01.2016	Defer Date: 24.01.2017

Decision : NC observed that reply of the firm sent to MOS for comments. NC decided to await their comments and defer the case.

The case stands deferred to 24.01.2017.

Case No.: 6/7/81-ALC2/2016	Party Name: TEMPEL	Meet No/Date: 19/81-	Approved
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बलजीत सिंह/BALJI SINGH
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	PRECISION METAL PRODUCTS INDIA PVT. LTD.,	ALC2/2016 14.12.2016	
HQ File :01/81/050/00108/AM17/	RLA File :04/24/040/00207/AM16/	Lic.No/Date:0410161578 03.02.2016	

Decision : NC decided to **ratify** the norms for the above AA as per DIPP comments vide UO No. 12/100/2016-TSW/41 dated 14/12/2016 as under:

1. Word "Relevant "may be prefixed with the description of import items at Sl. No. 1 to 38 and their quantities may be allowed as under:

Sl. No.	Quantity (Kgs.)	Sl. No.	Quantity (Kgs.)	Sl. No.	Quantity (Kgs.)	Sl. No.	Quantity (Kgs.)
1	21400	12	8560	23	8560	34	41806
2	21366	13	7490	24	32100	35	44429
3	21400	14	5342	25	32100	36	92870
4	32100	15	4280	26	48150	37	95314
5	32100	16	2140	27	37450	38	31209
6	1041	16	4280	28	25680		
7	4273	18	3210	29	25639		
8	6420	19	2140	30	21400		
9	80250	20	2140	31	12840		
10	80250	21	6420	32	6420		
11	80250	22	8560	33	166003		

2. Quantities of import items at Sl. No. 1, 3, 4, 5, 8 to 13, 15 to 28 & 30 to 32 has been restricted as 1.07 Kgs./Kg. content in export items taking clue from SION C-1695.
3. Quantities of import item at Sl. No. 33 & 34 has been allowed as 1.53 Kgs./ Kg. content in export items after taking 1/3rd recovery.
4. Quantity of import item at Sl. No. 35 has been allowed as 1.78 Kgs./ Kg. content in export item after taking 1/3rd recovery.
5. Quantity of import item at Sl. No. 36 has been allowed as 2.51 Kgs./ Kg. content in export item after taking 1/3rd recovery.
6. Rest of import items have allowed as applied for taking clue from SION C-1695.

RA may take suitable consequential action accordingly.

42	Case No.:18/7/81-ALC2/2016	Party Name:L & T HYDROCARBON ENGINEERING LIMITED	Meet No/Date:19/81- ALC2/2016 14.12.2016	Status: Deferred
	HQ File :01/81/050/00120/AM17/	RLA File :52/24/040/00077/AM16/	Lic.No/Date:5210041765 11.02.2016	Defer Date: 24.01.2017
	Decision : NC observed that DIPP deficiency letter dated 02.11.2016 sent to company. NC decided to send a reminder to company and defer the case.			
	The case stands deferred to 24.01.2017.			

43	Case No.:2/7/81-ALC2/2016	Party Name:DIANA METALS	Meet No/Date:19/81- ALC2/2016 14.12.2016	Status: Deferred
	HQ File	RLA File	Lic.No/Date:0410161606	Defer Date:

RS
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Udyog Bhawan, New Delhi

:01/81/050/00104/AM17/	:04/24/040/00228/AM16/	16.02.2016	24.01.2017
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Decision : NC observed that reply of the firm sent to MSME for comments. NC decided to await their comments and defer the case.

The case stands deferred to 24.01.2017.

Case No.:3/7/81-ALC2/2016	Party Name:STERA ENGINEERING INDIA PRIVATE LIMITED	Meet No/Date:19/81- ALC2/2016 14.12.2016	Status: Deferred
HQ File :01/81/050/00105/AM17/	RLA File :04/24/040/00231/AM16/	Lic.No/Date:0410161615 17.02.2016	Defer Date: 24.01.2017

Decision : NC observed that application for the above AA has been referred to MSME for comments. NC decided to await their comments and defer the case.

The case stands deferred to 24.01.2017.

Case No.:4/7/81-ALC2/2016	Party Name:STERA ENGINEERING INDIA PRIVATE LIMITED	Meet No/Date:19/81- ALC2/2016 14.12.2016	Approved
HQ File :01/81/050/00106/AM17/	RLA File :04/24/040/00233/AM16/	Lic.No/Date:0410161617 17.02.2016	

Decision : NC decided to **ratify** the norms for the above AA as per MSME comments vide UO No. TL-13024/151/2016-MMM&A-DCMSME dated 23/11/2016 (copy enclosed).

RA may take suitable consequential action accordingly.

Case No.:5/7/81-ALC2/2016	Party Name:STERA ENGINEERING INDIA PRIVATE LIMITED	Meet No/Date:19/81- ALC2/2016 14.12.2016	Status: Deferred
HQ File :01/81/050/00107/AM17/	RLA File :04/24/040/00232/AM16/	Lic.No/Date:0410161616 17.02.2016	Defer Date: 24.01.2017

Decision : NC observed that reply of the firm sent to MSME for comments .NC decided to await their comments and defer the case.

The case stands deferred to 24.01.2017.

Case No.:25/7/81-ALC2/2016	Party Name:PHOENIX FOILS PVT. LTD.	Meet No/Date:19/81- ALC2/2016 14.12.2016	Status: Deferred
HQ File :01/81/050/00127/AM17/	RLA File :03/95/040/00829/AM16/	Lic.No/Date:0310802700 18.02.2016	Defer Date: 24.01.2017

Decision : NC observed that application for the above AA has been referred to MoS for comments. NC decided to await their comments and defer the case.

The case stands deferred to 24.01.2017.

उप निदेशक, विदेश व्यापार
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विनोद कुमार कश्यप
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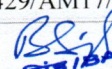
48	Case No.:1/1/81-ALC2/2016	Party Name:ARFIN INDIA LIMITED	Meet No/Date:19/81-ALC2/2016 14.12.2016	Status: Deferred
	HQ File :01/81/050/00545/AM16/	RLA File :08/24/040/00446/AM16/	Lic.No/Date:0810137489 22.03.2016	Defer Date: 24.01.2017
	Decision : NC observed that hard copy of the application not received from RA, Ahmadabad. NC decided to send a reminder to the concerned Regional Authority to forward two set of application alongwith necessary documents for examination of the case. The case stands deferred to 24.01.2017.			

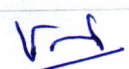
49	Case No.:4/10/81-ALC2/2016	Party Name:FCI OEN CONNECTORS LIMITED	Meet No/Date:19/81-ALC2/2016 14.12.2016	Status: Deferred
	HQ File :01/81/050/00189/AM17/	RLA File :10/24/040/00125/AM16/	Lic.No/Date:1010059443 30.03.2016	Defer Date: 24.01.2017
	Decision : NC observed that hard copy of the application not received from RA, Cochin. NC decided to send a reminder to the concerned Regional Authority to forward two set of application alongwith necessary documents for examination of the case. The case stands deferred to 24.01.2017.			

50	Case No.:43/7/81-ALC2/2016	Party Name:VILAS TRANSCORE LTD	Meet No/Date:19/81-ALC2/2016 14.12.2016	Status: Deferred
	HQ File :01/81/050/00145/AM17/	RLA File :34/24/040/00005/AM17/	Lic.No/Date:3410042050 08.04.2016	Defer Date: 24.01.2017
	Decision : NC observed that DHI deficiency letter dated 20.09.2016 sent to firm followed with reminder dated 21.10.2016. NC decided to await the reply of the firm and defer the case. The case stands deferred to 24.01.2017.			

51	Case No.:11/19/81-ALC2/2016	Party Name: MPP TECHNOLOGIES PRIVATE LTD.,	Meet No/Date:19/81-ALC2/2016 14.12.2016	Approved
	HQ File :01/81/050/00426/AM17/	RLA File :07/24/040/00425/AM16/	Lic.No/Date:0710109647 13.04.2016	
	Decision : NC decided to ratify the norms for the norms for the above AA on repeat basis with AA No.0710103837 dated 01.05.2014 as per DHI recommendation dated 14.12.2016. RA may take suitable consequential action accordingly.			

52	Case No.:14/19/81-ALC2/2016	Party Name:MPP TECHNOLOGIES PRIVATE LTD.,	Meet No/Date:19/81-ALC2/2016 14.12.2016	Approved
	HQ File :01/81/050/00429/AM17/	RLA File :07/24/040/00424/AM16/	Lic.No/Date:0710109648 13.04.2016	


बलजीत सिंह/BALJIT SINGH
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Decision: NC decided to ratify the norms for the norms for the above AA on repeat basis with AA No.0710103837 dated 01.05.2014 as per DHI recommendation dated 14.12.2016.

RA may take suitable consequential action accordingly.

Case No.:44/7/81-ALC2/2016	Party Name:COATEC INDIA	Meet No/Date:19/81-ALC2/2016 14.12.2016	Status: Deferred
HQ File :01/81/050/00146/AM17/	RLA File :22/24/040/00001/AM17/	Lic.No/Date:2210015475 29.04.2016	Defer Date: 24.01.2017

Decision : NC observed that application for the above AA was referred to MSME for comments. NC decided to await their comments and defer the case.

The case stands deferred to 24.01.2017.

Case No.:42/7/81-ALC2/2016	Party Name:TEMPEL PRECISION METAL PRODUCTS INDIA PVT. LTD.,	Meet No/Date:19/81-ALC2/2016 14.12.2016	Approved
HQ File :01/81/050/00144/AM17/	RLA File :04/24/040/00021/AM17/	Lic.No/Date:0410161881 09.05.2016	

Decision : NC decided to **ratify** the norms for the above AA as per DIPP comments vide UO No. 12/100/2016-TSW/54 dated 14/12/2016 as under:

1. Word "Relevant "may be prefixed with the description of import items at Sl. No. 1 to 54 and their quantities may be allowed as under:

Sl. No.	Quantity (Kgs.)	Sl. No.	Quantity (Kgs.)	Sl. No.	Quantity (Kgs.)	Sl. No.	Quantity (Kgs.)	Sl. No.	Quantity (Kgs.)
1	21400	12	8560	23	8560	34	93663	45	28560
2	21366	13	7490	24	32100	35	166003	46	25500
3	21400	14	5342	25	32100	36	41806	47	25500
4	32100	15	4280	26	48150	37	44429	48	30600
5	32100	16	2140	27	37450	38	92870	49	30600
6	1041	16	4280	28	25680	39	95314	50	10200
7	4273	18	3210	29	25639	40	31209	51	10200
8	6420	19	2140	30	21400	41	20400	52	25500
9	80250	20	2140	31	12840	42	34680	53	10200
10	80250	21	6420	32	6420	43	42840	54	10200
11	80250	22	8560	33	31821	44	28560		

2. Quantities of import items at Sl. No. 1, 3, 4, 5, 8 to 13, 15 to 28 & 30 to 32 has been restricted as 1.07 Kgs./Kg. content in export items taking clue from SION C-1695.
3. Quantities of import item at Sl. No. 35 & 36 has been allowed as 1.53 Kgs./ Kg. content in export items after taking 1/3rd recovery.
4. Quantity of import item at Sl. No. 37 has been allowed as 1.78 Kgs./ Kg. content in export item after taking 1/3rd recovery.
5. Quantity of import item at Sl. No. 38 has been allowed as 2.51 Kgs./ Kg. content in export item after taking 1/3rd recovery.
6. Rest of import items have allowed as applied for taking clue from SION C-1695.

RA may take suitable consequential action accordingly.

Case No.:24/7/81-ALC2/2016	Party Name:PHOENIX FOILS PVT. LTD.	Meet No/Date:19/81-ALC2/2016 14.12.2016	Status: Deferred
HQ File :01/81/050/00126/AM17/	RLA File :03/95/040/00074/AM17/	Lic.No/Date:0310804637 12.05.2016	Defer Date: 24.01.2017
Decision : NC observed that application for the above AA has been referred to MOS for comments. NC decided to await their comments and defer the case. The case stands deferred to 24.01.2017.			

Case No.:12/10/81-ALC2/2016	Party Name:SHIVALIK BIMETAL CONTROLS LTD.	Meet No/Date:19/81-ALC2/2016 14.12.2016	Status: Deferred
HQ File :01/81/050/00197/AM17/	RLA File :05/24/040/00045/AM17/	Lic.No/Date:0510398533 17.05.2016	Defer Date: 24.01.2017
Decision : NC observed that application for the above AA has been referred to MSME for comments. NC decided to await their comments and defer the case. The case stands deferred to 24.01.2017.			

Case No.:31/7/81-ALC2/2016	Party Name:REEP INDUSTRIES PVT.LTD.	Meet No/Date:19/81-ALC2/2016 14.12.2016	Approved
HQ File :01/81/050/00133/AM17/	RLA File :04/24/040/00036/AM17/	Lic.No/Date:0410161945 19.05.2016	
Decision : NC decided to ratify the norms for the above AA as per DIPP comments vide UO No. 12/100/2016-TSW/57 dated 14/12/2016 as under: 1. Net weight of 187.142 MT may be specified with the quantity of export product. 2. Quantities of import items at Sl. No. 1 & 3 to 8 may be allowed as 1.03 Kgs./Kg. content in export item. 3. Quantities of import items at Sl. No. 2 & 9 may be allowed as 1.02 Kgs./Kg. content in export item. RA may take suitable consequential action accordingly			

Case No.:59/7/81-ALC2/2016	Party Name:POLYCAB WIRES PVT.LTD.	Meet No/Date:19/81-ALC2/2016 14.12.2016	Approved
HQ File :01/81/050/00161/AM17/	RLA File :03/95/040/00022/AM17/	Lic.No/Date:0310804887 20.05.2016	
Decision : NC decided to ratify the norms for the above AA as per DIPP comments vide UO No. 12/100/2016-TSW/58 dated 14/12/2016 as under:			

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उप महानिदेशक विदेश व्यापार
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
भारत सरकार/Govt. of India
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विनोद कुमार कश्यप
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विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
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उद्योग भवन, नई दिल्ली
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1. Export items at Sl. No. 3 to 6 may be deleted as requested by the firm vide their letter dated 11th November, 2016.
2. Description, sizes, quantities and net weight of export items at Sl. No. 1, 2 & 7 under the Advance Authorization may be specified as per enclosed Annexure.
3. Quantity of import item at Sl.No.1 i.e. Copper Wire Rod may be restricted as 455737 Kgs. and may be allowed as 1.01 Kgs./Kg. content in the export items at Sl. No. 1, 2 & 7.
4. Quantity of import item at Sl. No.2 i.e. Aluminium Ingot may be restricted as 369.5 Kgs. and may be allowed as 1.01 Kgs./Kg. content in the export items at Sl. No. 7.
5. Quantity of import item at Sl. No. 3 i.e. LDPE Compound (Crosslinkable) may be restricted as 42606 Kgs. and may be allowed as 1.05 kgs/kg content in the export items at Sl. No. 1, 2 & 7.
6. Quantity of import item at Sl. No. 4 i.e. COGEGUM Compound may be restricted as 32230 Kgs. and may be allowed as 1.05 kgs/kg content in the export items at Sl. No. 1 & 7.
7. Quantity of import item at Sl. No. 5 i.e. PVC Resin may be allowed as 1.05 Kgs./Kg. content in the export items at Sl. No. 2.
8. Quantity of import item at Sl. No. 6 i.e. PVC Plasticizer may be allowed as 1.05 Kgs./K content in the export items at Sl. No. 2.
9. Quantity of import item at Sl. No. 7 i.e. Steel Wire Rod may be restricted as 256459 Kgs. and may be allowed as 1.02 kgs/kg content in the Export items at Sl. No. 1 & 2.
10. Quantity of import item at Sl. No. 8 viz. Zinc Ingots may be allowed upto 4 % of weight of Steel Wire Rod.
11. Quantity of import item at Sl. No. 9 i.e. Semi Conducting Compound may be restricted as 270.3 Kgs. and may be allowed as 1.05 kgs/kg content in the export items at Sl. No. 7.
12. Quantity of import item at Sl.No. 10 i.e. Copper Tape may be restricted as 120.9 Kgs. and may be allowed as 1.01 Kgs./Kg. content in the export items at Sl. No. 7.

RA may take suitable consequential action accordingly

Case No.:7/10/81-ALC2/2016	Party Name:CORDS CABLE INDUSTRIES LTD	Meet No/Date:19/81-ALC2/2016 14.12.2016	Status: Deferred
HQ File :01/81/050/00192/AM17/	RLA File :05/23/040/00572/AM16/	Lic.No/Date:0510398605 24.05.2016	Defer Date: 24.01.2017
59 Decision : NC observed that DIPP deficiency letter sent to firm seeking certain information, however, no reply received. NC decided to send a reminder to firm and defer the case.			
The case stands deferred to 24.01.2017.			

Case No.:9/10/81-ALC2/2016	Party Name:KEI INDUSTRIES LIMITED	Meet No/Date:19/81-ALC2/2016 14.12.2016	Approved
HQ File :01/81/050/00194/AM17/	RLA File :05/23/040/00062/AM17/	Lic.No/Date:0510398584 24.05.2016	
60 Decision : NC decided to ratify the norms for the above AA as per DIPP comments vide UO No. 12/100/2016-TSW/60 dated 14/12/2016 as under:			
1. Net weight of export products may be specified as under:			
Sl.	Net Export	Sl.	Net Export

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Foreign Trade Development Officer
विदेश व्यापार मह निदेशालय
Directorate General of Foreign Trade
भारत सरकार / Govt. of India
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

No.	Weight (Kgs./Km)	No.	Weight (Kgs./Km)	No.	Weight (Kgs./Km)	No.	Weight (Kgs./Km)
1	9876.6	11	1589.6	21	337.8	31	1046.7
2	7188.1	12	2986.5	22	1364.3	32	1799.1
3	506.4	13	3616.7	23	1849.4	33	1395.9
4	612.8	14	1810.7	24	2375.8	34	2146.1
5	940	15	4030.3	25	2745	35	2743.5
6	1220.6	16	5099.3	26	133.9	36	795.3
7	1557.1	17	6181.6	27	365.3	37	967.2
8	585	18	12971	28	437.4	38	34522.9
9	843.3	19	298.7	29	568.6	39	2837.4
10	1099.5	20	741.2	30	750	40	7263.3

2. Quantities of import item at Sl. No 1 viz. Copper Wire Rod/CC Rod(EC Grade)/ Copper Cathode (99.99% purity) (Electrolytic grade)may be allowed as under:
 - a) For Export products mentioned at Sl. No. 1, 18, 19 & 33, as 1.01 Kgs./kg content in the Export products
 - b) For Export products mentioned at Sl. No. 2 to 17, 21 to 23, 25 to 32, 34, ,35 & 39 as per Engineering Table 5.
 - c) For Export product mentioned at Sl. No. 20, as per Engineering Table 4.
 - d) For Export products mentioned at Sl. No. 24, 38 & 40 as 1294.4 Kgs./Km, 15644.7 Kgs./Km & 5333 Kgs./Km., respectively taking clue from Engineering Table 5.
3. Quantities of import item at Sl. No 2 viz. XLPE Compound of relevant grade may be allowed 1.05 Kgs./kg content in the export products at Sl. No. 1 to 20 & 36 to 40.
4. Quantities of import item at Sl. No 3 viz. PVC Resin may be allowed as 1.05 Kgs./kg content in the export products at Sl. No. 2 to 20.
5. Quantities of import item at Sl. No. 4 i.e. Galvanised Steel Wire/G.I Wire may be allowed 1.01 kgs/kg content in the Export products at Sl. No. 2 to 24, 27 to 33, 36 & 37 as claimed by the firm.
6. Quantities of import item at Sl. No. 5 viz. HDPE may be allowed as 1.05 Kgs./kg content in the export products at Sl. No. 1 & 21 to 40 .
7. Quantity of import item at Sl. No. 6 i.e. Semi Conducting Water Blocking Tape/Water Blocking Tape(Cable grade) may be allowed as 1.02 Kgs./Kgs. content in the Export products at Sl. No. 1 & 38 to 40.
8. Quantities of import item at Sl. No. 7 viz. EPR may be allowed as 1.05 Kgs./kg content in the export products at Sl. No. 21 to 35.
9. Quantities of import item at Sl. No 8 viz. Nylon Compound of relevant grade may be allowed as 1.05 Kgs./Kg. content in export products at Sl. No. 38 to 40 .

RA may take suitable consequential action accordingly.

61	Case No.:5/10/81-ALC2/2016 HQ File :01/81/050/00190/AM17/	Party Name:ANKUR EXPORTS RLA File :05/23/040/00089/AM17/	Meet No/Date:19/81- ALC2/2016 14.12.2016 Lic.No/Date:0510398622 25.05.2016	Status: Deferred Defer Date: 24.01.2017
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Decision : NC observed that hard copy of the application not received from CLA Delhi. NC decided to send a reminder to the concerned Regional Authority to forward two set of

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विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
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application alongwith necessary documents for examination of the case.

The case stands deferred to 24.01.2017.

62	Case No.:16/10/81-ALC2/2016	Party Name:VOITH HYDRO PRIVATE LIMITED	Meet No/Date:19/81-ALC2/2016 14.12.2016	Status: Deferred
	HQ File :01/81/050/00201/AM17/	RLA File :05/24/040/00078/AM17/	Lic.No/Date:0510398617 25.05.2016	Defer Date: 24.01.2017
Decision :NC observed that DHI deficiency letter sent to firm on 30.11.2016. NC decided to await reply of the firm and defer the case.				
The case stands deferred to 24.01.2017.				

63	Case No.:49/7/81-ALC2/2016	Party Name:SHRENIK INDUSTRIES PVT. LTD.	Meet No/Date:19/81-ALC2/2016 14.12.2016	Status: Deferred
	HQ File :01/81/050/00151/AM17/	RLA File :31/82/040/00037/AM17/	Lic.No/Date:3110066160 26.05.2016	Defer Date: 24.01.2017
Decision : NC observed that application for the above AA was referred to MSME for comments. NC decided to await their comments and defer the case.				
The case stands deferred to 24.01.2017.				

64	Case No.:15/10/81-ALC2/2016	Party Name:VJ MET CRAFT (INDIA) PVT LTD	Meet No/Date:19/81-ALC2/2016 14.12.2016	Status: Deferred
	HQ File :01/81/050/00200/AM17/	RLA File :09/24/040/00103/AM17/	Lic.No/Date:0910063696 27.05.2016	Defer Date: 24.01.2017
Decision :NC observed that DIPP deficiency letter sent to firm on 20.10.2016 followed with reminder dated 30.11.2016. NC decided to await reply of the firm and defer the case.				
The case stands deferred to 24.01.2017.				

65	Case No.:2/10/81-ALC2/2016	Party Name:MAN INDUSTRIES (INDIA) LTD.	Meet No/Date:19/81-ALC2/2016 14.12.2016	Closed
	HQ File :01/81/050/00187/AM17/	RLA File :03/95/040/00034/AM17/	Lic.No/Date:0310805019 30.05.2016	
Decision : NC observed that AA for the above firm has been issued by RA Mumbai vide letter No.03/95/40/00034/AM-17/279 dated 30.5.2016 on repeat basis. Accordingly, NC decided to close the case.				
RA may take suitable consequential action accordingly.				

66	Case No.:51/7/81-ALC2/2016	Party Name:FCI OEN CONNECTORS LIMITED	Meet No/Date:19/81-ALC2/2016	Status: Deferred
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		14.12.2016	
HQ File :01/81/050/00153/AM17/	RLA File :10/24/040/00014/AM17/	Lic.No/Date:1010059496 31.05.2016	Defer Date: 24.01.2017
Decision : NC observed that application for the above AA was referred to DeitY for comments. NC decided to await their comments and defer the case.			
The case stands deferred to 24.01.2017.			

Case No.: 6/13/81-ALC2/2016	Party Name:AMOD STAMPINGS P LTD	Meet No/Date:19/81- ALC2/2016 14.12.2016	Status: Deferred
HQ File :01/81/050/00241/AM17/	RLA File :34/24/040/00015/AM17/	Lic.No/Date:3410042235 01.06.2016	Defer Date: 24.01.2017
Decision : NC observed that application for the above AA was referred to DHI relates to MSME. NC decided to forward the application to MSME for comments and defer the case.			
The case stands deferred to 24.01.2017.			

Case No.: 4/19/81-ALC2/2016	Party Name:KSE ELECTRICALS PVT.LTD.	Meet No/Date:19/81- ALC2/2016 14.12.2016	Status: Deferred
HQ File :01/81/050/00419/AM17/	RLA File :02/24/040/00042/AM17/	Lic.No/Date:0210206724 01.06.2016	Defer Date: 24.01.2017
Decision : NC observed that application for the above AA referred to DIPP for comments. NC decided to await their comments and defer the case.			
The case stands deferred to 24.01.2017.			

Case No.: 26/10/81-ALC2/2016	Party Name:POLYCAB WIRES PVT.LTD.	Meet No/Date:19/81- ALC2/2016 14.12.2016	Approved
HQ File :01/81/050/00211/AM17/	RLA File :03/95/040/00182/AM17/	Lic.No/Date:0310805316 08.06.2016	

Decision : NC decided to **ratify** the norms for the above AA as per DIPP comments vide UO No. 12/100/2016-TSW/69 dated 14/12/2016 as under:

1. Description, sizes, quantities and net weight of export items at Sl. No. 1 to 17 under the Advance Authorization may be specified as per enclosed Annexure.
2. Quantity of import item at Sl.No.1 i.e. Copper Wire Rod may be allowed as 1.01 Kgs./Kg. content in the export items at Sl. No. 1 to 10, 12 & 14 to 17.
3. Quantity of import item at Sl. No.2 i.e. Aluminium Ingot may be allowed as be allowed as 1.01 Kgs./Kg. content in the export items at Sl. No. 8, 11 & 13.
4. Quantity of import item at Sl. No. 3 i.e. LDPE Compound (Crosslinkable) may allowed as 1.05 kgs/kg content in the export items at Sl. No. 1 to 13 & 15 to 17.
5. Quantity of import item at Sl. No. 4 i.e. COGEGUM Compound may be allowed as 1.05 kgs/kg content in the export items at Sl. No. 6, 7, 10, 12 & 13.
6. Quantity of import item at Sl. No. 5 i.e. PVC Resin may be allowed as 1.05 Kgs./Kg. content

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Deputy Director General of Foreign Trade
विदेश व्यापार महाप्रदेशीय
Directorate General of Foreign Trade
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विनोद कुमार कश्यप
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विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महाप्रदेशीय
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- in the export items at Sl. No. 1 to 5, 8, 9, 11 & 14 to 17.
7. Quantity of import item at Sl. No. 6 i.e. PVC Plasticizer may be allowed as 1.05 Kgs./Kg. content in the export items at Sl. No. 1 to 5, 8, 9, 11 & 14 to 17.
 8. Quantity of import item at Sl. No. 7 i.e. Steel Wire Rod may be restricted as 860844 Kgs. and may allowed as 1.02 kgs/kg content in the Export items at Sl. No. 1 to 5, 9, 10, 12 & 15 to 17.
 9. Quantity of import item at Sl. No. 8 viz. Zinc Ingots may be allowed upto 4 % of weight of Steel Wire Rod
 10. Quantity of import item at Sl. No. 9 i.e. Semi Conducting Compound may be allowed as 1.05 kgs/kg content in the export items at Sl. No. 12 & 13.
 11. Quantity of import item at Sl. No. 10 i.e. Copper Tape may be allowed as 1.01 Kgs./Kg. content in the export items at Sl. No. 12 & 13.
 12. Quantity of import item at Sl. No. 11 i.e. Glass Mica Tape may be allowed as 1.01 Kgs./kg. content in the export items at Sl. No.2, 4 to 6 & 17 as claimed by the firm.

RA may take suitable consequential action accordingly.

71	Case No.:24/10/81-ALC2/2016	Party Name:PHOENIX FOILS PVT. LTD.	Meet No/Date:19/81-ALC2/2016 14.12.2016	Status: Deferred
	HQ File :01/81/050/00209/AM17/	RLA File :03/95/040/00192/AM17/	Lic.No/Date:0310805410 13.06.2016	Defer Date: 24.01.2017
Decision : NC observed that application for the above AA referred to MoS for comments. NC decided to await their comments and defer the case.				
The case stands deferred to 24.01.2017.				

70	Case No.:3/10/81-ALC2/2016	Party Name:PHOENIX FOILS PVT. LTD.	Meet No/Date:19/81-ALC2/2016 14.12.2016	Status: Deferred
	HQ File :01/81/050/00188/AM17/	RLA File :03/95/040/00194/AM17/	Lic.No/Date:0310805411 13.06.2016	Defer Date: 24.01.2017
Decision : NC observed that application for the above AA referred to MoS for comments. NC decided to await their comments and defer the case.				
The case stands deferred to 24.01.2017.				

72	Case No.:27/10/81-ALC2/2016	Party Name:RAYCHEM RPG PVT LTD.	Meet No/Date:19/81-ALC2/2016 14.12.2016	Status: Deferred
	HQ File :01/81/050/00212/AM17/	RLA File :03/95/040/00088/AM17/	Lic.No/Date:0310805444 14.06.2016	Defer Date: 24.01.2017
Decision : NC observed that DIPP deficiency letter sent to firm on 20.10.2016 followed with reminder dated 30.11.2016. NC decided to await reply of the firm and defer the case.				
The case stands deferred to 24.01.2017.				

73	Case No.:29/10/81-ALC2/2016	Party Name:NSIL EXPORTS LIMITED	Meet No/Date:19/81-ALC2/2016	Status: Deferred
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बलराज सिंह/BALRAJ SINGH
उप महानिदेशक विदेश व्यापार
Deputy Director General of Foreign Trade
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		14.12.2016	
HQ File :01/81/050/00214/AM17/	RLA File :56/24/040/00011/AM17/	Lic.No/Date:5610004933 23.06.2016	Defer Date: 24.01.2017
Decision : NC observed that application for the above AA was referred to MOS for comments. NC decided to await their comments and defer the case.			
The case stands deferred to 24.01.2017.			

	Case No.: 30/10/81-ALC2/2016	Party Name: NSIL EXPORTS LIMITED	Meet No/Date: 19/81-ALC2/2016 14.12.2016	Status: Deferred
74	HQ File :01/81/050/00215/AM17/	RLA File :56/24/040/00012/AM17/	Lic.No/Date:5610004934 23.06.2016	Defer Date: 24.01.2017
Decision : NC observed that application for the above AA was referred to MOS for comments. NC decided to await their comments and defer the case.				
The case stands deferred to 24.01.2017.				

	Case No.: 8/10/81-ALC2/2016	Party Name: JINDAL SAW LIMITED	Meet No/Date: 19/81-ALC2/2016 14.12.2016	Status: Deferred
75	HQ File :01/81/050/00193/AM17/	RLA File :05/23/040/00157/AM17/	Lic.No/Date:0510399000 06.07.2016	Defer Date: 24.01.2017
Decision : NC observed that DIPP deficiency letter sent to firm on 20.10.2016 followed with reminder dated 30.11.2016. NC decided to await reply of the firm and defer the case.				
The case stands deferred to 24.01.2017.				

	Case No.: 1/13/81-ALC2/2016	Party Name: ORION METAL POWDER PVT LTD	Meet No/Date: 19/81-ALC2/2016 14.12.2016	Status: Deferred
76	HQ File :01/81/050/00236/AM17/	RLA File :02/24/040/00063/AM17/	Lic.No/Date:0210206848 20.07.2016	Defer Date: 24.01.2017
Decision : NC decided to ask firm to submit information as per MSME UO No. TL-13024/166/2016-MMM&A-DCMSME dated 22.11.2016 (copy enclosed).				
The case stands deferred to 24.01.2017.				

	Case No.: 3/13/81-ALC2/2016	Party Name: AMOD STAMPINGS P LTD	Meet No/Date: 19/81-ALC2/2016 14.12.2016	Status: Deferred
77	HQ File :01/81/050/00238/AM17/	RLA File :34/24/040/00077/AM17/	Lic.No/Date:3410042405 04.08.2016	Defer Date: 24.01.2017
Decision : NC observed that application for the above AA was referred to DHI relates to MSME. NC decided to forward the application to MSME for comments and defer the case.				

B.S.
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V.K.
विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
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The case stands deferred to 24.01.2017.

78	Case No.:5/13/81-ALC2/2016	Party Name:AMOD STAMPINGS P LTD	Meet No/Date:19/81-ALC2/2016 14.12.2016	Status: Deferred
	HQ File :01/81/050/00240/AM17/	RLA File :34/24/040/00087/AM17/	Lic.No/Date:3410042404 04.08.2016	Defer Date: 24.01.2017
Decision : NC observed that application for the above AA was referred to DHI relates to MSME. NC decided to forward the application to MSME for comments and defer the case.				
The case stands deferred to 24.01.2017.				

79	Case No.:4/13/81-ALC2/2016	Party Name:AMOD STAMPINGS P LTD	Meet No/Date:19/81-ALC2/2016 14.12.2016	Status: Deferred
	HQ File :01/81/050/00239/AM17/	RLA File :34/24/040/00086/AM17/	Lic.No/Date:3410042414 05.08.2016	Defer Date: 24.01.2017
Decision : NC observed that application for the above AA was referred to DHI relates to MSME. NC decided to forward the application to MSME for comments and defer the case.				
The case stands deferred to 24.01.2017.				

80	Case No.:12/13/81-ALC2/2016	Party Name:KEI INDUSTRIES LIMITED	Meet No/Date:19/81-ALC2/2016 14.12.2016	Approved
	HQ File :01/81/050/00247/AM17/	RLA File :05/23/040/00207/AM17/	Lic.No/Date:0510399385 08.08.2016	
Decision : NC decided to ratify the norms for the above AA as per DIPP comments vide UO No. 12/100/2016-TSW/80 dated 14/12/2016 as under:				

1. Net weight of export products may be specified as under:

Sl. No.	Net Export Weight (Kgs./Km)	Sl. No.	Net Export Weight (Kgs./Km)	Sl. No.	Net Export Weight (Kgs./Km)	Sl. No.	Net Export Weight (Kgs./Km)
1	16486	17	343	33	345.4	49	357.1
2	16458	18	7992	34	424.8	50	440.6
3	11891	19	2314.5	35	757.5	51	537.4
4	156.9	20	343.2	36	878.2	52	469.9
5	156.9	21	473.6	37	1292.1	53	1550.6
6	225	22	813.3	38	1525.1	54	731.3
7	261.8	23	254.4	39	371.2	55	279.9
8	689.1	24	902.6	40	455.4	56	119.6
9	1309.1	25	278.6	41	427.8	57	50.8
10	1739.6	26	573.5	42	1472	58	1278.3
11	299.6	27	1507.8	43	2345.6	59	1870.2
12	183.3	28	306.7	44	4322.5	60	1418

13	305.4	29	1326.4	45	12820.2	61	2194
14	544.8	30	363	46	4705.8	62	3853.2
15	1225.1	31	278.6	47	68.6		
16	1078.5	32	306.7	48	3156.3		

2. Quantities of import item at Sl. No 1 viz. Copper Wire Rod/CC Rod(EC Grade)/ Copper Cathode (99.99% purity) (Electrolytic grade)may be allowed as under:

- For Export products mentioned at Sl. No. 1, 2 & 3 as 3455.4 Kgs./Km, 5434.3 Kgs./Km & 5547.4 Kgs./Km., respectively taking clue from Engineering Table 5.
- For Export products mentioned at Sl. No. 4, 5, 17, 20 to 22, 30, 39 to 43, 46 to 51, 54 to 60 & 62 as per Engineering Table 5.
- For Export products mentioned at Sl. No. 6 to 16 & 23 to 29, as 1.01 Kgs./kg content in the Export products.
- For Export products mentioned at Sl. No. 18, 19, 44 & 45 as 6590.7 Kgs./Km , 1630.7 Kgs./Km, 2588.8 Kgs./Km. & 8875.7 Kgs./Km. respectively taking clue from Engineering Table 5.
- For Export products mentioned at Sl. No. 31 to 37 & 52, as per Engineering Table 4.
- For Export products mentioned at Sl. No. 38 , 53 & 61 as 437.9 Kgs./Km, 346.7 Kgs./Km. & 346.7 Kgs./Km, respectively taking clue from Engineering Table 4.

3. Quantities of import item at Sl. No 2 viz. XLPE Compound of relevant grade may be allowed as 1.05 Kgs./kg content in the export products at Sl. No. 1 to 19, 23 to 46, 48 to 53 & 58 to 62.

4. Quantities of import item at Sl. No 3 viz. PVC Resin may be allowed as 1.05 Kgs./kg content in the export products at Sl. No. 1 to 5, 18 to 46 & 48 to 62.

5. Quantities of import item at Sl. No 4 viz. Antimony Trioxide may be allowed as 1.05 Kgs./kg content in the export products at Sl. No. 1 to 5, 18 to 46 & 48 to 62.

6. Quantities of import item at Sl. No. 5 i.e. Galvanised Steel Wire/G.I Wire may be allowed as 1.01 kgs/kg content in the Export products at Sl. No. 1 to 3, 6 to 17, 23 to 45, 49 to 53 & 58 to 62 as claimed by the firm.

7. Quantities of import item at Sl. No. 6 viz. HDPE may be allowed as 1.05 Kgs./kg content in the export products at Sl. No. 6 to 19 & 23 to 48 .

8. Quantity of import item at Sl. No. 7 i.e. Glass Mica Tape may be allowed as 1.02 Kgs./Kgs. content in the Export products at Sl. No. 6 to 11.

9. Quantity of import item at Sl. No. 8 i.e. Semi Conducting Water Blocking Tape/Water Blocking Tape(Cable grade) may be allowed as 1.02 Sq. Mtrs./Sq. Mtrs. content in the Export products at Sl. No. 18 & 19.

10. Quantities of import item at Sl. No 9 viz. Nylon Compound of relevant grade may be allowed as 1.05 Kgs./Kg. content in export products at Sl. No.18 & 19 .

RA may take suitable consequential action accordingly.

Case No.:16/13/81-ALC2/2016	Party Name:NATIONAL STEEL AND AGRO INDUSTRIES LTD.,	Meet No/Date:19/81-ALC2/2016 14.12.2016	Status: Deferred
81 HQ File :01/81/050/00251/AM17/	RLA File :56/24/040/00027/AM17/	Lic.No/Date:5610004971 08.08.2016	Defer Date: 24.01.2017

Decision : NC observed that company has sought extension of time for submission details sought by MoS. NC decided to allow extension of time sought by the company and defer the

Dep
Directorate General of Foreign Trade
Deputy Director General of Foreign Trade
Directorate General of Foreign Trade
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Udyog Bhawan, New Delhi

विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार विभाग/Deptt. of Commerce
वाणिज्य विभाग/Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

case.

The case stands deferred to 24.01.2017.

Case No.:11/13/81-ALC2/2016	Party Name:JAYBEE LAMINATIONS PVT LTD	Meet No/Date:19/81- ALC2/2016 14.12.2016	Status: Deferred
HQ File :01/81/050/00246/AM17/	RLA File :05/23/040/00231/AM17/	Lic.No/Date:0510399391 09.08.2016	Defer Date: 24.01.2017

82 **Decision :** NC observed that hard copy of the application not received from CLA Delhi. NC decided to send a reminder to the concerned Regional Authority to forward two set of application alongwith necessary documents for examination of the case.

The case stands deferred to 24.01.2017.

Case No.:13/13/81-ALC2/2016	Party Name:KEI INDUSTRIES LIMITED	Meet No/Date:19/81- ALC2/2016 14.12.2016	Approved
HQ File :01/81/050/00248/AM17/	RLA File :05/23/040/00160/AM17/	Lic.No/Date:0510399443 11.08.2016	

Decision : NC decided to **ratify** the norms for the above AA as per DIPP comments vide UO No. 12/100/2016-TSW/83 dated 14/12/2016 as under:

1. Net weight of export products may be specified as under:

Sl. No.	Net Export Weight (Kgs./Km)	Sl. No.	Net Export Weight (Kgs./Km)	Sl. No.	Net Export Weight (Kgs./Km)	Sl. No.	Net Export Weight (Kgs./Km)
1	198.2	6	745.9	11	3065.6	16	6916.9
2	248.8	7	999.5	12	183.7	17	14827.4
3	358.5	8	1309.7	13	277.3	18	5937.6
4	455.1	9	1839.3	14	540.2		
5	671.5	10	2320.1	15	985.5		

2. Quantities of import item at Sl. No 1 viz. Copper Wire Rod/CC Rod(EC Grade)/ Copper Cathode (99.99% purity) (Electrolytic grade)may be allowed as under:
 - a) For Export product mentioned at Sl. No. 1, as per Engineering Table 4.
 - b) For Export products mentioned at Sl. No. 2 to 4 & 6 to 15 as per Engineering Table 5.
 - c) For Export products mentioned at Sl. No. 5, 16, 17 & 18 as 278.1 Kgs./Km, 4631.1 Kgs./Km, 7536.8 Kgs./Km, & 3189.5 Kgs./Km., respectively taking clue from Engineering Table 5.
3. Words “ Semi Conducting XLPE Compound” may be deleted from the description of import item at Sl. No. 2
4. Quantities of import item at Sl. No 2 viz. XLPE Compound of relevant grade may be allowed as 1.05 Kgs./kg content in the export products at Sl. No. 6 to 11 & 16 to 18.
5. Quantities of import item at Sl. No 3 viz. PVC Resin may be allowed as 1.05 Kgs./kg content in the export products at Sl. No. 1 to 18.

6. Quantities of import item at Sl. No 4 viz. Antimony Trioxide may be allowed as 1.05 Kgs./kg content in the export products at Sl. No. 1 to 18.
7. Quantity of import item at Sl. No. 5 i.e. Semi Conducting Water Blocking Tape/Water Blocking Tape(Cable grade) may be allowed as 1.02 Kgs./Kgs. content in the Export products at Sl. No. 16 to 18.

RA may take suitable consequential action accordingly.

84	Case No.:10/13/81-ALC2/2016	Party Name:JANANI BRUSH	Meet No/Date:19/81-ALC2/2016 14.12.2016	Status: Deferred
	HQ File :01/81/050/00245/AM17/	RLA File :35/24/040/00030/AM17/	Lic.No/Date:3510045016 24.08.2016	Defer Date: 24.01.2017
Decision : NC observed that application for the above AA was referred to MSME for comments. NC decided to await their comments and defer the case. The case stands deferred to 24.01.2017.				

85	Case No.:8/13/81-ALC2/2016	Party Name:CMR CONTROL SYSTEMS INDIA PRIVATE LIMITED	Meet No/Date:19/81-ALC2/2016 14.12.2016	Status: Deferred
	HQ File :01/81/050/00243/AM17/	RLA File :31/83/040/00062/AM17/	Lic.No/Date:3110066308 29.08.2016	Defer Date: 24.01.2017
Decision : NC observed that application for the above AA has been referred to DHI for comments. NC decided to await their comments and defer the case. The case stands deferred to 24.01.2017.				

86	Case No.:5/19/81-ALC2/2016	Party Name:MPP TECHNOLOGIES PRIVATE LTD.,	Meet No/Date:19/81-ALC2/2016 14.12.2016	Approved
	HQ File :01/81/050/00420/AM17/	RLA File :07/24/040/00186/AM17/	Lic.No/Date:0710110339 31.08.2016	
Decision : NC decided to ratify the norms for the norms for the above AA on repeat basis with AA No.0710103837 dated 01.05.2014 as per DHI recommendation dated 14.12.2016. RA may take suitable consequential action accordingly.				

87	Case No.:1/16/81-ALC2/2016	Party Name:RAJPUTANA INDUSTRIES PVT.LTD.	Meet No/Date:19/81-ALC2/2016 14.12.2016	Status: Deferred
	HQ File :01/81/050/00334/AM17/	RLA File :13/24/040/00025/AM17/	Lic.No/Date:1310048376 09.09.2016	Defer Date: 24.01.2017
Decision : NC observed that hard copy of the application not received from the RA, Jaipur. NC decided to request concerned RA to forward two sets of application alongwith documents and defer the case.				

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उप महादेशिक विदेश व्यापार
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
भारत सरकार/Govt. of India
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विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
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Foreign Trade Development Officer
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Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

The case stands deferred to 24.01.2017.

88	Case No.:6/19/81-ALC2/2016	Party Name:MPP TECHNOLOGIES PRIVATE LTD.,	Meet No/Date:19/81-ALC2/2016 14.12.2016	Approved
	HQ File :01/81/050/00421/AM17/	RLA File :07/24/040/00191/AM17/	Lic.No/Date:0710110399 12.09.2016	
Decision : NC decided to ratify the norms for the norms for the above AA on repeat basis with AA No.0710103613 dated 11.04.2014 as per DHI recommendation dated 14.12.2016. RA may take suitable consequential action accordingly.				

89	Case No.:7/19/81-ALC2/2016	Party Name:MPP TECHNOLOGIES PRIVATE LTD.,	Meet No/Date:19/81-ALC2/2016 14.12.2016	Approved
	HQ File :01/81/050/00422/AM17/	RLA File :07/24/040/00192/AM17/	Lic.No/Date:0710110400 12.09.2016	
Decision : NC decided to ratify the norms for the norms for the above AA on repeat basis with AA No.0710103613 dated 11.04.2014 as per DHI recommendation dated 14.12.2016. RA may take suitable consequential action accordingly.				

90	Case No.:8/19/81-ALC2/2016	Party Name:MPP TECHNOLOGIES PRIVATE LTD.,	Meet No/Date:19/81-ALC2/2016 14.12.2016	Approved
	HQ File :01/81/050/00423/AM17/	RLA File :07/24/040/00193/AM17/	Lic.No/Date:0710110401 12.09.2016	
Decision : NC decided to ratify the norms for the norms for the above AA on repeat basis with AA No.0710103613 dated 11.04.2014 as per DHI recommendation dated 14.12.2016. RA may take suitable consequential action accordingly.				

91	Case No.:10/19/81-ALC2/2016	Party Name:MPP TECHNOLOGIES PRIVATE LTD.,	Meet No/Date:19/81-ALC2/2016 14.12.2016	Approved
	HQ File :01/81/050/00425/AM17/	RLA File :07/24/040/00195/AM17/	Lic.No/Date:0710110398 12.09.2016	
Decision : NC decided to ratify the norms for the norms for the above AA on repeat basis with AA No.0710103837 dated 01.05.2014 as per DHI recommendation dated 14.12.2016. RA may take suitable consequential action accordingly.				

92	Case No.:2/16/81-ALC2/2016	Party Name:PILOT INDUSTRIES LTD.	Meet No/Date:19/81-ALC2/2016 14.12.2016	Status: Deferred
	HQ File :01/81/050/00335/AM17/	RLA File :05/24/040/00286/AM17/	Lic.No/Date:0510400190 20.10.2016	Defer Date: 24.01.2017

Decision : NC observed that hard copy of the application not received from CLA Delhi. NC decided to send a reminder to the concerned Regional Authority to forward two set of application alongwith necessary documents for examination of the case.

The case stands deferred to 24.01.2017.

93	Case No.:9/19/81-ALC2/2016	Party Name:MPP TECHNOLOGIES PRIVATE LTD.,	Meet No/Date:19/81-ALC2/2016 14.12.2016	Approved
	HQ File :01/81/050/00424/AM17/	RLA File :07/24/040/00194/AM17/	Lic.No/Date:0710110549 21.10.2016	
Decision : NC decided to ratify the norms for the norms for the above AA on repeat basis with AA No.0710103613 dated 11.04.2014 as per DHI recommendation dated 14.12.2016. RA may take suitable consequential action accordingly.				

94	Case No.:2/19/81-ALC2/2016	Party Name:APAR INDUSTRIES LIMITED	Meet No/Date:19/81-ALC2/2016 14.12.2016	Status: Deferred
	HQ File :01/81/050/00417/AM17/	RLA File :03/94/040/00637/AM17/	Lic.No/Date:0310808692 25.10.2016	Defer Date: 24.01.2017
Decision : NC decided to ask company to submit information as per DIPP UO No.12/100/2016-TSW/94 dated 14.12.2016 as under : 1. Detailed calculations for the requirement of each raw material, export product wise supported by the cross sectional diagram of the cable/ Buyers data sheet. 2. Total Net weights of each cable including the net weights of all inputs (imported as well indigenous, except packing materials) 3. Material balancing viz. net content of each imported and indigenous input, export product wise. 4. Total requirement of each raw material, export product wise, in a tabular form The case stands deferred to 24.01.2017.				

95	Case No.:1/19/81-ALC2/2016	Party Name:JAIN METAL ROLLING MILLS,	Meet No/Date:19/81-ALC2/2016 14.12.2016	Status: Deferred
	HQ File :01/81/050/00416/AM17/	RLA File :04/24/040/00130/AM17/	Lic.No/Date:0410162527 29.11.2016	Defer Date: 24.01.2017
Decision : NC observed that hard copy of the application not received from CLA Delhi. NC decided to send a reminder to the concerned Regional Authority to forward two set of application alongwith necessary documents for examination of the case. The case stands deferred to 24.01.2017.				

BSJ

Offline Agenda of Meeting No. 19/81 dated 14.12.2016

बलजीत सिंह /
उप महानिदेशक वि.
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग / Deptt. of Commerce
भारत सरकार / Govt. of India
उद्योग भवन, नई दिल्ली
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विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
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उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Case No. AR-559	M/S. CARCLO TECHNICAL PLASTICS (P) LTD.
Meeting No. 19/81	HQ File No.:01/81/162/0043/AM'14/DES-II
Dated:- 14.12.2016	RLA File No.: 1/02/2010:EOU:CSEZ/
Subject:	Fixation of scrap/wastage norms.
Decision: NC observed that application for the above AA has been referred to C&PC for comments. NC decided to await their comments and defer the case.	
The case stands deferred to 24.01.2017.	

Case No. AR-560	M/S. MC COM INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting No. 19/81	HQ File No.: 01/81/50/00447/AM14/DES.II
Dated:- 14.12.2016	RLA File No.: 03/95/040/00616/AM14
Subject:	Ratification of norms in respect of Advance Authorization No. 0310756576 dated 01.11.2013.
Decision: NC observed that application for the above AA has been referred to MSME for comments. NC decided to await their comments and defer the case.	
The case stands deferred to 24.01.2017.	

Case No. AR-561	M/S. NARAYAN POWERTECH PRIVATE LIMITED
Meeting No. 19/81	HQ File No.: 01/81/050/971/AM07/DES.II
Dated:- 14.12.2016	RLA File No.: 34/24/040/00179/AM07
Subject:	Modification of fixed norms in respect of Advance Authorization No. 3410017503 dated 28.11.2006
Decision: DHI D/L UO No.3(135)/12-TSW (B) dated 28.10.2016.	

Case No. AR-562	M/S. LEITWIND SHRIRAM MANUFACTURING LIMITED
Meeting No. 19/81	HQ File No.: 01/81/50/227/AM14/DES.II
Dated:- 14.12.2016	RLA File No.: 04/24/040/00069/AM14
Subject:	Ratification of norms in respect of Advance Authorization No. 0410147963 dated 15.07.2013
Decision: NC decided to ratify the norms for the above AA as per DHI comments dated 01.01.2016 (copy enclosed).	
RA may take suitable consequential action accordingly.	

Case No. AR-563	M/S. ASIATIC ELECTRICAL & SWITCHGEAR PRIVATE LIMITED
Meeting No. 19/81	HQ File No.: 01/81/50/271/AM10/
Dated:- 14.12.2016	RLA File No.: 05/23/040/00058/AM10
Subject:	Modification/Amendment of ratified norms in respect of Advance Authorization No. 0510251101 dated 16.10.2009.
Decision: NC observed that application for the above AA has been referred to MSME for comments. NC decided to await their comments and defer the case.	
The case stands deferred to 24.01.2017.	

Case No. AR-564	M/S. SUMI MOTHERSON INNOVATIVE ENGINEERING LIMITED
Meeting No. 19/81	HQ File No.:01/81/050/00376/AM11/
Dated:- 14.12.2016	RLA File No.: 05/24/040/00460/AM10/
Subject:	Fixation of norms in respect of Advance Authorization No. 0510258719 dated

उप. महानिदेशक, विदेश व्यापार
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
भारत सरकार, नई दिल्ली
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

विनोद कुमार कश्यप
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उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

	17.02.2010.
Decision: NC observed that application for the above AA has been referred to C&PC for comments. NC decided to await their comments and defer the case.	
The case stands deferred to 24.01.2017.	

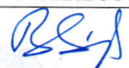
Case No. AR-565	M/S. MPP TECHNOLOGIES PRIVATE LIMITED
Meeting No. 19/81	HQ File No.:01/81/050/00464/AM11/
Dated:- 14.12.2016	RLA File No.: 07/24/040/00268/AM11/
Subject:	Modification/amendment of ratified norms in respect of Advance Authorization No. 0710074776 dated 12.10.2010.
Decision: NC observed that application for the above AA has been referred to DHI for comments. NC decided to await their comments and defer the case.	
The case stands deferred to 24.01.2017.	

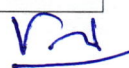
Case No. AR-566	M/S. TRAFOMEC INDIA MAGNETICS PRIVATE LIMITED
Meeting No. 19/81	HQ File No.: 01/81/050/00270/AM13/
Dated:- 14.12.2016	RLA File No.: 07/24/040/00216/AM13/
Subject:	Fixation of norms in respect of Advance Authorization No. 0710090674 dated 11.09.2012.
Decision: NC observed that application for the above AA has been referred to DHI for comments. NC decided to await their comments and defer the case.	
The case stands deferred to 24.01.2017.	

Case No. AR-567	M/S. TRAFOMEC INDIA MAGNETICS PRIVATE LIMITED
Meeting No. 19/81	HQ File No.: 01/81/050/00325/AM12/
Dated:- 14.12.2016	RLA File No.: 07/24/040/00258/AM12/
Subject:	Fixation of norms in respect of Advance Authorization No. 0710083779 dated 08.11.2011.
Decision: NC observed that application for the above AA has been referred to DHI for comments. NC decided to await their comments and defer the case.	
The case stands deferred to 24.01.2017.	

Case No. AR-568	M/S. LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting No. 19/81	HQ File No.: 01/81/050/00473/AM15/
Dated:- 14.12.2016	RLA File No.: 07/24/040/00250/AM15/
Subject:	Modification/amendment of ratified norms in respect of advance authorization no. 0710106866 dated 20.10.2014.
Decision: NC observed that application for the above AA has been referred to C&PC for comments. NC decided to await their comments and defer the case.	
The case stands deferred to 24.01.2017.	

Case No. AR-569	M/S. CROMPTON GREAVES LIMITED
Meeting No. 19/81	HQ File No.: 01/81/050/00505/AM15/
Dated:- 14.12.2016	RLA File No.: 03/94/040/00268/AM15/


 बलजीत सिंह
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 विनोद कुमार कश्यप
 VINOD KUMAR KASHYAP
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 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

Subject:	Fixation of norms in respect of Advance Authorization No. Advance Authorisation No. 0310789692 dated 26.09.2014.
Decision: NC observed that DHI deficiency letter dated 07.01.2016 followed with reminder dated 21.09.2016 was sent to company. NC decided to await reply and defer the case.	
The case stands deferred to 24.01.2017.	

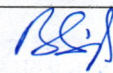
Case No. AR-570	M/S. GALLANTT METAL LIMITED
Meeting No. 19/81	HQ File No.:01/81/061/00001/AM16/DES-II/
Dated:- 14.12.2016	KASEZ File No.37/24/040/0006/AM16/
Subject:	Fixation of norms in respect of advance authorization no. 3710002621 dated 13.01.2016.
Decision: NC observed that case for the above AA has been opened online in 4.7 and listed for Meeting No.20/81 dated 27.12.2016, hence this case is withdrawn from the list of offline agenda.	

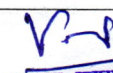
Case No. AR-571	M/S. GALLANTT METAL LIMITED
Meeting No. 19/81	HQ File No.:01/81/061/00002/AM16/DES-II/
Dated:- 14.12.2016	KASEZ File No.37/24/040/0007/AM16/
Subject:	Fixation of norms in respect of advance authorization no. 3710002622 dated 13.01.2016.
Decision: NC observed that case for the above AA has been opened online in 4.7 and listed for Meeting No.20/81 dated 27.12.2016, hence this case is withdrawn from the list of offline agenda.	

Case No. AR-572	M/S. CROMPTON GREAVES LIMITED
Meeting No. 19/81	HQ File No. 01/81/050/00048/AM15/DES-II
Dated:- 14.12.2016	RLA File No.: 03/94/040/00292/AM14/
Subject:	Modification of fixed norms in respect of advance authorization no. 0310767760 dated 24.01.2014.
Decision: NC observed that reply of the firm has been referred to DHI for comments. NC decided to await their comments and defer the case.	
The case stands deferred to 24.01.2017.	

Case No. AR-573	M/S. CROMPTON GREAVES LIMITED
Meeting No. 19/81	HQ File No. 01/81/050/00066/AM15/DES-II
Dated:- 14.12.2016	RLA File No.: 03/94/040/00391/AM14/
Subject:	Modification of fixed norms in respect of advance authorization no. 0310766731 dated 17.01.2014.
Decision: NC observed that application for the above AA has been referred to DHI for comments. NC decided to await their comments and defer the case.	
The case stands deferred to 24.01.2017.	

Case No. AR-574	M/S. DELPHI CONNECTION SYSTEMS PRIVATE LIMITED
Meeting No. 19/81	HQ File No.:01/81/050/00103/AM16
Dated:- 14.12.2016	RLA File No.: 10/24/040/00135/AM15
Subject:	Fixation of norms in respect of advance authorization no. 1010059079 dated 25.03.2015.
Decision: NC observed that application for the above AA has been referred to C&PC for comments. NC decided to await their comments and defer the case.	


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 विनोद कुमार कश्यप
 VINOD KUMAR KASHYAP
 निदेश व्यापार विकास अधिकारी
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The case stands deferred to 24.01.2017.

Case No. AR-575	M/S. FCI OEN CONNECTORS LIMITED
Meeting No. 19/81	HQ File No.:01/81/050/00421/AM15/
Dated:- 14.12.2016	RLA File No.: 10/24/040/00058/AM15/
Subject:	Fixation of norms in respect of advance authorization no. 1010058810 dated 26.09.2014.

Decision: NC observed that application for the above AA has been referred to DeitY for comments. NC decided to await their comments and defer the case.

The case stands deferred to 24.01.2017.

Case No. AR-576	M/S. FCI OEN CONNECTORS LIMITED
Meeting No. 19/81	HQ File No.:01/81/050/00154/AM16/
Dated:- 14.12.2016	RLA File No.: 10/24/040/00140/AM15/
Subject:	Fixation of norms in respect of advance authorization no. 1010059108 dated 13.04.2015.

Decision: NC observed that reply of the firm has been referred to DeitY for comments. NC decided to await their comments and defer the case.

The case stands deferred to 24.01.2017.

Case No. AR-577	M/S. S.K. INDUSTRIES
Meeting No. 19/81	HQ File No.:01/81/162/15/AM16/DES-II
Dated:- 14.12.2016	KASEZ File No. KASEZ/100%EOU/II/48/95-96/Vol.II/
Subject:	Modification/amendment of ratified norms.

Decision: NC decided to **ratify** the norms as per DIPP comments vide UO No. 12/100/2016-TSW/AR-577 dated 14/12/2016 as under:

Keeping in view that the export item is for aeronautical applications, it is recommended that scrap wastage norms may be modified for the EOU as under in terms of para 6.8(e) of the Foreign Trade Policy 2015-20, based on the Inspection report of MSME-Development Institute, Ahmedabad:

Export Item		Input Item(s)	
Description	Quantity	Description	Quantity
Bearing Races	1 Kg.	Relevant Alloy Steel Bars	As per Chartered Engineer Certificate attached with the MSME-DI report (copy enclosed) or 84 % (on raw material basis), whichever is less.
		or Relevant Steel Tubes/Pipes	As per Chartered Engineer Certificate attached with the MSME-DI report (copy enclosed) or 60 % (on raw material basis), whichever is less.

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	or Forged Ring of Steel or	As per Chartered Engineer Certificate attached with the MSME-DI report (copy enclosed) or 39 % (on raw material basis), whichever is less.
	Relevant Phenolic Tubes (For bearing races made from Phenolic tubes)	As per Chartered Engineer Certificate attached with the MSME-DI report (copy enclosed) or 70 % (on raw material basis), whichever is less

DC, SEZ may take suitable consequential action accordingly.

Case No. AR-578	M/S. VINEY CORPORATION PRIVATE LIMITED
Meeting No. 19/81	HQ File No.:01/81/050/00016/AM15
Dated:- 14.12.2016	RLA File No.: 05/24/040/00337/AM14
Subject:	Modification/amendment of norms in respect of advance authorization no. 0510378011 dated 03.02.2014
Decision: NC observed that application for the above AA has been referred to C&PC for comments. NC decided to await their comments and defer the case.	
The case stands deferred to 24.01.2017.	

Case No. AR-579	M/S. VOESTALPINE VAE VKN INDIA PRIVATE LIMITED (FORMERLY M/S.VAE VKN INDUSTRIES PRIVATE LIMITED)
Meeting No. 19/81	HQ File No.:01/81/050/239/AM15 /DES-II
Dated:- 14.12.2016	RLA File No.: 05/24/040/00108/AM15
Subject:	Modification/amendment of ratified norms in respect of Advance Authorization No. 0510388531 dated 10.06.2014.
Decision: NC decided to modify the norms for the above AA as per DHI comments vide UO 3(44)/14-TSW(B) dated 11-11-2016 (copy enclosed)	
RA may take suitable consequential action accordingly.	

Case No. AR-580	M/S. JAYESH INDUSTRIES LIMITED
Meeting No. 19/81	HQ File No.:01/82/050/01016/AM04/
Dated:- 14.12.2016	RLA File No.: 03/24/040/01754/AM04/
Subject:	Ratification of norms in respect of Advance Authorization No. 0310239140 dated 02.12.2003.
Decision: NC decided to ratify the norms for the above AA as per MSME comments vide UO No.TL-13024/123/2016-MMM&A-DCMSME dated 18-11-2016 (copy enclosed).	
RA may take suitable consequential action accordingly.	

Case No. AR-581	M/S. TEXMACO RAIL & ENGINEERING LIMITED
Meeting No. 19/81	HQ File No.:01/81/050/00125/AM15/DES.II/
Dated:- 14.12.2016	RLA File No.: 02/24/040/00138/AM14/
Subject:	Ratification of norms in respect advance authorization no. 0210196856 dated 26.11.2013.
Decision: NC observed that DHI has informed that DES to decide the case. NC decided that DHI vide their earlier decision has requested for issued of amendment sheet for examination of the case, DHI to	

take a view accordingly.

The case stands deferred to 24.01.2017.

Case No. AR-582	M/S. WILLIAMS CONTROLS INDIA PRIVATE LIMITED
Meeting No. 19/81	HQ File No.: 01/81/050/00420/AM14/DES.II/
Dated:- 14.12.2016	RLA File No.: 31/82/040/00186/AM14/
Subject:	Modification/amendment in fixed norms in respect of advance authorization no. 3110061138 dated 22.11.2013.

Decision: NC observed that application for the above AA has been referred to DeitY for modification of the norms and offer their comments. NC decided to await their comments and defer the case.

The case stands deferred to 24.01.2017.

Case No. AR-583	M/S. ALSTOM PROJECTS INDIA LIMITED
Meeting No. 19/81	HQ File No.: 01/81/050/00515/AM12/DES.II/
Dated:- 14.12.2016	RLA File No.: 03/94/040/01033/AM12/
Subject:	Ratification of Norms of Advance Authorization No. 0310683926 dated 29.02.2012.

Decision: NC observed that application for the above AA has been referred to DHI for comments. NC decided to await their comments and defer the case.

The case stands deferred to 24.01.2017.

Case No. AR-584	M/S. MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting No. 19/81	HQ File No.: 01/81/050/00263/AM15/DES-II
Dated:- 14.12.2016	RLA File No.: 09/24/040/00629/AM13/
Subject:	Modification of ratified norms in respect of Advance Authorization No. 0910055693 dated 09.04.2013.

Decision: NC observed that DIPP deficiency letter has been sent to firm on 20.10.2016. NC decided to send a reminder to firm and defer the case.

The case stands deferred to 24.01.2017.

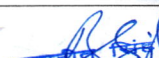
Case No. AR-585	M/S. VINDHYA TELELINKS LIMITED
Meeting No. 19/81	HQ File No.: 01/81/050/00166/AM14/DES-II
Dated:- 14.12.2016	RLA File No.: 11/24/040/00021/AM13/
Subject:	Ratification of norms in respect of Advance Authorization No. 1110027518 dated 10.06.2013.

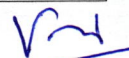
Decision: NC observed that application for the above AA has been referred to DeitY for comments. NC decided to await their comments and defer the case.

The case stands deferred to 24.01.2017.

Case No. AR-586	M/S. STERLITE TECHNOLOGIES LIMITED
Meeting No. 19/81	HQ File No.: 01/81/050/00379/AM16/DES-II/
Dated:- 14.12.2016	RLA File No.: 03/95/040/00467/AM16/
Subject:	Ratification of norms in respect of Advance Authorization No. 0310799369 dated 13.10.2015.

Decision: NC decided to **ratify** the norms for the above AA as per DIPP comments vide UO


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12/100/2016-TSW/AR-586 dated 14-12-2016 as under:

1. Net weight of export item at Sl. No. 6 may be specified as 257.3 MT.
2. Quantity of import item at Sl. No. 1 may be allowed as 15946.766 MT as 1.02 Kgs./Kg. content in the export items at Sl. No. 1 to 5 & 1.04 Kgs./Kg. content in the export item at Sl. No. 6, taking clue from SION C-1394 & C-7 respectively.
3. Quantity of import item at Sl. No. 2 may be allowed as applied for i.e. 126.939 MT as 1.10 Kgs./Kg. content in the export items at Sl. No. 1 to 5, taking clue from SION C-1394.
4. Quantity of import item at Sl. No. 3 may be allowed as applied for i.e. 283.142 MT as 1.075 Kgs./Kg. content in the export items at Sl. No. 1 to 5, taking clue from SION C-1394.
5. Quantity of import item(Overhead Conductor Grease) at Sl. No. 4 may be allowed upto 2 % of FOB value of export items at Sl. No 2 & 4.
6. Quantity of import item at Sl. No. 5 may be allowed as applied for i.e. 73.485 MT as 1.02 Kgs./Kg. content in the export item at Sl. No. 6, taking clue from SION C-7.

RA may take suitable consequential action accordingly.

Case No. AR-587	M/S. STERLITE TECHNOLOGIES LIMITED
Meeting No. 19/81	HQ File No.: 01/81/050/00384/AM16/DES-II/
Dated:- 14.12.2016	RLA File No.: 03/95/040/00413/AM16/
Subject:	Ratification of norms in respect of Advance Authorization No. 0310799368 dated 13.10.2015.

Decision: NC decided to **ratify** the norms for the above AA as per DIPP comments vide UO 12/100/2016-TSW/AR-587 dated 14-12-2016 as under:

1. Net weight of export items at Sl. No. 1, 2 & 3 may be specified as 605.85 MT, 15.712 MT & 221.816 MT respectively .
2. Quantity of import item at Sl. No. 1 may be allowed as 628.794 MT as 1.04 Kgs./Kg. content in the export items at Sl. No. 1, 2 & 3, taking clue from SION C-7.
3. Quantity of import item at Sl. No. 2 may be allowed as applied for i.e. 172.888 MT as 1.02 Kgs./Kg. content in the export item at Sl. No. 1, taking clue from SION C-7.
4. Quantity of import item at Sl. No. 3 may be allowed as applied for i.e. 61.926 MT as 1.02 Kgs./Kg. content in the export items at Sl. No. 2 & 3, taking clue from SION C-7.
5. Quantity of import item at Sl. No. 4 may be allowed as applied for i.e. 2.429 MT taking clue from SION C-7.
6. Quantity of import item(Overhead Conductor Grease) at Sl. No. 5 may be allowed upto 2% of FOB value of export items at Sl. No 2 & 3.

RA may take suitable consequential action accordingly.

Case No. AR-588	M/S. BILCARE LIMITED
Meeting No. 19/81	HQ File No: 01/81/050/00003/AM15/DES-II/
Dated:- 14.12.2016	RLA File No: 31/83/040/00236/AM14/
Subject:	Modification of ratified norms in respect of Advance Authorization No. 3110062954 dated 07.03.2014.

Decision: NC decided to maintain **status quo** in norms for the above AA as per DIPP comments vide UO 12/100/2016-TSW/AR-588 dated 14-12-2016 as under:

Status quo may be maintained as the quantity of import item has been allowed on repeat

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basis in line with their other similar cases in the past, taking clue from SION C-16.

RA may take suitable consequential action accordingly.

Case No. AR- 589	M/S. ATC PRECISION COMPONENTS PRIVATE LIMITED
Meeting No. 19/81	HQ File No: 01/81/050/00293/AM16/DES-II/
Dated:- 14.12.2016	RLA File No: 05/23/040/00209/AM16/
Subject:	Ratification of norms in respect of Advance Authorization No. 0510395360 dated 19.08.2015.

Decision: NC observed that application for the above AA has been referred to DIPP (Chemical Division) for comments, however the application has been received back as DeitY had issued deficiency letter earlier, hence, the application may be referred to that department only. NC decided to refer the case to DIPP as Deity on receipt of reply of deficiency letter informed that case not relates to their department and defer the case.

The case stands deferred to 24.01.2017.

Case No. AR- 590	M/S. FRICTION METAL FIBRES (INDIA) PRIVATE LIMITED
Meeting No. 19/81	HQ File No: 01/81/050/00415/AM13/DES-II/
Dated:- 14.12.2016	RLA File No: 05/23/040/00245/AM13/
Subject:	Ratification of norms in respect of Advance Authorization No. 0510338445 dated 07.11.2012.

Decision: NC observed that application for the above AA has been referred to DeitY for comments. NC decided to await their comments and defer the case.

The case stands deferred to 24.01.2017.

Case No. AR-591	M/S. HINDALCO INDUSTRIES LIMITED
Meeting No. 19/81	HQ File No: 01/81/050/00440/AM16/DES-II/
Dated:- 14.12.2016	RLA File No: 34/24/040/00171/AM15/
Subject:	Modification of ratified norms in respect of Advance Authorization No. 3410040605 dated 08.10.2014.

Decision: NC observed that application for the above AA has been referred to DIPP for comments. NC decided to await their comments and defer the case.

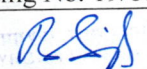
The case stands deferred to 24.01.2017.

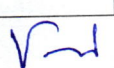
Case No. AR- 592	M/S. PHOENIX FOILS PRIVATE LIMITED
Meeting No. 19/81	HQ File No: 01/81/050/00559/AM15/DES-II/
Dated:- 14.12.2016	RLA File No: 03/95/040/00554/AM15/
Subject:	Modification of ratified norms in respect of Advance Authorization No. 0310792002 dated 15.12.2014.

Decision: NC observed that application for the above AA has been referred to MOS for comments. NC decided to await their comments and defer the case.

The case stands deferred to 24.01.2017.

Case No. AR- 593	M/S. PHOENIX FOILS PRIVATE LIMITED
Meeting No. 19/81	HQ File No: 01/81/050/00121/AM15/DES-II/


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Dated:- 14.12.2016	RLA File No: 03/95/040/00677/AM14/
Subject:	Modification of ratified norms in respect of Advance Authorization No. 0310760256 dated 03.12.2013.
Decision: NC observed that application for the above AA has been referred to MOS for comments. NC decided to await their comments and defer the case.	
The case stands deferred to 24.01.2017.	

Case No. AR- 594	M/S. CROMPTON GREAVES LIMITED
Meeting No. 19/81	HQ File No: 01/81/50/00311/AM13/DES-II/
Dated:- 14.12.2016	RLA File No: 03/94/040/00128/AM13/
Subject:	Modification of fixed norms in respect of Advance Authorization No. 0310709770 dated 20.09.2012.
Decision: NC observed that application for the above AA has been referred to DHI for comments. NC decided to await their comments and defer the case.	
The case stands deferred to 24.01.2017.	

Case No. AR- 595	M/S. LEONI CABLE SOLUTIONS (INDIA) PVT. LIMITED
Meeting No. 19/81	HQ File No: 01/81/050/00126/AM15/DES-II/
Dated:- 14.12.2016	RLA File No: 31/83/040/00080/AM14/
Subject:	Ratification of norms in respect of Advance Authorization No. 3110060000 dated 22.08.2013.
Decision: NC decided to ratify the norms for the above AA as per DIPP comments vide UO No.12/100/2016-TSW/AR-595 dated 14-12-2016 as under:	
1. Words "Copper Conductor, PVC insulated, 60V" may be suffixed with the description of export items at Sl. No. 1 to 4. 2. Net weight of export items at Sl. No. 1, 2, 3 & 4 may be specified as 7055 Kgs., 41955 Kgs., 19225 Kgs. & 42582 Kgs. respectively. 3. Quantity of import item at Sl. No. 1 may be allowed as 4109.9 Kgs. as 1.01 Kgs./Kg. content in the export item at Sl. No. 1. 4. Quantity of import item at Sl. No. 2 may be allowed as 28942.2 Kgs. as 1.01 Kgs./Kg. content in the export item at Sl. No. 2. 5. Quantity of import item at Sl. No. 3 may be allowed as 12111.6 Kgs. as 1.01 Kgs./Kg. content in the export item at Sl. No. 3. 6. Quantity of import item at Sl. No. 4 may be allowed as applied for i.e. 33708.89 Kgs. being less than net content in the export item at Sl. No. 4.	
RA may ensure that firm has remitted the required composition fee of Rs.5000/- as per HBP of FTP 2015-20 before redemption and take suitable consequential action accordingly.	

Date: **29.12.2016**
Place: New Delhi

(Baljit Singh)
Deputy Director General Foreign Trade

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(Vinod Kumar Kashyap)
Foreign Trade Development Officer

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32, 35, 36, 88,
89, 90, 93
14-12-2016

Department of Heavy Industry
TSW

Subject : M/s MPP Technology Private Limited-Advance Authorization
No. 0710108850 Dated 07.10.2015, No. 0710108995 Dated
03.11.2015, No. 0710108999 Dated 03.11.2015, No. 0710110399
Dated 12.09.2016, No. 0710110400 Dated 12.09.2016, No.
0710110401 Dated 12.09.2016, No. 0710110549 Dated:21.10.2016
(NC Meeting dated 14/12/2016)

The norms for the above AAs may be ratified on repeat basis with
AA No.0710103613 dated 11.04.2014 as per firm's request.

Norms committee may take a view.



(K.K. Tewari)

Industrial Adviser

14.12.2016

Norms Committee II



बलजीत सिंह / BJS
उप महानिदेशक विदेश व्यापार
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग / Deptt. of Commerce
भारत सरकार / Govt. of India
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi



विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग / Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Department of Heavy Industry
TSW

Subject : M/S MPP Technology Private Limited-Advance Authorization
No. 0710108851 Dated 08.10.2015 (NC Meeting dated
14/12/2016)

The norms for the above AA may be ratified as per SION, C1647.

Norms committee may take a view.



(K.K. Tewari)

Industrial Adviser

14.12.2016

Norms Committee II



बलजीत सिंह/Baljit Singh
उप महानिदेशक विदेश
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
भारत सरकार/Govt. of India
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi



विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

34
14-12-2016

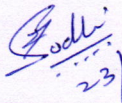
Government of India
Ministry of Micro Small & Medium Enterprises
Office of the Development Commissioner
Mechanical Division

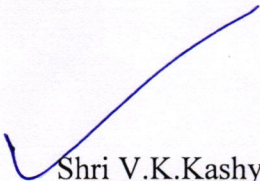
Subject: AA no 0310799451 dated 15.10.15 for M/s Premier Industrial Corporation Ltd.

The norms may be recommended as follows:-

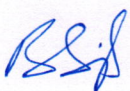
- Import of relevant grade may be allowed, as applied, inclusive of 1% wastage.

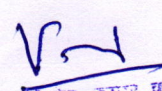
This issues with the approval of Director (ME).


(K.S.Sodhi)
AD (ME)

 Shri V.K.Kashyap; FTDO, DGFT Udhog Bhawan

UO note no TL-13024/113/2016-MMM&A-DCMSME dated 23.11.16


बलजीत सिंह
उप महानिदेशक विदेश व्यापार
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
भारत सरकार/Govt. of India
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi


विनोद कुमार कश्यप
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Foreign Trade Development Officer
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Directorate General of Foreign Trade
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उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

37
14-12-2016

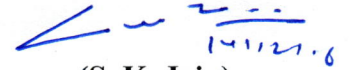
**Department of Industrial Policy & Promotion
(TSW)**

NC Meeting dated 14/12/2016 - Case No. 18/19/81 (M/s Skipper Limited) (Advance Authorization No. 0210206355 dated 14.12.2015)

Firm may be asked to submit the following details:

1. Information in respect of Sl. No. 5 & 11 of Standard Deficiency Format.
2. Separate content of Billets and Angles in export item.
3. Separate quantities of Billets and Angles in import item at Sl. No. 1.

Norms committee may take a view


14/12/16

(S. K. Jain)

Development Officer

Norms Committee I

DIPP No. 12/100/2016-TSW/37 dated 14/12/2016



बलजीत सिंह/Dr.
उप महानिदेशक विदेश व्यापार
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
भारत सरकार/Govt. of India
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi


विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

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14-12-2016

**Department of Industrial Policy & Promotion
(TSW)**

NC Meeting dated 14/12/2016 - Case No. 17/19/81 (M/s Skipper Limited) (Advance Authorization No. 0210206359 dated 15.12.2015)

Firm may be asked to submit the following details:

1. Information in respect of Sl. No. 5 & 11 of Standard Deficiency Format.
2. Separate content of Billets and Angles in export item.
3. Separate quantities of Billets and Angles in import item at Sl. No. 1.

Norms committee may take a view

(S. K. Jain)

Development Officer

Norms Committee I

DIPP No. 12/100/2016-TSW/38 dated 14/12/2016

BSj

बलजीत सिंह
उप महानिदेशक
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
भारत सरकार/Govt. of India
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

VH

विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

**Department of Industrial Policy & Promotion
(TSW)**

41
14-12-2016

NC Meeting dated 14/12/2016 - Case No. 6/7/81 (M/s Tempel Precision Metal Products India Pvt. Limited) (Advance Authorization No. 0410161578 dated 09.05.2016)

Advance Authorisation may be ratified as under:

- Word "Relevant" may be prefixed with the description of import items at Sl. No. 1 to 38 and their quantities may be allowed as under:

Sl. No.	Quantity (Kgs.)	Sl. No.	Quantity (Kgs.)	Sl. No.	Quantity (Kgs.)	Sl. No.	Quantity (Kgs.)
1	21400	12	8560	23	8560	34	41806
2	21366	13	7490	24	32100	35	44429
3	21400	14	5342	25	32100	36	92870
4	32100	15	4280	26	48150	37	95314
5	32100	16	2140	27	37450	38	31209
6	1041	16	4280	28	25680		
7	4273	18	3210	29	25639		
8	6420	19	2140	30	21400		
9	80250	20	2140	31	12840		
10	80250	21	6420	32	6420		
11	80250	22	8560	33	166003		

- Quantities of import items at Sl. No. 1, 3, 4, 5, 8 to 13, 15 to 28 & 30 to 32 has been restricted as 1.07 Kgs./Kg. content in export items taking clue from SION C-1695.
- Quantities of import item at Sl. No. 33 & 34 has been allowed as 1.53 Kgs./ Kg. content in export items after taking 1/3rd recovery.
- Quantity of import item at Sl. No. 35 has been allowed as 1.78 Kgs./ Kg. content in export item after taking 1/3rd recovery.
- Quantity of import item at Sl. No. 36 has been allowed as 2.51 Kgs./ Kg. content in export item after taking 1/3rd recovery.
- Rest of import items have allowed as applied for taking clue from SION C-1695.

Norms committee may take a view

(S. K. Jain) 14/12/2016

Development Officer

Norms Committee I

DIPP No. 12/100/2016-TSW/41 dated 14/12/2016

B.S.J.

उप महानिदेशक
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
भारत सरकार/Govt. of India
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

विनाय कृष्ण कश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

45
14-12-2016

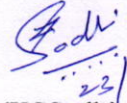
Govt of India
Office of the Development Commissioner
Ministry of Micro Small & Medium Enterprises
Mechanical Division

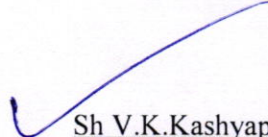
Subject: AA no 0410161617 dated 17.02.16 of M/s Stera Engg.

Norms may be recommended as follows:-

- Import of Sno 1 of items of import may be allowed for 1834 nos. The weight may be allowed for 20014 kg inclusive of 7% wastage after affecting 2/3 rd recovery for wastage.
- Import of Sno 2 of items of import may be allowed for 1375 nos. The weight may be allowed for 5647 kg inclusive of 11.6% wastage after affecting 2/3 rd recovery for wastage.
- Import of SNo. 3 may be allowed on net to net basis with NIL wastage and accountability clause.

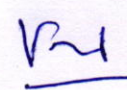
This issues with approval of Director (ME).


(KSSodhi)
AD (ME)



Sh V.K.Kashyap, FTDO, DGFT, Udhog Bhawan, New Delhi
UO No TL-13024/151/2016-MMM&A-DCMSME dated 23.11.16


बलजीव कश्यप
उप महानिदेशक
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
भारत सरकार/Govt. of India
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विनाद कुमार कश्यप
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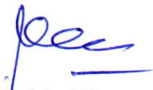
51, 52, 86, 91
14.12.2016

Department of Heavy Industry
TSW

Subject : M/S MPP Technology Private Limited-Advance Authorization
No. 0710109647 Dated 13.04.2016, No. 0710109648 Dated
13.04.2016, No. 0710110339 Dated 31.08.2016, No. 0710110398
Dated 12.09.2016 (NC Meeting dated 14/12/2016)

The norms for the above AA may be ratified on repeat basis with
AAs No.0710103837 dated 01.05.2014 as per firm's request.

Norms committee may take a view.


(K.K. Tewari)

Industrial Adviser

14.12.2016

Norms Committee II


उप महानिदेशक
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
भारत सरकार/Govt. of India
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi


विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
भारत सरकार/Govt. of India
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

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14-12-2016

**Department of Industrial Policy & Promotion
(TSW)**

NC Meeting dated 14/12/2016 - Case No. 42/7/81 (M/s Tempel Precision Metal Products India Pvt. Limited) (Advance Authorization No. 0410161881 dated 09.05.2016)

Advance Authorisation may be ratified as under:

1. Word "Relevant" may be prefixed with the description of import items at Sl. No. 1 to 54 and their quantities may be allowed as under:

Sl. No.	Quantity (Kgs.)	Sl. No.	Quantity (Kgs.)	Sl. No.	Quantity (Kgs.)	Sl. No.	Quantity (Kgs.)	Sl. No.	Quantity (Kgs.)
1	21400	12	8560	23	8560	34	93663	45	28560
2	21366	13	7490	24	32100	35	166003	46	25500
3	21400	14	5342	25	32100	36	41806	47	25500
4	32100	15	4280	26	48150	37	44429	48	30600
5	32100	16	2140	27	37450	38	92870	49	30600
6	1041	16	4280	28	25680	39	95314	50	10200
7	4273	18	3210	29	25639	40	31209	51	10200
8	6420	19	2140	30	21400	41	20400	52	25500
9	80250	20	2140	31	12840	42	34680	53	10200
10	80250	21	6420	32	6420	43	42840	54	10200
11	80250	22	8560	33	31821	44	28560		

2. Quantities of import items at Sl. No. 1, 3, 4, 5, 8 to 13, 15 to 28 & 30 to 32 has been restricted as 1.07 Kgs./Kg. content in export items taking clue from SION C-1695.
3. Quantities of import item at Sl. No. 35 & 36 has been allowed as 1.53 Kgs./ Kg. content in export items after taking 1/3rd recovery.
4. Quantity of import item at Sl. No. 37 has been allowed as 1.78 Kgs./ Kg. content in export item after taking 1/3rd recovery.
5. Quantity of import item at Sl. No. 38 has been allowed as 2.51 Kgs./ Kg. content in export item after taking 1/3rd recovery.
6. Rest of import items have allowed as applied for taking clue from SION C-1695.

Norms committee may take a view

14/12/2016
(S. K. Jain)

Development Officer

Norms Committee I

DIPP No. 12/100/2016-TSW/54 dated 14/12/2016

B.S.J.

बलजीव
उप महानिदेशक
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
भारत सरकार/Govt. of India
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

V.H.

विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
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उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Department of Industrial Policy & Promotion
(TSW)

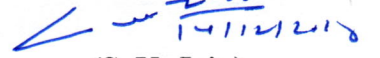
57
14-12-2016

NC Meeting dated 14/12/2016- Case No. 31/7/81 (M/s Reep Industries Pvt. Limited)
(Advance Authorization No. 0410161945 dated 19.05.2016)

Advance Authorisation may be ratified as under:

1. Net weight of 187.142 MT may be specified with the quantity of export product.
2. Quantities of import items at Sl. No. 1 & 3 to 8 may be allowed as 1.03 Kgs./Kg. content in export item.
3. Quantities of import items at Sl. No. 2 & 9 may be allowed as 1.02 Kgs./Kg. content in export item.

Norms committee may take a view


(S. K. Jain)

Development Officer

Norms Committee I

DIPP No. 12/100/2016-TSW/57 dated 14/12/2016


बलजीव प्रसाद
उप महानिदेशक
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
भारत सरकार/Govt. of India
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi


विनाद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
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उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

**Department of Industrial Policy & Promotion
(TSW)**

58

14-12-2016

**NC Meeting dated 14/12/2016- Case No. 59/7/81 (M/s Polycab Wires Pvt. Limited)
(Advance Authorization No. 0310804887 dated 20.05.2016)**

Advance Authorisation may be ratified as under:

1. Export items at Sl. No. 3 to 6 may be deleted as requested by the firm vide their letter dated 11th November, 2016.
2. Description, sizes, quantities and net weight of export items at Sl. No. 1, 2 & 7 under the Advance Authorization may be specified as per enclosed Annexure.
3. Quantity of import item at Sl.No.1 i.e. Copper Wire Rod may be restricted as 455737 Kgs. and may be allowed as 1.01 Kgs./Kg. content in the export items at Sl. No. 1, 2 & 7.
4. Quantity of import item at Sl. No.2 i.e. Aluminium Ingot may be restricted as 369.5 Kgs. and may be allowed as 1.01 Kgs./Kg. content in the export items at Sl. No. 7.
5. Quantity of import item at Sl. No. 3 i.e. LDPE Compound (Crosslinkable) may be restricted as 42606 Kgs. and may be allowed as 1.05 kgs/kg content in the export items at Sl. No. 1, 2 & 7.
6. Quantity of import item at Sl. No. 4 i.e. COGEGUM Compound may be restricted as 32230 Kgs. and may be allowed as 1.05 kgs/kg content in the export items at Sl. No. 1 & 7.
7. Quantity of import item at Sl. No. 5 i.e. PVC Resin may be allowed as 1.05 Kgs./Kg. content in the export items at Sl. No. 2.
8. Quantity of import item at Sl. No. 6 i.e. PVC Plasticizer may be allowed as 1.05 Kgs./Kg. content in the export items at Sl. No. 2.
9. Quantity of import item at Sl. No. 7 i.e. Steel Wire Rod may be restricted as 256459 Kgs. and may be allowed as 1.02 kgs/kg content in the Export items at Sl. No. 1 & 2.
10. Quantity of import item at Sl. No. 8 viz. Zinc Ingots may be allowed upto 4 % of weight of Steel Wire Rod
11. Quantity of import item at Sl. No. 9 i.e. Semi Conducting Compound may be restricted as 270.3 Kgs. and may be allowed as 1.05 kgs/kg content in the export items at Sl. No. 7.
12. Quantity of import item at Sl.No. 10 i.e. Copper Tape may be restricted as 120.9 Kgs. and may be allowed as 1.01 Kgs./Kg. content in the export items at Sl. No. 7.

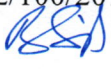
Norms committee may take a view

(S. K. Jain)

Development Officer

Norms Committee II

DIPP No. 12/100/2016-TSW/58 dated 14/12/2016


बलजीत सिंह
उप महानिदेशक वि.
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
भारत सरकार/Govt. of India
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi


विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
भारत सरकार, नई दिल्ली
Udyog Bhawan, New Delhi

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EXPORT ITEM LIST

ADVANCE AUTHORISATION FILE NO. 03/95/040/00022/AM17

ADVANCE AUTHORISATION NO. 0310804887 DT. 20.05.2016

Sr. No.	Size & type Of Cables	Qty (KMS)	Total Cable wt (Metric tons)
1	Copper Cond. XLPE Insulated ZHFR Sheathed Armoured Cables 1.2 KV.		
1	5 Core X 150 Sq. MM		
2	5 Core X 185 Sq. MM		
3	4 Core X 25 Sq. MM		
4	3 Core X 25 Sq. MM		
5	4 Core X 25 Sq. MM		
6	4 Core X 25 Sq. MM		
		122000.000	228.810
2	Copper Cond. XLPE Insulated PVC Sheathed Armoured Cables 1.2 KV.		
1	3 Core X 16 Sq. MM		
2	5 Core X 16 Sq. MM		
3	5 Core X 25 Sq. MM		
4	3 Core X 4 Sq. MM		
5	3 Core X 2.5 Sq. MM		
6	3 Core X 6 Sq. MM		
7	3 Core X 10 Sq. MM		
8	5 Core X 2.5 Sq. MM		
9	5 Core X 4 Sq. MM		
10	5 Core X 6 Sq. MM		
11	5 Core X 10 Sq. MM		
12	5 Core X 16 Sq. MM		
13	5 Core X 25 Sq. MM		
14	5 Core X 35 Sq. MM		
15	5 Core X 50 Sq. MM		
16	5 Core X 70 Sq. MM		
17	5 Core X 95 Sq. MM		
18	5 Core X 120 Sq. MM		
19	5 Core X 150 Sq. MM		
20	5 Core X 185 Sq. MM		
21	5 Core X 240 Sq. MM		
22	5 Core X 6 Sq. MM		
23	5 Core X 10 Sq. MM		
24	7 Core X 2.5 Sq. MM		
25	12 Core X 2.5 Sq. MM		
26	4 Core X 185 Sq. MM		
27	4 Core X 240 Sq. MM		
28	4 Core X 35 Sq. MM		
29	4 Core X 95 Sq. MM		
30	4 Core X 120 Sq. MM		
31	4 Core X 150 Sq. MM		
32	4 Core X 185 Sq. MM		
33	4 Core X 300 Sq. MM		
34	5 Core X 95 Sq. MM		
35	4 Core X 95 Sq. MM		
		334850.000	653.422
7	Copper Cond. Covered with Semi Conducting Compound XLPE Insulated Copper Tape ZHFR Sheathed Al. Wire Armoured Cables above 1.1 KV.		
1	1 Core X 95 Sq. MM (11 kv)		
2	1 Core X 95 Sq. MM (11 kv)		
		4500.000	7.110

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विनोद कुमार कश्यप
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Udyog Bhawan, New Delhi

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14-12-2016

**Department of Industrial Policy & Promotion
(TSW)**

NC Meeting dated 14/12/2016 - Case No. 9/10/81(M/s KEI Industries Limited) (Advance Authorization No. 0510398584 dated 24.05.2016)

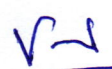
Advance Authorisation may be ratified as under:

1. Net weight of export products may be specified as under:

Sl. No.	Net Export Weight (Kgs./Km)	Sl. No.	Net Export Weight (Kgs./Km)	Sl. No.	Net Export Weight (Kgs./Km)	Sl. No.	Net Export Weight (Kgs./Km)
1	9876.6	11	1589.6	21	337.8	31	1046.7
2	7188.1	12	2986.5	22	1364.3	32	1799.1
3	506.4	13	3616.7	23	1849.4	33	1395.9
4	612.8	14	1810.7	24	2375.8	34	2146.1
5	940	15	4030.3	25	2745	35	2743.5
6	1220.6	16	5099.3	26	133.9	36	795.3
7	1557.1	17	6181.6	27	365.3	37	967.2
8	585	18	12971	28	437.4	38	34522.9
9	843.3	19	298.7	29	568.6	39	2837.4
10	1099.5	20	741.2	30	750	40	7263.3

2. Quantities of import item at Sl. No 1 viz. Copper Wire Rod/CC Rod(EC Grade)/ Copper Cathode (99.99% purity) (Electrolytic grade)may be allowed as under:
- a) For Export products mentioned at Sl. No. 1, 18, 19 & 33, as 1.01 Kgs./kg content in the Export products
- b) For Export products mentioned at Sl. No. 2 to 17, 21 to 23, 25 to 32, 34, ,35 & 39 as per Engineering Table 5.
- c) For Export product mentioned at Sl. No. 20, as per Engineering Table 4.
- d) For Export products mentioned at Sl. No. 24, 38 & 40 as 1294.4 Kgs./Km , 15644.7 Kgs./Km & 5333 Kgs./Km., respectively taking clue from Engineering Table 5.
3. Quantities of import item at Sl. No 2 viz. XLPE Compound of relevant grade may be allowed as 1.05 Kgs./kg content in the export products at Sl. No. 1 to 20 & 36 to 40.
4. Quantities of import item at Sl. No 3 viz. PVC Resin may be allowed as 1.05 Kgs./kg content in the export products at Sl. No. 2 to 20.
5. Quantities of import item at Sl. No. 4 i.e. Galvanised Steel Wire/G.I Wire may be allowed as 1.01 kgs/kg content in the Export products at Sl. No. 2 to 24, 27 to 33, 36 & 37 as claimed by the firm.
6. Quantities of import item at Sl. No. 5 viz. HDPE may be allowed as 1.05 Kgs./kg content in the export products at Sl. No. 1 & 21 to 40 .


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7. Quantity of import item at Sl. No. 6 i.e. Semi Conducting Water Blocking Tape/Water Blocking Tape(Cable grade) may be allowed as 1.02 Kgs./Kgs. content in the Export products at Sl. No. 1 & 38 to 40.
8. Quantities of import item at Sl. No. 7 viz. EPR may be allowed as 1.05 Kgs./kg content in the export products at Sl. No. 21 to 35.
9. Quantities of import item at Sl. No 8 viz. Nylon Compound of relevant grade may be allowed as 1.05 Kgs./Kg. content in export products at Sl. No. 38 to 40 .

Norms committee may take a view



(S. K. Jain)

Development Officer

Norms Committee II

DIPP No. 12/100/2016-TSW/60 dated 14/12/2016



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14-12-2016

**Department of Industrial Policy & Promotion
(TSW)**

**NC Meeting dated 14/12/2016- Case No. 26/10/81 (M/s Polycab Wires Pvt. Limited)
(Advance Authorization No. 0310805316 dated 08.06.2016)**

Advance Authorisation may be ratified as under:

1. Description, sizes, quantities and net weight of export items at Sl. No. 1 to 17 under the Advance Authorization may be specified as per enclosed Annexure.
2. Quantity of import item at Sl.No.1 i.e. Copper Wire Rod may be allowed as 1.01 Kgs./Kg. content in the export items at Sl. No. 1 to 10, 12 & 14 to 17.
3. Quantity of import item at Sl. No.2 i.e. Aluminium Ingot may be allowed as be allowed as 1.01 Kgs./Kg. content in the export items at Sl. No. 8, 11 & 13.
4. Quantity of import item at Sl. No. 3 i.e. LDPE Compound (Crosslinkable) may allowed as 1.05 kgs/kg content in the export items at Sl. No. 1 to 13 & 15 to 17.
5. Quantity of import item at Sl. No. 4 i.e. COGEGUM Compound may be allowed as 1.05 kgs/kg content in the export items at Sl. No. 6, 7, 10, 12 & 13.
6. Quantity of import item at Sl. No. 5 i.e. PVC Resin may be allowed as 1.05 Kgs./Kg. content in the export items at Sl. No. 1 to 5, 8, 9, 11 & 14 to 17.
7. Quantity of import item at Sl. No. 6 i.e. PVC Plasticizer may be allowed as 1.05 Kgs./Kg. content in the export items at Sl. No. 1 to 5, 8, 9, 11 & 14 to 17.
8. Quantity of import item at Sl. No. 7 i.e. Steel Wire Rod may be restricted as 860844 Kgs. and may allowed as 1.02 kgs/kg content in the Export items at Sl. No. 1 to 5, 9, 10, 12 & 15 to 17.
9. Quantity of import item at Sl. No. 8 viz. Zinc Ingots may be allowed upto 4 % of weight of Steel Wire Rod
10. Quantity of import item at Sl. No. 9 i.e. Semi Conducting Compound may be allowed as 1.05 kgs/kg content in the export items at Sl. No. 12 & 13.
11. Quantity of import item at Sl. No. 10 i.e. Copper Tape may be allowed as 1.01 Kgs./Kg. content in the export items at Sl. No. 12 & 13.
12. Quantity of import item at Sl. No. 11 i.e. Glass Mica Tape may be allowed as 1.01 Kgs./kg. content in the export items at Sl. No.2, 4 to 6 & 17 as claimed by the firm.

Norms committee may take a view

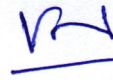
14/12/2016
(S. K. Jain)

Development Officer

Norms Committee II

DIPP No. 12/100/2016-TSW/69 dated 14/12/2016


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Udyog Bhawan, New Delhi

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EXPORT ITEM LIST

ADVANCE AUTHORISATION FILE NO. 03/95/040/00182/AM17

ADVANCE AUTHORISATION NO. 0310805316 DT. 08.06.2016

Sr. No.	Size & type Of Cables	Qty (Kms) <i>Meters</i>	Total Cable wt (Metric tons)
1	Tinned Copper Cond. XLPE Insulated PVC Sheathed Armoured Cables 1.2 KV.		
1	2 Core X 2.5 Sq. MM		
2	12 Core X 2.5 Sq. MM		
3	24 Core X 2.5 Sq. MM		
4	2 Core X 2.5 Sq. MM		
5	24 Core X 2.5 Sq. MM		
		231000	268.000
2	Tinned Copper Cond. Covered with Glass Mica Tape XLPE Insulated PVC Sheathed Armoured Cables 1.2 KV.		
1	24 Core X 2.5 Sq. MM		
2	12 Core X 2.5 Sq. MM		
3	2 Core X 2.5 Sq. MM		
4	24 Core X 2.5 Sq. MM		
5	12 Core X 2.5 Sq. MM		
6	2 Core X 2.5 Sq. MM		
		429000	328.930
3	Tinned Copper Cond. XLPE Insulated PVC Sheathed Overall Shielded Armoured Instrumentation Cables upto 500 V.		
1	5 Pair X 0.5 Sq. MM		
2	2 Pair X 0.5 Sq. MM		
3	20 Pair X 0.5 Sq. MM		
4	10 Pair X 0.5 Sq. MM		
5	1 Pair X 1 Sq. MM		
6	20 Pair X 0.5 Sq. MM		
7	10 Pair X 0.5 Sq. MM		
8	2 Pair X 0.5 Sq. MM		
		517000	213.865
4	Tinned Copper Cond. Covered with Glass Mica Tape XLPE Insulated Individually & Overall Shielded PVC Sheathed Armoured Cables upto 500 V.		
1	5 Pair X 0.5 Sq. MM		
2	10 Pair X 0.5 Sq. MM		
3	20 T X 1.5 Sq. MM		
4	5 Pair X 0.5 Sq. MM		
5	10 Pair X 0.5 Sq. MM		
6	10 T X 1.5 Sq. MM		
		157000	202.530
5	Tinned Copper Cond. Covered with Glass Mica Tape XLPE Insulated Overall Shielded PVC Sheathed Armoured Instrumentation Cables upto 500 V.		
1	1 Pair X 1 Sq. MM		
2	1 T X 1.5 Sq. MM		
3	1 Pair X 1 Sq. MM		
4	1 T X 1.5 Sq. MM		
		569000	170.565
6	Tinned Copper Cond. Covered with Mica Tape XLPE Insulated ZHFR Sheathed Unarmoured Instrumentation Cables upto 500 V.		
1	1 Pair X 1 Sq. MM		
2	1 T X 1.5 Sq. MM		
		11000	0.864

B.S.S.

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7	Tinned Copper Cond. XLPE Insulated ZHFR Sheathed Unarmoured Instrumentation Cables upto 500 V.		
1	1 Pair X 1 Sq. MM		
		7000	0.427
8	Copper Cond. XLPE Insulated PVC Sheathed AI Wire Armoured Cables 1.2 KV.		
1	1 Core X 800 Sq. MM		
2	1 Core X 95 Sq. MM		
		4500	8.865
9	Tinned Copper Cond. XLPE Insulated PVC Sheathed Armoured Instrumentation Cables upto 500 V.		
1	10 Pair X 0.5 Sq. MM		
		60000	36.000
10	Copper Cond. XLPE Insulated ZHFR Sheathed Armoured Cables 1.2 KV.		
1	3 Core X 25 Sq. MM		
2	2 Core X 35 Sq. MM		
3	3 Core X 25 Sq. MM		
4	2 Core X 35 Sq. MM		
5	37 Core X 2.5 Sq. MM		
6	2 Core X 2.5 Sq. MM		
7	4 Core X 2.5 Sq. MM		
8	3 Core X 1.5 Sq. MM		
9	3 Core X 2.5 Sq. MM		
10	3 Core X 4 Sq. MM		
		169000	154.275
11	Aluminium Cond. XLPE Insulated PVC Sheathed Unarmoured Cables 1.2 KV.		
1	1 Core X 150 Sq. MM		
2	1 Core X 150 Sq. MM		
3	1 Core X 240 Sq. MM		
4	1 Core X 400 Sq. MM		
		202030	200.816
12	Copper Cond. Covered with Semi Conducting Compound XLPE Insulated Copper Tape ZHFR Sheathed Armoured Cables above 1.1 KV.		
1	3 Core X 400 Sq. MM (11 KV)		
2	3 Core X 300 Sq. MM (11 KV)		
		3710	58.472
13	Aluminium Cond. Covered with Semi Conducting Compound XLPE Insulated Copper Tape ZHFR Sheathed AI. Wire Armoured Cables above 1.1 KV.		
1	1 Core X 630 Sq. MM (11 KV)		
		4500	16.380
14	Copper Cond. PVC Insulated Unarmoured Cables upto 750 V.		
1	1 Core X 185 Sq. MM		
2	1 Core X 50 Sq. MM		
3	1 Core X 25 Sq. MM		
		12000	8.695
15	Copper Cond. XLPE Insulated PVC Sheathed Armoured Cables 1.2 KV.		
1	7 Core X 4 Sq. MM		
2	2 Core X 25 Sq. MM		
3	2 Core X 25 Sq. MM		
4	4 Core X 35 Sq. MM		
5	3 Core X 25 Sq. MM		
6	3 Core X 70 Sq. MM		
7	2 Core X 25 Sq. MM		
8	4 Core X 35 Sq. MM		
9	4 Core X 150 Sq. MM		
10	3 Core X 185 Sq. MM		
11	4 Core X 185 Sq. MM		
12	3 Core X 25 Sq. MM		
13	3 Core X 70 Sq. MM		
14	4 Core X 35 Sq. MM		

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15	5 Core X 50 Sq. MM		
16	3 Core X 35 Sq. MM		
17	2 Core X 150 Sq. MM		
18	3 Core X 25 Sq. MM		
19	2 Core X 25 Sq. MM		
20	4 Core X 35 Sq. MM		
21	3 Core X 70 Sq. MM		
22	4 Core X 150 Sq. MM		
23	3 Core X 185 Sq. MM		
24	4 Core X 185 Sq. MM		
25	2 Core X 25 Sq. MM		
26	2 Core X 35 Sq. MM		
27	2 Core X 95 Sq. MM		
28	2 Core X 6 Sq. MM		
29	2 Core X 10 Sq. MM		
		224200	561.662
	Tinned Copper Cond. XLPE Insulated Individually & Overall Shielded PVC		
16	Sheathed Armoured Instrumentation Cables upto 500 V.		
1	5 Pair X 0.5 Sq. MM		
2	10 Pair X 0.5 Sq. MM		
3	20 Pair X 0.5 Sq. MM		
4	10 Pair X 0.5 Sq. MM		
5	20 Pair X 0.5 Sq. MM		
		211000	205.910
	Tinned Copper Cond. Covered with Glass Mica Tape XLPE Insulated Overall		
17	Shielded PVC Sheathed Armoured Cables upto 500 V.		
1	10 Pair X 0.5 Sq. MM		
2	5 Pair X 0.5 Sq. MM		
3	10 Pair X 0.5 Sq. MM		
4	20 Pair X 0.5 Sq. MM		
		63500	56.630



बलजीत सिंह/BALJIT SINGH
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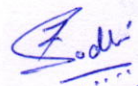
Govt of India
Ministry of Micro Small & Medium Enterprises
Office of the Development Commissioner
Mechanical Division

Subject: AA no 0210206848 dated 20.07.16 for M/s Orion Metal Powder Pvt Ltd

The following information is required

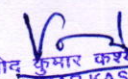
- Size and specification including grade, composition, range, thickness etc of the items proposed for import.
- Detailed calculation as to how the quantity of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawing
- Firm has mentioned 'copper scrap in any form -99.9% purity' as one of the import items. Firm to clarify the details of the items intended for import.
- Firm to give exact specification of Sno 1 of items of export.

This issue with the approval of Director (ME)


(K.S.Sodhi)
AD (ME)

✓ Shri V.K. Kashyap, FTDO, DGFT Udhog Bhawan, New Delhi
UO note No TL-13024/166/2016-MMM&A-DCMSMEdated 22.11.16


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14-12-2016

**Department of Industrial Policy & Promotion
(TSW)**

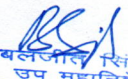
NC Meeting dated 14/12/2016 - Case No. 12/13/81(M/s KEI Industries Limited) (Advance Authorization No. 0510399385 dated 08.08.2016)

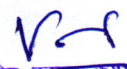
Advance Authorisation may be ratified as under:

1. Net weight of export products may be specified as under:

Sl. No.	Net Export Weight (Kgs./Km)	Sl. No.	Net Export Weight (Kgs./Km)	Sl. No.	Net Export Weight (Kgs./Km)	Sl. No.	Net Export Weight (Kgs./Km)
1	16486	17	343	33	345.4	49	357.1
2	16458	18	7992	34	424.8	50	440.6
3	11891	19	2314.5	35	757.5	51	537.4
4	156.9	20	343.2	36	878.2	52	469.9
5	156.9	21	473.6	37	1292.1	53	1550.6
6	225	22	813.3	38	1525.1	54	731.3
7	261.8	23	254.4	39	371.2	55	279.9
8	689.1	24	902.6	40	455.4	56	119.6
9	1309.1	25	278.6	41	427.8	57	50.8
10	1739.6	26	573.5	42	1472	58	1278.3
11	299.6	27	1507.8	43	2345.6	59	1870.2
12	183.3	28	306.7	44	4322.5	60	1418
13	305.4	29	1326.4	45	12820.2	61	2194
14	544.8	30	363	46	4705.8	62	3853.2
15	1225.1	31	278.6	47	68.6		
16	1078.5	32	306.7	48	3156.3		

2. Quantities of import item at Sl. No 1 viz. Copper Wire Rod/CC Rod(EC Grade)/ Copper Cathode (99.99% purity) (Electrolytic grade)may be allowed as under:
- For Export products mentioned at Sl. No. 1, 2 & 3 as 3455.4 Kgs./Km, 5434.3 Kgs./Km & 5547.4 Kgs./Km., respectively taking clue from Engineering Table 5.
 - For Export products mentioned at Sl. No. 4, 5, 17, 20 to 22, 30, 39 to 43, 46 to 51, 54 to 60 & 62 as per Engineering Table 5.
 - For Export products mentioned at Sl. No. 6 to 16 & 23 to 29, as 1.01 Kgs./kg content in the Export products.
 - For Export products mentioned at Sl. No. 18, 19, 44 & 45 as 6590.7 Kgs./Km , 1630.7 Kgs./Km, 2588.8 Kgs./Km. & 8875.7 Kgs./Km., respectively taking clue from Engineering Table 5.
 - For Export products mentioned at Sl. No. 31 to 37 & 52, as per Engineering Table 4.
 - For Export products mentioned at Sl. No. 38 , 53 & 61 as 437.9 Kgs./Km, 346.7 Kgs./Km. & 346.7 Kgs./Km, respectively taking clue from Engineering Table 4.


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Deputy Director General of Foreign Trade
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Foreign Trade Development Officer
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3. Quantities of import item at Sl. No 2 viz. XLPE Compound of relevant grade may be allowed as 1.05 Kgs./kg content in the export products at Sl. No. 1 to 19, 23 to 46, 48 to 53 & 58 to 62.
 4. Quantities of import item at Sl. No 3 viz. PVC Resin may be allowed as 1.05 Kgs./kg content in the export products at Sl. No. 1 to 5, 18 to 46 & 48 to 62.
 5. Quantities of import item at Sl. No 4 viz. Antimony Trioxide may be allowed as 1.05 Kgs./kg content in the export products at Sl. No. 1 to 5, 18 to 46 & 48 to 62.
 6. Quantities of import item at Sl. No. 5 i.e. Galvanised Steel Wire/G.I Wire may be allowed as 1.01 kgs/kg content in the Export products at Sl. No. 1 to 3, 6 to 17, 23 to 45, 49 to 53 & 58 to 62 as claimed by the firm.
 7. Quantities of import item at Sl. No. 6 viz. HDPE may be allowed as 1.05 Kgs./kg content in the export products at Sl. No. 6 to 19 & 23 to 48.
 8. Quantity of import item at Sl. No. 7 i.e. Glass Mica Tape may be allowed as 1.02 Kgs./Kgs. content in the Export products at Sl. No. 6 to 11.
 9. Quantity of import item at Sl. No. 8 i.e. Semi Conducting Water Blocking Tape/Water Blocking Tape(Cable grade) may be allowed as 1.02 Sq. Mtrs./Sq. Mtrs. content in the Export products at Sl. No. 18 & 19.
 10. Quantities of import item at Sl. No 9 viz. Nylon Compound of relevant grade may be allowed as 1.05 Kgs./Kg. content in export products at Sl. No.18 & 19.

Norms committee may take a view

(S. K. Jain)
Development Officer

Norms Committee II

DIPP No. 12/100/2016-TSW/80 dated 14/12/2016

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बलजीत सिंह / BALJIT SINGH
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Vn

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Udyog Bhawan, New Delhi

**Department of Industrial Policy & Promotion
(TSW)**

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14-12-2016

NC Meeting dated 14/12/2016 - Case No. 13/13/81(M/s KEI Industries Limited) (Advance Authorization No. 0510399443 dated 11.08.2016)

Advance Authorisation may be ratified as under:

1. Net weight of export products may be specified as under:

Sl. No.	Net Export Weight (Kgs./Km)	Sl. No.	Net Export Weight (Kgs./Km)	Sl. No.	Net Export Weight (Kgs./Km)	Sl. No.	Net Export Weight (Kgs./Km)
1	198.2	6	745.9	11	3065.6	16	6916.9
2	248.8	7	999.5	12	183.7	17	14827.4
3	358.5	8	1309.7	13	277.3	18	5937.6
4	455.1	9	1839.3	14	540.2		
5	671.5	10	2320.1	15	985.5		

2. Quantities of import item at Sl. No 1 viz. Copper Wire Rod/CC Rod(EC Grade)/ Copper Cathode (99.99% purity) (Electrolytic grade)may be allowed as under:
- a) For Export product mentioned at Sl. No. 1, as per Engineering Table 4.
- b) For Export products mentioned at Sl. No. 2 to 4 & 6 to 15 as per Engineering Table 5.
- c) For Export products mentioned at Sl. No. 5, 16, 17 & 18 as 278.1 Kgs./Km , 4631.1 Kgs./Km, 7536.8 Kgs./Km, & 3189.5 Kgs./Km., respectively taking clue from Engineering Table 5.
3. Words " Semi Conducting XLPE Compound" may be deleted from the description of import item at Sl. No. 2
4. Quantities of import item at Sl. No 2 viz. XLPE Compound of relevant grade may be allowed as 1.05 Kgs./kg content in the export products at Sl. No. 6 to 11 & 16 to 18.
5. Quantities of import item at Sl. No 3 viz. PVC Resin may be allowed as 1.05 Kgs./kg content in the export products at Sl. No. 1 to 18.
6. Quantities of import item at Sl. No 4 viz. Antimony Trioxide may be allowed as 1.05 Kgs./kg content in the export products at Sl. No. 1 to 18.
7. Quantity of import item at Sl. No. 5 i.e. Semi Conducting Water Blocking Tape/Water Blocking Tape(Cable grade) may be allowed as 1.02 Kgs./Kgs. content in the Export products at Sl. No. 16 to 18.

Norms committee may take a view

(S. K. Jain)
Development Officer

Norms Committee II

DIPP No. 12/100/2016-TSW/83 dated 14/12/2016

बलराम कश्यप
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Department of Industrial Policy & Promotion
(TSW)

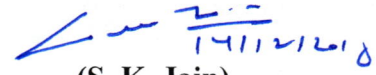
94
14-12-2016

NC Meeting dated 14/12/2016 - Case No. 2/19/81 (M/s Apar Industries Limited) (Advance Authorization No. 0310808692 dated 25.10.2016)

Firm may be asked to submit the following information:

1. Detailed calculations for the requirement of each raw material, export product wise supported by the cross sectional diagram of the cable/ Buyers data sheet.
2. Total Net weights of each cable including the net weights of all inputs (imported as well indigenous, except packing materials)
3. Material balancing viz. net content of each imported and indigenous input, export product wise.
4. Total requirement of each raw material, export product wise, in a tabular form

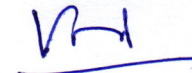
Norms committee may take a view


(S. K. Jain)
Development Officer

Norms Committee II

DIPP No. 12/100/2016-TSW/94 dated 14/12/2016


उप महानिदेशक विदेश व्यापार
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Udyog Bhawan, New Delhi

9(1)

AR-562
14-12-2016

Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
TSW(B) Section

Subject: Application of M/s Leitwind Shriram Manufacturing Ltd. for
-ratification of norm of AA No. 0410147963 Dated 15.07.2013.

Reference: DGFT ID Note No. 01/81/50/227/AM14/DES-II/111 Dated
15.09.2015.

Reference above application and subsequent reply submitted by the firm
vide their letter dated 14.11.2015 has been examined and based on information
made available there in the proposal is recommended as under:

Export Product: i. 662 KW Rotor Pole (Net wt. 32.90 kg./unit)
ii. 662 KW Winding (Net wt. 189.3 kg./unit)

Import Inputs:

Item	Qty. recommended
Permanent Magnet, Rotor Aluminium Profile	Net to net with accountability clause under GN-4.
Stampings for Rotor	Net to net with nil wastage.
Semica film, Demisol, Demicat	As per Misc C-1647 or as applied for whichever is lower.
Stampings for Stator	Net to net with nil wastage.
Rectangular Copper Conductor	67 kg. with 1% wastage.

This issue with the approval of JS (RKS).

9/1-16
(Gajraj Singh)
Sr. Development Officer

FTDO, DES-II, DGFT.

DHI UO No. 3(77)/2013/TSW(B)/ dated 01.01.2016.


उप महा निदेशक
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**Department of Industrial Policy & Promotion
(TSW)**

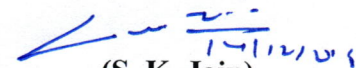
AR-577
14-12-2016

NC Meeting dated 14/12/2016 - Case No, 577-A/R (M/s S. K. Industries)

Keeping in view that the export item is for aeronautical applications, it is recommended that scrap wastage norms may be modified for the EOU as under in terms of para 6.8(e) of the Foreign Trade Policy 2015-20, based on the Inspection report of MSME-Development Institute, Ahmedabad:

Export Item		Input Item(s)	
Description	Quantity	Description	Quantity
Bearing Races	1 Kg.	Relevant Alloy Steel Bars	As per Chartered Engineer Certificate attached with the MSME-DI report (copy enclosed) or 84 % (on raw material basis), whichever is less.
		or Relevant Steel Tubes/Pipes	As per Chartered Engineer Certificate attached with the MSME-DI report (copy enclosed) or 60 % (on raw material basis), whichever is less.
		or Forged Ring of Steel or	As per Chartered Engineer Certificate attached with the MSME-DI report (copy enclosed) or 39 % (on raw material basis), whichever is less.
		Relevant Phenolic Tubes (For bearing races made from Phenolic tubes)	As per Chartered Engineer Certificate attached with the MSME-DI report (copy enclosed) or 70 % (on raw material basis), whichever is less.

Norms committee may take a view


(S. K. Jain)
Development Officer

Norms Committee II

DIPP No. 12/100/2016-TSW/577-A/R dated 14/12/2016


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577

**ADHARSHILA
ASSOCIATES**

Off. : 408, Ashwamegh Complex, Opp. Sayaji Vihar Club, Rajmahal Road, Baroda-1.
Ph : (O) 0265 - 2436246 / 2251656 E-mail : adharshilaassociates@yahoo.com

Engineering, Financial and
Management Consultants

AS/VAL/VDR/16-17/1691

DATE:- 14.07.2016

TO WHOSOEVER IT MAY CONCERN**CHARTERED ENGINEER CERTIFICATE**

I Have examined the import requirements of raw materials, components etc. by M/s. M/s. S.K. INDUSTRIES, 75 & 76, GIDC, Por. Ramangamdi, Vadodara-391243, with regards to their technical description/specification and the quantity against each item of import and having regards to proper technical norms of consumption and after technical scrutiny of relevant designs and drawings, I here by certify that they are correct in all respects and are actually required for execution of export items for which the application made. The details of export and import items with there requirements is enclosed as Annexure - "A" of this certificate.

Place: Vadodara

Date: 14.07.2016

For ADHARSHILA ASSOCIATES

Upendra Nath Mahto.

CHARTERED ENGINEER

Membership.Registration Number - AM 086351-6

Name of Institute under which chartered: Institute of Engineers, India

बलजीत सिंह / B.S.
उप महानिदेशक विदेश व्यापार
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भारत सरकार / Govt. of India
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V.K.
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Details of Items required for manufacture of One unit of export product

Part's Sr No.	Sr. No. of parts materials wire	BLANKING PARTS RACES (PART NO.)	Dia of finished part	Unit Wt. (In Kgs.)	Description of RM	Dia of RM	Technical Characteristic	Qty of RM required for Mfg. (In Kgs)	wastage % on raw materials basis	Name	Qty (In Kgs.)	Value (Rs.)
1	1	1R455GRIR PUR	9.37	0.0020	Alloy steel Bar	Ø 28.00	SAE-52100	0.0458	96%	S.S. Scrap	0.0438	0.39
2	2	2R455GRIR PUR	9.37	0.0020	Alloy steel Bar	Ø 14.27	GR A 440C	0.0150	87%	S.S. Scrap	0.0130	0.12
3	3	3R455GRIR PUR	9.37	0.0020	Alloy steel Bar	Ø 14.27	GR A 440C	0.0150	87%	S.S. Scrap	0.0130	0.12
4	4	4R455X50GR OR	9.37	0.0010	Alloy steel Bar	Ø 14.27	GR A 440C	0.0400	98%	S.S. Scrap	0.0390	0.35
5	5	5R455X50GR IR	9.37	0.0010	Alloy steel Bar	Ø 14.27	GR A 440C	0.0400	98%	S.S. Scrap	0.0390	0.35
6	6	6R455GRIR PUR	9.82	0.0023	Alloy steel Bar	Ø 28.00	SAE-52100	0.0507	95%	S.S. Scrap	0.0484	0.44
7	7	7R455X2GR IR	11.60	0.0030	Alloy steel Bar	Ø 28.00	SAE-52100	0.0450	89%	S.S. Scrap	0.0400	0.36
8	8	8R455X2GR IR PUR	11.60	0.0030	Alloy steel Bar	Ø 26.00	SAE-52100	0.0713	93%	S.S. Scrap	0.0663	0.60
9	9	9R455X2GR IR PUR	11.60	0.0042	Alloy steel Bar	Ø 26.00	SAE-52100	0.0500	92%	S.S. Scrap	0.0458	0.41
10	10	10R455X2GR IR	11.61	0.0030	Alloy steel Bar	Ø 28.00	SAE-52100	0.0250	88%	S.S. Scrap	0.0220	0.20
11	11	11R455X40GR IR	11.84	0.0013	Alloy steel Bar	Ø 28.00	SAE-52100	0.0559	94%	S.S. Scrap	0.0526	0.47
12	12	12R455X30GR IR	11.84	0.0045	Alloy steel Bar	Ø 28.00	SAE-52100	0.0554	92%	S.S. Scrap	0.0509	0.46
13	13	13R455GRIR PUR	11.84	0.0035	Alloy steel Bar	Ø 26.00	SAE-52100	0.0554	94%	S.S. Scrap	0.0519	0.47
14	14	14R455GRIR	11.84	0.0020	Alloy steel Bar	Ø 28.00	SAE-52100	0.0500	96%	S.S. Scrap	0.0480	0.43
15	15	15R455X36GR IR	12.11	0.0100	Alloy steel Bar	Ø 26.00	SAE-52100	0.0580	83%	S.S. Scrap	0.0480	0.43
16	16	16R455X36GR OR PUR	12.11	0.0100	Alloy steel Bar	Ø 26.00	SAE-52100	0.0714	86%	S.S. Scrap	0.0614	0.55
17	17	17R455X36GR IR PUR	13.16	0.0100	Alloy steel Bar	Ø 15.87	M50	0.0400	75%	S.S. Scrap	0.0300	0.27
18	18	18R455X36GR IR PUR	13.16	0.0120	Alloy steel Bar	Ø 15.87	M50	0.0400	70%	S.S. Scrap	0.0280	0.25
19	19	19R455X36GR IR PUR	13.18	0.0190	Alloy steel Bar	Ø 15.87	M50	0.0580	67%	S.S. Scrap	0.0390	0.35
20	20	20R455X36GR IR PUR	13.18	0.0190	Alloy steel Bar	Ø 15.87	M50	0.0580	67%	S.S. Scrap	0.0390	0.35
21	21	21R455X36GR IR PUR	13.22	0.0020	Alloy steel Bar	Ø 28.00	SAE-52100	0.0200	90%	S.S. Scrap	0.0180	0.16
22	22	22R455GRIR PUR	13.30	0.0030	Alloy steel Bar	Ø 14.27	GR A 440C	0.0140	79%	S.S. Scrap	0.0110	0.10
23	23	23R455X21-2GRIR PUR	13.86	0.0140	Alloy steel Bar	Ø 15.87	M50	0.0450	69%	S.S. Scrap	0.0310	0.28
24	24	24R455X21-1GRIR PUR	13.87	0.0140	Alloy steel Bar	Ø 15.87	M50	0.0450	69%	S.S. Scrap	0.0310	0.28
25	25	25R455GRIR	14.20	0.0030	Alloy steel Bar	Ø 28.00	SAE-52100	0.0507	94%	S.S. Scrap	0.0477	0.43
26	26	26R455X50GR IR	14.88	0.0120	Alloy steel Bar	Ø 28.00	SAE-52100	0.0985	88%	S.S. Scrap	0.0865	0.78
27	27	27R455GRIR	14.88	0.0060	Alloy steel Bar	Ø 22.23	M50	0.0700	91%	S.S. Scrap	0.0640	0.58
28	28	28R455X1801 D40	15.23	0.0020	Alloy steel Bar	Ø 28.00	SAE-52100	0.0150	87%	S.S. Scrap	0.0130	0.12
29	29	29R455X1801 D40 PUR	15.75	0.0060	Alloy steel Bar	Ø 28.00	SAE-52100	0.0500	88%	S.S. Scrap	0.0440	0.40
30	30	30R455X1801 D40	15.83	0.0060	Alloy steel Bar	Ø 28.00	SAE-52100	0.0500	88%	S.S. Scrap	0.0440	0.40
31	31	31R455X1801 D40	15.95	0.0030	Alloy steel Bar	Ø 22.23	M50	0.0450	93%	S.S. Scrap	0.0420	0.38
32	32	32R455GRIR	15.97	0.0030	Alloy steel Bar	Ø 28.00	SAE-52100	0.0458	93%	S.S. Scrap	0.0420	0.38
33	33	33R455X1801 D40	15.98	0.0030	Alloy steel Bar	Ø 19.05	GR A 440C	0.0210	86%	S.S. Scrap	0.0180	0.16
34	34	34R455X26GRIR PUR	16.10	0.0030	Alloy steel Bar	Ø 28.00	SAE-52100	0.0450	93%	S.S. Scrap	0.0420	0.38
35	35	35R455X50GR OR	16.13	0.0030	Alloy steel Bar	Ø 28.00	SAE-52100	0.0500	94%	S.S. Scrap	0.0470	0.42
36	36	36R455X50GR OR	16.76	0.0110	Alloy steel Bar	Ø 23.00	SAE-52100	0.0730	85%	S.S. Scrap	0.0620	0.56

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Details of Items required for manufacture of One unit of export product

Parts Sr. No.	Sr. No. of parts materials wise	BEARING PARTS-RACES (PART NO.)	Dia of Finished part	Unit Wt. (In Kgs.)	discription of RM	dia of RM	Technical Characteristic	Qty of RM required for Mfg. (In Kgs)	wastage % on raw materials basis	Recoverable wastage		
										Name	Qty (In Kgs.)	Value (Rs.)
73	73	JR.B7201C.D50 PUR	19.71	0.0130	Alloy steel Bar	Ø 28.00	SAE-52100	0.0800	84%	S.S. Scrap	0.0670	0.60
74	74	JR.B7201C.D50	19.71	0.0130	Alloy steel Bar	Ø 28.00	SAE-52100	0.1300	90%	S.S. Scrap	0.1170	1.05
75	75	A538GR IR	19.76	0.0050	Alloy steel Bar	Ø 29.46	GR A 440C	0.0710	93%	S.S. Scrap	0.0660	0.59
76	76	1902GR IR PUR	20.06	0.0070	Alloy steel Bar	Ø 26.00	SAE-52100	0.0556	87%	S.S. Scrap	0.0486	0.44
77	77	AR.B71902C.B.D40	20.08	0.0071	Alloy steel Bar	Ø 31.50	SAE-52100	0.0650	89%	S.S. Scrap	0.0579	0.52
78	78	JR.B71902B.D40	20.08	0.0050	Alloy steel Bar	Ø 28.00	SAE-52100	0.0350	86%	S.S. Scrap	0.0300	0.27
79	79	JR.B71902C.C.D40	20.08	0.0050	Alloy steel Bar	Ø 28.00	SAE-52100	0.0350	86%	S.S. Scrap	0.0300	0.27
80	80	102GR IR	20.73	0.0120	Alloy steel Bar	Ø 26.00	SAE-52100	0.0750	84%	S.S. Scrap	0.0630	0.57
81	81	202GRIR PUR	21.06	0.0140	Alloy steel Bar	Ø 26.00	SAE-52100	0.0747	81%	S.S. Scrap	0.0607	0.55
82	82	MA008MX21GRORPUR	21.20	0.0360	Alloy steel Bar	Ø 27.71	M50	0.2230	84%	S.S. Scrap	0.1870	1.68
83	83	M102HX26GR IR	21.21	0.0110	Alloy steel Bar	Ø 22.23	M50	0.0690	84%	S.S. Scrap	0.0580	0.52
84	84	JR.B7002B.D50 PUR	21.21	0.0120	Alloy steel Bar	Ø 28.00	SAE-52100	0.0620	81%	S.S. Scrap	0.0500	0.45
85	85	301GRIR PUR	21.23	0.0190	Alloy steel Bar	Ø 28.00	SAE-52100	0.0795	76%	S.S. Scrap	0.0605	0.54
86	86	AR.B71801C.D40	21.27	0.0030	Alloy steel Bar	Ø 26.00	SAE-52100	0.0550	95%	S.S. Scrap	0.0520	0.47
87	87	A010X10CIV	21.48	0.0037	Alloy steel Bar	Ø 26.00	Grade 4340	0.0200	82%	S.S. Scrap	0.0163	0.15
88	88	JR.B71903B.D40	21.57	0.0070	Alloy steel Bar	Ø 28.00	SAE-52100	0.0300	77%	S.S. Scrap	0.0230	0.21
89	89	1903GR IR PUR	21.61	0.0065	Alloy steel Bar	Ø 28.00	SAE-52100	0.0556	88%	S.S. Scrap	0.0491	0.44
90	90	JR.HSS7002C.D40	21.72	0.0130	Alloy steel Bar	Ø 28.00	SAE-52100	0.0660	80%	S.S. Scrap	0.0530	0.48
91	91	JR.B7202B.D50 PUR	21.89	0.0150	Alloy steel Bar	Ø 28.00	SAE-52100	0.0820	82%	S.S. Scrap	0.0670	0.60
92	92	JR.B7202B.D50	21.89	0.0150	Alloy steel Bar	Ø 28.00	SAE-52100	0.0900	83%	S.S. Scrap	0.0750	0.68
93	93	JR.HSS71903C.D40	21.97	0.0070	Alloy steel Bar	Ø 28.00	SAE-52100	0.0350	80%	S.S. Scrap	0.0280	0.25
94	94	38 SSX2 GR OR	22.09	0.0100	Alloy steel Bar	Ø 28.00	SAE-52100	0.0714	86%	S.S. Scrap	0.0614	0.55
95	95	38HGR OR PUR	22.09	0.0071	Alloy steel Bar	Ø 26.00	SAE-52100	0.0550	87%	S.S. Scrap	0.0479	0.43
96	96	38SSGROR PUR	22.09	0.0070	Alloy steel Bar	Ø 28.00	SAE-52100	0.0550	87%	S.S. Scrap	0.0480	0.43
97	97	38 M5SX3 M GR OR	22.10	0.0150	Alloy steel Bar	Ø 28.00	SAE-52100	0.0891	83%	S.S. Scrap	0.0741	0.67
98	98	38SSX2GR OR PUR	22.10	0.0100	Alloy steel Bar	Ø 26.00	SAE-52100	0.0580	83%	S.S. Scrap	0.0480	0.43
99	99	1900HGR OR	22.12	0.0050	Alloy steel Bar	Ø 28.00	SAE-52100	0.0510	90%	S.S. Scrap	0.0460	0.41
100	100	2900HGROR PUR	22.12	0.0050	Alloy steel Bar	Ø 28.00	SAE-52100	0.0510	90%	S.S. Scrap	0.0460	0.41
101	101	AR.HSS71900.D40	22.23	0.0050	Alloy steel Bar	Ø 28.00	SAE-52100	0.0550	91%	S.S. Scrap	0.0500	0.45
102	102	MA008MX11GRORPUR	22.25	0.0440	Alloy steel Bar	Ø 27.71	M50	0.2230	80%	S.S. Scrap	0.1790	1.61
103	103	AR.B71900C.CZ.D40	22.27	0.0050	Alloy steel Bar	Ø 28.00	SAE-52100	0.0500	90%	S.S. Scrap	0.0450	0.41
104	104	AR.B71900C.C.D40	22.28	0.0040	Alloy steel Bar	Ø 28.00	SAE-52100	0.0550	93%	S.S. Scrap	0.0510	0.46
105	105	A008MX3GRORHVP	22.30	0.0410	Alloy steel Bar	Ø 28.00	SAE-52100	0.2200	81%	S.S. Scrap	0.1790	1.61
106	106	A008MX22GRORHVP	22.30	0.0420	Alloy steel Bar	Ø 28.00	SAE-52100	0.2270	81%	S.S. Scrap	0.1850	1.67
107	107	R6SSX50GR OR PUR	22.33	0.0060	Alloy steel Bar	Ø 26.00	SAE-52100	0.0380	84%	S.S. Scrap	0.0320	0.29
108	108	SR65GR OR PUR	22.35	0.0050	Alloy Steel Bar	Ø 23.80	GR A 440C	0.0450	89%	S.S. Scrap	0.0400	0.36

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उद्योग भवन, नई दिल्ली
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Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade

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Details of Items required for manufacture of One unit of export product

Parts No.	Sr. No. of parts materials wise	BEARING PARTS-RACES (PART NO.)	Dia of Finished part	Unit Wt. (In Kgs.)	discription of RM	dia of RM	Technical Characteristic	Qty of RM required for Mfg. (In Kgs)	wastage % on raw materials basis	Recoverable wastage
										Name Qty (In Kgs.) Value (Rs.)
109	109	103GR IR PUR	23.06	0.0150	Alloy steel Bar	Ø 26.00	SAE-52100	0.0700	79%	S.S. Scrap 0.0550 0.50
110	110	JR.B7003B.D50 PUR	23.42	0.0140	Alloy steel Bar	Ø 28.00	SAE-52100	0.0700	80%	S.S. Scrap 0.0560 0.50
111	111	JR.B7003B.D40	23.43	0.0140	Alloy steel Bar	Ø 28.00	SAE-52100	0.0700	80%	S.S. Scrap 0.0560 0.50
112	112	M1901X5GR OR	24.10	0.0060	Alloy steel Bar	Ø 30.15	M5C	0.0710	92%	S.S. Scrap 0.0650 0.59
113	113	JR.B71804.D40	24.18	0.0050	Alloy steel Bar	Ø 28.00	SAE-52100	0.0300	83%	S.S. Scrap 0.0250 0.23
114	114	AR.H5571901.D40	24.23	0.0045	Alloy steel Bar	Ø 28.00	SAE-52100	0.0550	92%	S.S. Scrap 0.0505 0.45
115	115	JR.H557003C.D40	24.23	0.0150	Alloy steel Bar	Ø 28.00	SAE-52100	0.0750	80%	S.S. Scrap 0.0600 0.54
116	116	AR.B71901C.C.D50	24.28	0.0060	Alloy steel Bar	Ø 28.00	SAE-52100	0.0550	89%	S.S. Scrap 0.0490 0.44
117	117	AR.B71901C.CZ.D40	24.28	0.0050	Alloy steel Bar	Ø 26.00	SAE-52100	0.0350	91%	S.S. Scrap 0.0500 0.45
118	118	JR.B71901C.D40	24.28	0.0030	Alloy steel Bar	Ø 28.00	SAE-52100	0.0350	91%	S.S. Scrap 0.0320 0.29
119	119	9203GRIR PUR	24.43	0.0310	Alloy steel Bar	Ø 26.00	SAE-52100	0.1300	76%	S.S. Scrap 0.0990 0.89
120	120	203GRIR PUR	24.46	0.0210	Alloy steel Bar	Ø 26.00	SAE-52100	0.1056	80%	S.S. Scrap 0.0846 0.76
121	121	JR.B7203B.D50	25.20	0.0200	Alloy steel Bar	Ø 28.00	SAE-52100	0.0850	76%	S.S. Scrap 0.0650 0.59
122	122	JR.B7203B.D50 PUR	25.20	0.0230	Alloy steel Bar	Ø 28.00	SAE-52100	0.0850	73%	S.S. Scrap 0.0620 0.56
123	123	2203 GR IR	25.32	0.0230	Alloy steel Bar	Ø 28.00	SAE-52100	0.0795	71%	S.S. Scrap 0.0565 0.51
124	124	WS.7602015.D40	25.35	0.0190	Alloy steel Bar	Ø 28.00	SAE-52100	0.0760	75%	S.S. Scrap 0.0570 0.51
125	125	1904GR IR	26.01	0.0120	Alloy steel Bar	Ø 30.00	SAE-52100	0.0700	83%	S.S. Scrap 0.0580 0.52
126	126	100 FFX52 GROR	26.11	0.0200	Alloy steel Bar	Ø 28.00	SAE-52100	0.0987	80%	S.S. Scrap 0.0787 0.71
127	127	3955GR OR PUR	26.11	0.0099	Alloy steel Bar	Ø 28.00	SAE-52100	0.0604	84%	S.S. Scrap 0.0505 0.45
128	128	M100HGR OR	26.11	0.0100	Alloy steel Bar	Ø 30.15	M50	0.0950	89%	S.S. Scrap 0.0850 0.77
129	129	AR.B7000C.D50 PUR	26.11	0.0080	Alloy steel Bar	Ø 28.00	SAE-52100	0.0500	84%	S.S. Scrap 0.0420 0.38
130	130	JR.B71904C.D40	26.15	0.0140	Alloy steel Bar	Ø 28.00	SAE-52100	0.0656	79%	S.S. Scrap 0.0516 0.46
131	131	A016X6-1GRIR HV PUR	26.19	0.0760	Alloy steel Bar	Ø 28.00	SAE-52100	0.1970	61%	S.S. Scrap 0.1210 1.09
132	132	MA016X6 2GR IR	26.19	0.0740	Alloy steel Bar	Ø 27.71	M50	0.3100	76%	S.S. Scrap 0.2360 2.12
133	133	MA016X3 1GRIRHPUR	26.19	0.0760	Alloy steel Bar	Ø 27.71	M50	0.2340	68%	S.S. Scrap 0.1580 1.42
134	134	AR.B7000C.CZ.D40	26.22	0.0080	Alloy steel Bar	Ø 28.00	SAE-52100	0.0600	87%	S.S. Scrap 0.0520 0.47
135	135	AR.B7000C.C.D40	26.23	0.0110	Alloy steel Bar	Ø 28.00	SAE-52100	0.0606	82%	S.S. Scrap 0.0496 0.45
136	136	AR.H557000.D40	26.23	0.0120	Alloy steel Bar	Ø 28.00	SAE-52100	0.0600	80%	S.S. Scrap 0.0480 0.43
137	137	JR.H5571904C.D40	26.73	0.0140	Alloy steel Bar	Ø 28.00	SAE-52100	0.1340	90%	S.S. Scrap 0.1200 1.08
138	138	104GR IR PUR	27.03	0.0240	Alloy steel Bar	Ø 28.00	SAE-52100	0.0900	73%	S.S. Scrap 0.0660 0.59
139	139	A538GR OR	27.10	0.0070	Alloy steel Bar	Ø 29.46	GR A 40C	0.0710	90%	S.S. Scrap 0.0640 0.58
140	140	JR.B7004B.D40	27.94	0.0200	Alloy steel Bar	Ø 32.00	SAE-52100	0.0917	78%	S.S. Scrap 0.0717 0.65
141	141	JR.B7004B.D50 PUR	27.97	0.0240	Alloy steel Bar	Ø 32.00	SAE-52100	0.0900	73%	S.S. Scrap 0.0660 0.59
142	142	101HGR OR	28.09	0.0100	Alloy steel Bar	Ø 32.00	SAE-52100	0.0694	86%	S.S. Scrap 0.0594 0.53
143	143	1902HGR OR PUR	28.09	0.0080	Alloy steel Bar	Ø 32.00	SAE-52100	0.0640	88%	S.S. Scrap 0.0560 0.50
144	144	M1902X15GR OR	28.09	0.0080	Alloy steel Bar	Ø 31.75	M50	0.0900	91%	S.S. Scrap 0.0820 0.74

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Details of Items required for manufacture of One unit of export product

Parts Sr. No.	Sr. No. of parts materials wise	BEARING PARTS-RACES (PART NO.)	Dia of Finished part	Unit Wt. (In Kgs.)	discription of RM	dia of RM	Technical Characteristic	Qty of RM required for Mfg. (In Kgs)	wastage % on raw materials basis	Recoverable wastage		
										Name	Qty (In Kgs.)	Value (Rs.)
145	145	1015SX1GR OR PUR	28.09	0.0150	Alloy steel Bar	Ø 32.00	SAE-52100	0.1012	85%	S.S. Scrap	0.0862	0.78
146	146	AR.B7001C.D50 PUR	28.09	0.0100	Alloy steel Bar	Ø 32.00	SAE-52100	0.0694	86%	S.S. Scrap	0.0594	0.53
147	147	AR.HSS7001.D40	28.23	0.0140	Alloy steel Bar	Ø 32.00	SAE-52100	0.0690	80%	S.S. Scrap	0.0550	0.50
148	148	AR.HSS71902.D40	28.23	0.0100	Alloy steel Bar	Ø 32.00	SAE-52100	0.0650	85%	S.S. Scrap	0.0550	0.50
149	149	AR.B7001C.C.D40	28.23	0.0100	Alloy steel Bar	Ø 32.00	SAE-52100	0.0694	86%	S.S. Scrap	0.0594	0.53
150	150	AR.B71902C.BZ.D40	28.30	0.0070	Alloy steel Bar	Ø 32.00	SAE-52100	0.0650	89%	S.S. Scrap	0.0580	0.52
151	151	AR.B71902C.C.D40	28.30	0.0071	Alloy steel Bar	Ø 32.00	SAE-52100	0.0730	90%	S.S. Scrap	0.0659	0.59
152	152	MA010MX4GRORHVPUR	28.44	0.0880	Alloy steel Bar	Ø 29.82	M50	0.3280	73%	S.S. Scrap	0.2400	2.16
153	153	MA010X9GR OR	28.54	0.0910	Alloy steel Bar	Ø 29.82	M50	0.3300	72%	S.S. Scrap	0.2390	2.15
154	154	A010MX42GRORHVPUR	28.55	0.0620	Alloy steel Bar	Ø 32.00	SAE-52100	0.3230	81%	S.S. Scrap	0.2610	2.35
155	155	SR10GR OR PUR	28.70	0.0140	Alloy steel Bar	Ø 35.74	GR A 440C	0.1010	86%	S.S. Scrap	0.0870	0.78
156	156	SR855GR OR PUR	28.70	0.0090	Alloy steel Bar	Ø 35.74	GR A 440C	0.0300	70%	S.S. Scrap	0.0210	0.19
157	157	SR8X92GR OR	28.70	0.0100	Alloy steel Bar	Ø 29.46	M50	0.0300	67%	S.S. Scrap	0.0200	0.18
158	158	JR.HSS7004B.D40	28.74	0.0300	Alloy steel Bar	Ø 32.00	SAE-52100	0.0910	67%	S.S. Scrap	0.0610	0.55
159	159	MA010MX43GRORPUR	28.75	0.0970	Alloy steel Bar	Ø 29.82	M50	0.3210	70%	S.S. Scrap	0.2240	2.02
160	160	W5.7602017.WA.D40	28.81	0.0260	Alloy steel Bar	Ø 31.50	SAE-52100	0.0950	73%	S.S. Scrap	0.0690	0.62
161	161	204GRIR PUR	28.96	0.0350	Alloy steel Bar	Ø 32.00	SAE-52100	0.1160	70%	S.S. Scrap	0.0810	0.73
162	162	9204GRIR PUR	28.98	0.0540	Alloy steel Bar	Ø 32.00	SAE-52100	0.1910	72%	S.S. Scrap	0.1370	1.23
163	163	JR.B71805.D40	29.53	0.0100	Alloy steel Bar	Ø 32.00	SAE-52100	0.0720	86%	S.S. Scrap	0.0620	0.56
164	164	JR.B7204B.D50	29.85	0.0350	Alloy steel Bar	Ø 32.00	SAE-52100	0.1170	70%	S.S. Scrap	0.0820	0.74
165	165	JR.B7204B.D50 PUR	29.85	0.0350	Alloy steel Bar	Ø 32.00	SAE-52100	0.1170	70%	S.S. Scrap	0.0820	0.74
166	166	1903HGR OR PUR	30.09	0.0080	Alloy steel Bar	Ø 32.00	SAE-52100	0.0733	89%	S.S. Scrap	0.0653	0.59
167	167	200HGR OR PUR	30.09	0.0100	Alloy steel Bar	Ø 32.00	SAE-52100	0.0748	87%	S.S. Scrap	0.0648	0.58
168	168	200 SSX1 GR OR	30.10	0.0230	Alloy steel Bar	Ø 36.00	SAE-52100	0.1381	83%	S.S. Scrap	0.1151	1.04
169	169	200SSGR OR PUR	30.10	0.0150	Alloy steel Bar	Ø 32.00	SAE-52100	0.0855	82%	S.S. Scrap	0.0705	0.63
170	170	AR.B7200C.D50 PUR	30.10	0.0140	Alloy steel Bar	Ø 32.00	SAE-52100	0.0850	84%	S.S. Scrap	0.0710	0.64
171	171	AR.B7201C.D50 PUR	30.11	0.0180	Alloy steel Bar	Ø 36.00	SAE-52100	0.1170	85%	S.S. Scrap	0.0990	0.89
172	172	AR.HSS71903.D40	30.24	0.0090	Alloy steel Bar	Ø 32.00	SAE-52100	0.0730	88%	S.S. Scrap	0.0640	0.58
173	173	AR.B71903C.B.D40	30.29	0.0090	Alloy steel Bar	Ø 32.00	SAE-52100	0.0900	90%	S.S. Scrap	0.0810	0.73
174	174	AR.B71903C.BZ.D40	30.29	0.0090	Alloy steel Bar	Ø 32.00	SAE-52100	0.0730	88%	S.S. Scrap	0.0640	0.58
175	175	AR.B7200C.C.D40	30.33	0.0140	Alloy steel Bar	Ø 32.00	SAE-52100	0.0850	84%	S.S. Scrap	0.0710	0.64
176	176	304X18GR IR	30.35	0.0390	Alloy steel Bar	Ø 36.00	SAE-52100	0.1240	69%	S.S. Scrap	0.0850	0.77
177	177	25CB1436 IR	30.54	0.0620	Alloy steel Bar	Ø 34.00	SAE-52100	0.2010	69%	S.S. Scrap	0.1390	1.25
178	178	1905GR IR PUR	30.99	0.0160	Alloy steel Bar	Ø 36.00	SAE-52100	0.1084	85%	S.S. Scrap	0.0924	0.83
179	179	JR.B71905C.D40	31.14	0.0170	Alloy steel Bar	Ø 36.00	SAE-52100	0.1095	84%	S.S. Scrap	0.0925	0.83
180	180	2304 IR	31.18	0.0410	Alloy steel Bar	Ø 36.00	SAE-52100	0.1574	74%	S.S. Scrap	0.1164	1.05

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विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade

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Details of Items required for manufacture of One unit of export product

Part / Sr. No.	Sr. No. of part, materials wise	BEARING PARTS- RACIES (PART NO.)	Dia of finished part	Unit Wt. (In Kgs.)	discription of RM	dia of RM	Technical Characteristic	Qty of RM required for Mfg. (In Kgs)	wastage % on raw materials basis	Recoverable-wastage		
										Name	Qty (In Kgs.)	Value (Rs.)
181	181	JR.HSS71905C.D40	31.74	0.0180	Alloy steel Bar	Ø 36.00	SAE-52100	0.1093	84%	S.S. Scrap	0.0913	0.82
182	182	9201SS GR OR	32.10	0.0290	Alloy steel Bar	Ø 36.00	SAE-52100	0.1634	82%	S.S. Scrap	0.1344	1.21
183	183	M102HX2GR OR	32.10	0.0150	Alloy steel Bar	Ø 33.32	M50	0.1010	85%	S.S. Scrap	0.0860	0.77
184	184	201SSGR OR PUR	32.11	0.0110	Alloy steel Bar	Ø 34.00	SAE-52100	0.1160	91%	S.S. Scrap	0.1050	0.95
185	185	201SSX1GR OR PUR	32.11	0.0230	Alloy steel Bar	Ø 36.00	SAE-52100	0.1381	83%	S.S. Scrap	0.1151	1.04
186	186	AR.B7002H.D50 PUR	32.11	0.0130	Alloy steel Bar	Ø 34.00	SAE-52100	0.1080	88%	S.S. Scrap	0.0950	0.86
187	187	AR.B7201C.C.D40	32.11	0.0180	Alloy steel Bar	Ø 36.00	SAE-52100	0.1170	85%	S.S. Scrap	0.0990	0.89
188	188	102HGR OR PUR	32.11	0.0130	Alloy steel Bar	Ø 34.00	SAE-52100	0.1080	88%	S.S. Scrap	0.0950	0.86
189	189	M20IHGR OR	32.18	0.0170	Alloy steel Bar	Ø 36.5	M50	0.1300	87%	S.S. Scrap	0.1130	1.02
190	190	AR.B7002C.B2.D40	32.24	0.0110	Alloy steel Bar	Ø 36.00	SAE-52100	0.1080	90%	S.S. Scrap	0.0970	0.87
191	191	AR.B7201C.C.D40	32.24	0.0150	Alloy steel Bar	Ø 36.00	SAE-52100	0.0650	77%	S.S. Scrap	0.0500	0.45
192	192	AR.H557002.D40	32.24	0.0100	Alloy steel Bar	Ø 34.00	SAE-52100	0.1080	91%	S.S. Scrap	0.0980	0.88
193	193	G5.760201.22.D40	32.25	0.0230	Alloy steel Bar	Ø 34.00	SAE-52100	0.1080	79%	S.S. Scrap	0.0850	0.77
194	194	AR.B7002C.B.D40	32.25	0.0130	Alloy steel Bar	Ø 36.00	SAE-52100	0.1080	88%	S.S. Scrap	0.0950	0.86
195	195	AR.B71804C.D40	32.30	0.0060	Alloy steel Bar	Ø 36.00	SAE-52100	0.0550	89%	S.S. Scrap	0.0490	0.44
196	196	JR.B7005B.D50 PUR	32.59	0.0280	Alloy steel Bar	Ø 36.00	SAE-52100	0.1325	79%	S.S. Scrap	0.1045	0.94
197	197	JR.B7005B.D40	32.65	0.0260	Alloy steel Bar	Ø 36.00	SAE-52100	0.1540	83%	S.S. Scrap	0.1280	1.15
198	198	105GR IR PUR	33.07	0.0400	Alloy steel Bar	Ø 36.00	SAE-52100	0.1325	70%	S.S. Scrap	0.0925	0.83
199	199	WS.7602020A.D40	33.36	0.0400	Alloy steel Bar	Ø 36.00	SAE-52100	0.1400	71%	S.S. Scrap	0.1000	0.90
200	200	AR.B5B020047.D50	33.58	0.0750	Alloy steel Bar	Ø 50.00	SAE-52100	0.3093	76%	S.S. Scrap	0.2343	2.11
201	201	JR.B5B020047.D50	33.58	0.0440	Alloy steel Bar	Ø 36.00	SAE-52100	0.1571	72%	S.S. Scrap	0.1131	1.02
202	202	WS.B5B020047.D40	33.60	0.0430	Alloy steel Bar	Ø 36.00	SAE-52100	0.1500	71%	S.S. Scrap	0.1070	0.96
203	203	JR.HSS7005C.D40	33.74	0.0370	Alloy steel Bar	Ø 36.00	SAE-52100	0.1332	72%	S.S. Scrap	0.0962	0.87
204	204	205GRIR PUR	33.78	0.0450	Alloy steel Bar	Ø 36.00	SAE-52100	0.1573	71%	S.S. Scrap	0.1123	1.01
205	205	9205GRIR PUR	33.78	0.0600	Alloy steel Bar	Ø 36.00	SAE-52100	0.2320	74%	S.S. Scrap	0.1720	1.55
206	206	AO16X7 HVC	34.12	0.0180	Alloy steel Bar	Ø 39.00	SAE-52100	0.1300	86%	S.S. Scrap	0.1120	1.01
207	207	IR.B5B2047.1021.D40	34.37	0.0410	Alloy steel Bar	Ø 36.00	SAE-52100	0.1400	71%	S.S. Scrap	0.0990	0.89
208	208	IR.7602020.021.D40	34.37	0.0400	Alloy steel Bar	Ø 36.00	SAE-52100	0.3760	89%	S.S. Scrap	0.3360	3.02
209	209	WS.B5B02047-1021.D40	34.37	0.0410	Alloy steel Bar	Ø 36.00	SAE-52100	0.1400	71%	S.S. Scrap	0.0990	0.89
210	210	JR.B71806.D40	34.57	0.0120	Alloy steel Bar	Ø 36.00	SAE-52100	0.1400	71%	S.S. Scrap	0.0990	0.89
211	211	JR.B7205B.D50	34.65	0.0460	Alloy steel Bar	Ø 36.00	SAE-52100	0.0900	87%	S.S. Scrap	0.0780	0.70
212	212	JR.B7205B.D50 PUR	34.65	0.0460	Alloy steel Bar	Ø 36.00	SAE-52100	0.2150	79%	S.S. Scrap	0.1690	1.52
213	213	25CR947 IR	34.84	0.0440	Alloy steel Bar	Ø 36.00	SAE-52100	0.2050	78%	S.S. Scrap	0.1590	1.43
214	214	AR.BV003B.D50	35.18	0.0200	Alloy steel Bar	Ø 36.00	SAE-52100	0.1740	75%	S.S. Scrap	0.1300	1.17
215	215	202HGR OR PUR	35.20	0.0230	Alloy steel Bar	Ø 38.00	SAE-52100	0.1400	86%	S.S. Scrap	0.1200	1.08
216	216	G5.7602015Z.D40	35.21	0.0280	Alloy steel Bar	Ø 38.00	SAE-52100	0.1390	83%	S.S. Scrap	0.1160	1.04
								0.0900	69%	S.S. Scrap	0.0620	0.56

विकास आयोग
Development Commission
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार हेतु निदेशिका
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार हेतु निदेशिका
Directorate General of Foreign Trade

Details of Items required for manufacture of One unit of export product

Part Sr. No.	Sr. No. of parts materials wise	BEARING PARTS RACES (PART NO.)	Dia of Finished part	Unit Wt. (In Kgs.)	discription of RM	dia of RM	Technical Characteristic	Qty of RM required for Mfg. (In Kgs)	wastage % on raw materials basis	Recoverable wastage		
										Name	Qty (In Kgs.)	Value (Rs.)
217	217	AR.B7003C.BZ.D40	35.24	0.0180	Alloy steel Bar	Ø 38.00	SAE-52100	0.1300	86%	S.S. Scrap	0.1120	1.01
218	218	AR.B7202C.BZ.D40	35.24	0.0200	Alloy steel Bar	Ø 38.00	SAE-52100	0.1390	86%	S.S. Scrap	0.1190	1.07
219	219	AR.B7003C.B.D40	35.24	0.0200	Alloy steel Bar	Ø 38.00	SAE-52100	0.1301	85%	S.S. Scrap	0.1101	0.99
220	220	AR.B7202C.B.D40	35.24	0.0250	Alloy steel Bar	Ø 38.00	SAE-52100	0.1390	82%	S.S. Scrap	0.1140	1.03
221	221	AR.H557003.D40	35.24	0.0250	Alloy steel Bar	Ø 38.00	SAE-52100	0.1301	81%	S.S. Scrap	0.1051	0.95
222	222	AU.RS7003DZ-0011.D40	35.24	0.0180	Alloy steel Bar	Ø 38.00	SAE-52100	0.1300	86%	S.S. Scrap	0.1120	1.01
223	223	2025SX1GR OR PUR	35.25	0.0260	Alloy steel Bar	Ø 38.00	SAE-52100	0.1390	81%	S.S. Scrap	0.1130	1.02
224	224	1035SGR OR PUR	35.26	0.0220	Alloy steel Bar	Ø 38.00	SAE-52100	0.1298	83%	S.S. Scrap	0.1078	0.97
225	225	2025SGROR PUR	35.26	0.0220	Alloy steel Bar	Ø 38.00	SAE-52100	0.1385	84%	S.S. Scrap	0.1165	1.05
226	226	AR.B7202B.D50 PUR	35.26	0.0250	Alloy steel Bar	Ø 38.00	SAE-52100	0.1390	82%	S.S. Scrap	0.1140	1.03
227	227	1906GR IR PUR	35.99	0.0180	Alloy steel Bar	Ø 38.00	SAE-52100	0.1120	84%	S.S. Scrap	0.0940	0.85
228	228	JR.B71906C.D40	36.21	0.0200	Alloy steel Bar	Ø 38.00	SAE-52100	0.1217	84%	S.S. Scrap	0.1017	0.92
229	229	JR.H5571906C.D40	36.25	0.0210	Alloy steel Bar	Ø 38.00	SAE-52100	0.1215	83%	S.S. Scrap	0.1005	0.90
230	230	WS.7603020A.WA.D40	36.85	0.0570	Alloy steel Bar	Ø 38.00	SAE-52100	0.1800	68%	S.S. Scrap	0.1230	1.11
231	231	A1290-A	37.08	0.1080	Alloy steel Bar	Ø 38.00	SAE-52100	0.4900	78%	S.S. Scrap	0.3820	3.44
232	232	2301HGROR PUR	37.11	0.0330	Alloy steel Bar	Ø 42.00	SAE-52100	0.1864	82%	S.S. Scrap	0.1534	1.38
233	233	AR.H5571904.D40	37.25	0.0210	Alloy steel Bar	Ø 40.00	SAE-52100	0.1340	84%	S.S. Scrap	0.1130	1.02
234	234	1904HGR OR PUR	37.26	0.0190	Alloy steel Bar	Ø 40.00	SAE-52100	0.1347	86%	S.S. Scrap	0.1157	1.04
235	235	AR.B71904C.C.D40	37.29	0.0180	Alloy steel Bar	Ø 40.00	SAE-52100	0.1348	87%	S.S. Scrap	0.1168	1.05
236	236	AR.B71904C.CZ.D40	37.29	0.0180	Alloy steel Bar	Ø 40.00	SAE-52100	0.1340	87%	S.S. Scrap	0.1160	1.04
237	237	AR.B71805C.D40	37.69	0.0110	Alloy steel Bar	Ø 40.00	SAE-52100	0.0800	86%	S.S. Scrap	0.0690	0.62
238	238	305HGRIR PUR	37.74	0.0670	Alloy steel Bar	Ø 40.00	SAE-52100	0.2144	69%	S.S. Scrap	0.1474	1.33
239	239	WS.7602025A.D40	38.35	0.0520	Alloy steel Bar	Ø 40.00	SAE-52100	0.2140	76%	S.S. Scrap	0.1620	1.46
240	240	106GR IR PUR	38.63	0.0460	Alloy steel Bar	Ø 42.00	SAE-52100	0.1979	77%	S.S. Scrap	0.1519	1.37
241	241	JR.B7006B.D50 PUR	39.52	0.0480	Alloy steel Bar	Ø 42.00	SAE-52100	0.1870	74%	S.S. Scrap	0.1390	1.25
242	242	JR.B7006B.D40	39.52	0.0480	Alloy steel Bar	Ø 42.00	SAE-52100	0.1870	74%	S.S. Scrap	0.1390	1.25
243	243	JR.B71807C.D40	39.61	0.0150	Alloy steel Bar	Ø 42.00	SAE-52100	0.1000	85%	S.S. Scrap	0.0850	0.77
244	244	JR.H557006C.D40	39.75	0.0510	Alloy steel Bar	Ø 42.00	SAE-52100	0.1978	74%	S.S. Scrap	0.1468	1.32
245	245	203HGR OR	40.18	0.0360	Alloy steel Bar	Ø 42.00	SAE-52100	0.1800	80%	S.S. Scrap	0.1440	1.30
246	246	GS.7602017.WA.D.40	40.22	0.0400	Alloy steel Bar	Ø 45.00	SAE-52100	0.2300	83%	S.S. Scrap	0.1900	1.71
247	247	203GROR PUR	40.26	0.0360	Alloy steel Bar	Ø 42.00	SAE-52100	0.1860	81%	S.S. Scrap	0.1500	1.35
248	248	203SSGR OR PUR	40.26	0.0340	Alloy steel Bar	Ø 42.00	SAE-52100	0.1860	82%	S.S. Scrap	0.1520	1.37
249	249	9203SSGR OR PUR	40.26	0.0540	Alloy steel Bar	Ø 42.00	SAE-52100	0.2500	78%	S.S. Scrap	0.1960	1.76
250	250	AR.B7203B.D40	40.26	0.0330	Alloy steel Bar	Ø 42.00	SAE-52100	0.1860	82%	S.S. Scrap	0.1530	1.38
251	251	AR.B7203C.B.D40	40.26	0.0330	Alloy steel Bar	Ø 42.00	SAE-52100	0.1866	82%	S.S. Scrap	0.1536	1.38
252	252	AR.B7203C.B.D40	40.26	0.0300	Alloy steel Bar	Ø 42.00	SAE-52100	0.1860	84%	S.S. Scrap	0.1560	1.40

विदेशी व्यापार विकास अधिकारी
Director General of Foreign Trade
विदेशी व्यापार विकास विभाग
Ministry of Commerce
नई दिल्ली
New Delhi

विनाद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेशी व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेशी व्यापार महानिदेशालय
Directorate General of Foreign Trade

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Details of Items required for manufacture of One unit of export product

Sl. No.	Sr. No. of parts materials wise	BEARING PARTS-RACES (PART NO.)	Dia of Finish d part	Unit Wt. (In Kgs.)	discription of RM	dia of RM	Technical Characteristic	Qty of RM required for Mfg. (In Kgs)	wastage % on raw materials basis	Name	Qty (In Kgs.)	Value (Rs.)
253	253	25CB1216 IR	40.28	0.0610	Alloy steel Bar	Ø 42.00	SAE-52100	0.3280	81%	S.S. Scrap	0.2670	2.40
254	254	AR.B71905C.CZ.D40	40.30	0.0180	Alloy steel Bar	Ø 45.00	SAE-52100	0.1760	90%	S.S. Scrap	0.1580	1.42
255	255	206GRIR PUR	40.39	0.0680	Alloy steel Bar	Ø 42.00	SAE-52100	0.2300	70%	S.S. Scrap	0.1620	1.46
256	256	9206GRIR PUR	40.41	0.1000	Alloy steel Bar	Ø 42.00	SAE-52100	0.3154	68%	S.S. Scrap	0.2154	1.94
257	257	305JX42GR IR PUR	40.56	0.0620	Alloy steel Bar	Ø 42.00	SAE-52100	0.2410	74%	S.S. Scrap	0.1790	1.61
258	258	JR.B7206B.D50 PUR	41.45	0.0680	Alloy steel Bar	Ø 45.00	SAE-52100	0.2640	74%	S.S. Scrap	0.1960	1.76
259	259	JR.B7206B.D40	41.45	0.0680	Alloy steel Bar	Ø 45.00	SAE-52100	0.2644	74%	S.S. Scrap	0.1964	1.77
260	260	AR.B7004C.B.D40	42.27	0.0340	Alloy steel Bar	Ø 45.00	SAE-52100	0.2130	84%	S.S. Scrap	0.1790	1.61
261	261	AR.B71806C.D40	42.70	0.0150	Alloy steel Bar	Ø 45.00	SAE-52100	0.0850	82%	S.S. Scrap	0.0700	0.63
262	262	JR.B71907C.D40	42.86	0.0330	Alloy steel Bar	Ø 45.00	SAE-52100	0.1897	83%	S.S. Scrap	0.1567	1.41
263	263	WS.7603025A.D40	44.86	0.1060	Alloy steel Bar	Ø 50.00	SAE-52100	0.3410	69%	S.S. Scrap	0.2350	2.12
264	264	WS.B5BO2562-1021.D40	45.15	0.0920	Alloy steel Bar	Ø 50.00	SAE-52100	0.3100	70%	S.S. Scrap	0.2180	1.96
265	265	JR.B5B3062-1021.D50	45.39	0.0620	Alloy steel Bar	Ø 50.00	SAE-52100	0.2800	78%	S.S. Scrap	0.2180	1.96
266	266	JR.B5B2562-1021.D50	45.39	0.0920	Alloy steel Bar	Ø 50.00	SAE-52100	0.3420	73%	S.S. Scrap	0.2500	2.25
267	267	JR.H5S7007C.D40	45.77	0.0580	Alloy steel Bar	Ø 50.00	SAE-52100	0.2950	80%	S.S. Scrap	0.2370	2.13
268	268	WS.7602010A.WA.D40	45.85	0.0810	Alloy steel Bar	Ø 49.50	SAE-52100	0.3000	73%	S.S. Scrap	0.2190	1.97
269	269	AR.B5BO20047.D50 PUR	47.17	0.0750	Alloy steel Bar	Ø 49.50	SAE-52100	0.3093	76%	S.S. Scrap	0.2343	2.11
270	270	1906HGR OR PUR	47.24	0.0220	Alloy steel Bar	Ø 50.00	SAE-52100	0.1700	87%	S.S. Scrap	0.1480	1.33
271	271	AR.B7204C.B.D40	47.27	0.0490	Alloy steel Bar	Ø 50.00	SAE-52100	0.2943	83%	S.S. Scrap	0.2453	2.21
272	272	AR.B7204C.BZ.D40	47.27	0.0450	Alloy steel Bar	Ø 50.00	SAE-52100	0.2940	85%	S.S. Scrap	0.2490	2.24
273	273	AU.7602020-0011.D40	47.27	0.0680	Alloy steel Bar	Ø 50.00	SAE-52100	0.2300	70%	S.S. Scrap	0.1620	1.46
274	274	AR.H5S7005.D40	47.29	0.0490	Alloy steel Bar	Ø 50.00	SAE-52100	0.2640	81%	S.S. Scrap	0.2150	1.94
275	275	JR.B71908B.D40	47.52	0.0410	Alloy steel Bar	Ø 50.00	SAE-52100	0.2644	84%	S.S. Scrap	0.2234	2.01
276	276	AR.H5S71906.D40	47.70	0.0250	Alloy steel Bar	Ø 48.69	SAE-52100	0.2200	89%	S.S. Scrap	0.1950	1.76
277	1	WS.7603030.D40	52.80	0.160	Forged Rings of Steel	Not Required	SAE-52100	0.300	47%	S.S. Scrap	0.1400	1.26
278	2	WS.B5BO40072.D40	55.79	0.099	Forged Rings of Steel	Not Required	SAE-52100	0.235	58%	S.S. Scrap	0.1360	1.22
279	3	WS.B5BO41075.WA.D40	59.78	0.096	Forged Rings of Steel	Not Required	SAE-52100	0.240	60%	S.S. Scrap	0.1440	1.30
280	4	WS.B5BO40090.D40	65.72	0.235	Forged Rings of Steel	Not Required	SAE-52100	0.360	35%	S.S. Scrap	0.1250	1.13
281	5	GS.B5BO40072.D50	72.25	0.140	Forged Rings of Steel	Not Required	SAE-52100	0.310	55%	S.S. Scrap	0.1700	1.53
282	6	WS.B5BO41100.D40	74.71	0.315	Forged Rings of Steel	Not Required	SAE-52100	0.470	33%	S.S. Scrap	0.1550	1.40
283	7	GS.B5BO41075.D40	75.24	0.136	Forged Rings of Steel	Not Required	SAE-52100	0.310	56%	S.S. Scrap	0.1740	1.57
284	8	GS.7602040.D40	80.26	0.183	Forged Rings of Steel	Not Required	SAE-52100	0.356	49%	S.S. Scrap	0.1730	1.56
285	9	JR.B7014B.D50 PUR	82.70	0.180	Forged Rings of Steel	Not Required	SAE-52100	0.290	38%	S.S. Scrap	0.1100	0.99
286	10	GS.7602050.WA.D40	82.70	0.280	Forged Rings of Steel	Not Required	SAE-52100	0.400	30%	S.S. Scrap	0.1200	1.08
287	11	AR.B7011B.D50 PUR	82.70	0.165	Forged Rings of Steel	Not Required	SAE-52100	0.320	48%	S.S. Scrap	0.1550	1.40
288	12	15CB1268 OR	82.70	0.152	Forged Rings of Steel	Not Required	SAE-52100	0.280	46%	S.S. Scrap	0.1280	1.15

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Details of Items required for manufacture of One unit of export product

Part Sr. No.	Sr. No. of parts materials wise	BEARING PARTS-RACES (PART NO.)	Dia of Finished part	Unit Wt. (In Kgs.)	discription of RM	dia of RM	Technical Characteristic	Qty of RM required for Mfg. (In Kgs)	wastage % on raw materials basis	Recoverable wastage		
										Name	Qty (In Kgs.)	Value (Rs.)
289	13	AR.B7013B.D50 PUR	100.30	0.022	Forged Rings of Steel	Not Required	SAE-52100	0.250	91%	S.S. Scrap	0.2280	2.05
290	14	GS.B5BO45100.D40	100.38	0.400	Forged Rings of Steel	Not Required	SAE-52100	0.715	44%	S.S. Scrap	0.3150	2.84
291	15	JR.B7018B.D50 PUR	105.77	0.440	Forged Rings of Steel	Not Required	SAE-52100	0.680	35%	S.S. Scrap	0.2400	2.16
292	16	AR.B7212B.D50 PUR	110.34	0.360	Forged Rings of Steel	not required	SAE-52100	0.643	44%	S.S. Scrap	0.2830	2.55
293	17	AR.B7014B.D50 PUR	110.34	0.255	Forged Rings of Steel	Not Required	SAE-52100	0.320	20%	S.S. Scrap	0.0650	0.59
294	18	GS.7603050.WA.D40	110.34	0.650	Forged Rings of Steel	Not Required	SAE-52100	1.050	38%	S.S. Scrap	0.4000	3.60
295	19	JR.B7019B.D50 PUR	110.77	0.412	Forged Rings of Steel	Not Required	SAE-52100	0.706	42%	S.S. Scrap	0.2940	2.65
296	20	JR.B7020B.D50	115.77	0.429	Forged Rings of Steel	Not Required	SAE-52100	1.010	58%	S.S. Scrap	0.5810	5.23
297	21	AR.B7213B.D50 PUR	120.32	0.460	Forged Rings of Steel	not required	SAE-52100	0.816	44%	S.S. Scrap	0.3560	3.20
298	22	GS.B5BO60120.D40	120.41	0.618	Forged Rings of Steel	not required	SAE-52100	0.922	33%	S.S. Scrap	0.3040	2.74
299	23	12135Y3 OR	120.50	0.460	Forged Rings of Steel	not required	SAE-52100	0.900	49%	S.S. Scrap	0.4400	3.96
300	24	AR.B7214B.D50 PUR	125.35	0.511	Forged Rings of Steel	not required	SAE-52100	0.885	42%	S.S. Scrap	0.3740	3.37
301	25	AR.B7215B.D50PUR	130.30	0.542	Forged Rings of Steel	not required	SAE-52100	1.000	46%	S.S. Scrap	0.4580	4.12
302	26	JR.B7024B.D50 PUR	138.86	0.720	Forged Rings of Steel	Not Required	SAE-52100	1.250	42%	S.S. Scrap	0.5300	4.77
303	27	AR.B7216B.D50 PUR	140.36	0.550	Forged Rings of Steel	Not Required	SAE-52100	1.038	47%	S.S. Scrap	0.4880	4.39
304	28	AR.B7020B.D50 PUR	150.37	0.600	Forged Rings of Steel	Not Required	SAE-52100	1.052	43%	S.S. Scrap	0.4520	4.07
305	29	JR.7322 BB.WA.D40	162.20	2.400	Forged Rings of Steel	Not Required	SAE-52100	5.300	55%	S.S. Scrap	2.9000	26.10
306	30	AR.B7024B.D50 PUR	180.39	0.838	Forged Rings of Steel	Not Required	SAE-52100	1.290	35%	S.S. Scrap	0.4520	4.07
307	31	AR.6418 WA.D40	224.42	4.400	Forged Rings of Steel	Not Required	SAE-52100	8.600	49%	S.S. Scrap	4.2000	37.80
308	32	KUH6232M0031	238.80	1.080	Forged Rings of Steel	Not Required	Brass	2.384	55%	S.S. Scrap	1.3040	11.74
309	33	AR.7322 BR.WA.D40	239.96	4.160	Forged Rings of Steel	Not Required	SAE-52100	7.200	42%	S.S. Scrap	3.0400	27.36
310	34	KFH6330AM	254.60	2.150	Forged Rings of Steel	Not Required	Brass	4.550	53%	S.S. Scrap	2.4000	21.60
311	35	KFQJ332CMPA	278.95	3.920	Forged Rings of Steel	Not Required	Brass	12.239	68%	S.S. Scrap	8.3190	74.87
312	36	AR.6322 WA.D40	239.97 x 198.84 x 18.5	5.000	Forged Rings of Steel	not required	SAE-52100	8.230	39%	S.S. Scrap	3.2300	29.07
313	37	AR.B7018B.D50	140.36 x 125.12 x 14.10	0.400	Forged Rings of Steel	not required	SAE-52100	0.800	50%	S.S. Scrap	0.4000	3.60
314	38	AR.B7209C.D50 PUR	85.29 x 72.11 x 19.13	0.210	Forged Rings of Steel	not required	SAE-52100	0.377	44%	S.S. Scrap	0.1670	1.50
315	39	JR.6320 WA.D40	138.26 x 99.26 x 41.24	2.330	Forged Rings of Steel	not required	SAE-52100	5.300	56%	S.S. Scrap	2.9700	26.73
316	40	JR.6418 WA.D40	131 x 89.18 x 54.24	2.460	Forged Rings of Steel	not required	SAE-52100	5.300	54%	S.S. Scrap	2.8400	25.56
317	41	JR.B7013B.D50	76.15 x 64.69 x 18.12	0.156	Forged Rings of Steel	not required	SAE-52100	0.250	38%	S.S. Scrap	0.0940	0.85
318	42	JR.B7209C.D50 PUR	58.72 x 44.68 x 19.13	0.150	Forged Rings of Steel	not required	SAE-52100	0.374	60%	S.S. Scrap	0.2240	2.02
319	1	KE.B7200C.TPA2	23.42	0.001	Phenolic Tubes	Ø 25.40	TH26 TUBE	0.0050	80%	Phenolic Scrap	0.0040	0.02
320	2	KE.B7202B.TAP2	28.90	0.002	Phenolic Tubes	Ø 30.26	TH26 TUBE	0.0080	75%	Phenolic Scrap	0.0060	0.03
321	3	KE.B7203B.TPA2	32.66	0.002	Phenolic Tubes	Ø 34.66	TH26 TUBE	0.0080	75%	Phenolic Scrap	0.0060	0.03
322	4	KE.B7204B.TPA2	38.74	0.003	Phenolic Tubes	Ø 40.74	TH26 TUBE	0.0100	70%	Phenolic Scrap	0.0070	0.04
323	5	KE.B7006B.TPA2	47.38	0.003	Phenolic Tubes	Ø 49.38	TH26 TUBE	0.0110	73%	Phenolic Scrap	0.0080	0.04
324	6	KE.B7007B.TPA2	53.40	0.004	Phenolic Tubes	Ø 56.30	TH26 TUBE	0.0140	71%	Phenolic Scrap	0.0100	0.05

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VINOD KUMAR KASHYAP
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Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय

Details of Items required for manufacture of One unit of export product

Sl. No.	Sr. No. of parts materials wise	BEARING PARTS-RACES (PART NO.)	Dia of Finished part	Unit Wt. (In Kgs.)	discription of RM	dia of RM	Technical Characteristic	Qty of RM required for Mfg. (In Kgs)	wastage % on raw materials basis	Recoverable wastage		
										Name	Qty (In Kgs.)	Value (Rs.)
325	7	KF.B70101B.TPA2	70.96	0.008	Phenolic Tubes	Ø 72.96	TH26 TUBE	0.0250	68%	Phenolic Scrap	0.0170	0.09
326	8	KF.B70121B.TPA2	84.46	0.009	Phenolic Tubes	Ø 86.48	TH26 TUBE	0.0300	70%	Phenolic Scrap	0.0210	0.11
327	9	KF.B72121B.TPA2	94.54	0.022	Phenolic Tubes	Ø 96.54	TH26 TUBE	0.0880	75%	Phenolic Scrap	0.0660	0.33
328	10	KF.B70131B.TPA2	102.62	0.012	Phenolic Tubes	Ø 91.44	TH26 TUBE	0.0820	85%	Phenolic Scrap	0.0700	0.35
329	11	KF.B70141B.TPA2	107.54	0.013	Phenolic Tubes	Ø 99.96	TH26 TUBE	0.0930	86%	Phenolic Scrap	0.0800	0.40
330	12	KF.B70161B.TPA2	122.12	0.027	Phenolic Tubes	Ø 113.46	TH26 TUBE	0.1080	75%	Phenolic Scrap	0.0810	0.41
331	13	KF.B72161B.TPA2	122.12	0.037	Phenolic Tubes	Ø 124.12	TH26 TUBE	0.1480	75%	Phenolic Scrap	0.1110	0.56
332	14	KF.B70181B.TPA2	124.98	0.028	Phenolic Tubes	Ø 127.47	TH26 TUBE	0.1090	74%	Phenolic Scrap	0.0810	0.41
333	15	KF.B70201B.TPA2	134.94	0.03	Phenolic Tubes	Ø 136.94	TH26 TUBE	0.1100	73%	Phenolic Scrap	0.0800	0.40
334	16	1905HC	36.35 x 32.82	0.002	Phenolic Tubes	Ø 38.34	TH26 TUBE	0.0070	71%	Phenolic Scrap	0.0050	0.03
335	17	1906HC	41.35 x 37.49	0.002	Phenolic Tubes	Ø 45.50	TH26 TUBE	0.0080	75%	Phenolic Scrap	0.0060	0.03
336	18	KF.B70031B.TPA2	29.42 x 24.90	0.0015	Phenolic Tubes	Ø 24.12	TH26 TUBE	0.0060	75%	Phenolic Scrap	0.0045	0.02
337	19	KF.B70151B.TPA2	102.94 x 92.50	0.014	Phenolic Tubes	Ø 105.94	TH26 TUBE	0.0900	84%	Phenolic Scrap	0.0760	0.38
338	20	KF.B70241B.TPA2	161.88 x 146.20	0.04	Phenolic Tubes	Ø 163.88	TH26 TUBE	0.1830	78%	Phenolic Scrap	0.1430	0.72
339	21	KF.B72051B.TPA2	43.54 x 37.00	0.004	Phenolic Tubes	Ø 45.50	TH26 TUBE	0.0130	69%	Phenolic Scrap	0.0090	0.05
340	22	KF.B72101B.TPA2	78.06 x 67.50	0.013	Phenolic Tubes	Ø 80.06	TH26 TUBE	0.0600	78%	Phenolic Scrap	0.0470	0.24
341	23	KF.B72111C.TPA2	94.54 x 82.70	0.018	Phenolic Tubes	Ø 85.48	TH26 TUBE	0.0780	77%	Phenolic Scrap	0.0600	0.30
342	24	KF.B72131B.TPA2	102.62 x 89.30	0.018	Phenolic Tubes	Ø 104.62	TH26 TUBE	0.1000	82%	Phenolic Scrap	0.0820	0.41
343	25	KF.B72141B.TPA2	107.54 x 94.30	0.028	Phenolic Tubes	Ø 109.54	TH26 TUBE	0.1340	79%	Phenolic Scrap	0.1060	0.53
344	26	KF.HSS7012.TPA1	81.70 x 76.09	0.008	Phenolic Tubes	Ø 85.48	TH26 TUBE	0.0250	68%	Phenolic Scrap	0.0170	0.09
345	27	KF.HSS7013.TPA1	86.70 x 81.09	0.012	Phenolic Tubes	Ø 88.70	TH26 TUBE	0.0900	87%	Phenolic Scrap	0.0780	0.39
346	28	KF.HSS7016.TPA1	108.00 x 100.30	0.013	Phenolic Tubes	Ø 109.54	TH26 TUBE	0.1080	88%	Phenolic Scrap	0.0950	0.48
347	29	KF.HSS7018.TPA1	120.94 x 113.10	0.013	Phenolic Tubes	Ø 127.47	TH26 TUBE	0.0600	78%	Phenolic Scrap	0.0470	0.24
348	1	AR.B7204B.D50	27.97	0.049	Seamless Steel Pipes / Tubes	Ø 49.19	SPEC.SA - 1253	0.294	83%	S.S. Scrap	0.2450	2.21
349	2	104GR OR PUR	42.24	0.040	Seamless Steel Pipes / Tubes	Ø 46.80	SPEC.SA - 1253	0.263	85%	S.S. Scrap	0.2228	2.01
350	3	104SSGR OR PUR	42.24	0.036	Seamless Steel Pipes / Tubes	Ø 47.20	SPEC.SA - 1253	0.263	86%	S.S. Scrap	0.2268	2.04
351	4	19051HGR OR PUR	42.24	0.020	Seamless Steel Pipes / Tubes	Ø 46.30	SPEC.SA - 1253	0.176	89%	S.S. Scrap	0.1557	1.40
352	5	AR.B7004B.D50 PUR	42.26	0.036	Seamless Steel Pipes / Tubes	Ø 46.30	SPEC.SA - 1253	0.213	83%	S.S. Scrap	0.1773	1.60
353	6	AR.B7004C.RZ.D40	42.26	0.030	Seamless Steel Pipes / Tubes	Ø 47.20	SPEC.SA - 1253	0.213	86%	S.S. Scrap	0.1830	1.65
354	7	AR.HSS7004.D40	42.27	0.041	Seamless Steel Pipes / Tubes	Ø 47.20	SPEC.SA - 1253	0.090	54%	S.S. Scrap	0.0490	0.44
355	8	AR.B71905C.C.D40	42.30	0.021	Seamless Steel Pipes / Tubes	Ø 47.20	SPEC.SA - 1253	0.177	88%	S.S. Scrap	0.1558	1.40
356	9	JR.HSS71907C.D40	42.76	0.033	Seamless Steel Pipes / Tubes	Ø 45.80	SPEC.SA - 1253	0.190	83%	S.S. Scrap	0.1565	1.41
357	10	AO16MXGR OR PUR	44.42	0.272	Seamless Steel Pipes / Tubes	Ø 43.60	SPEC.SA - 1253	0.510	47%	S.S. Scrap	0.2380	2.14
358	11	JR.B7007B.D50 PUR	44.75	0.060	Seamless Steel Pipes / Tubes	Ø 45.19	SPEC.SA - 1253	0.295	80%	S.S. Scrap	0.2350	2.12
359	12	JR.B7007B.D40	44.75	0.060	Seamless Steel Pipes / Tubes	Ø 49.19	SPEC.SA - 1253	0.295	80%	S.S. Scrap	0.2351	2.12
360	13	10/GR IR	14.78	0.057	Seamless Steel Pipes / Tubes	Ø 49.19	SPEC.SA - 1253	0.210	73%	S.S. Scrap	0.1530	1.38

Details of Items required for manufacture of One unit of export product

Srs Sr. No.	Sr. No. of parts materials wise	BEARING PARTS-RACES (PART NO.)	Dia of Finished part	Unit Wt. (In Kgs.)	discription of RM	dia of RM	Technical Characteristic	Qty of RM required for Mfg. (In Kgs)	wastage % on raw materials basis	Recoverable wastage		
										Name	Qty (In Kgs.)	Value (Rs.)
361	14	WS.BSBO30062.D40	46.15	0.077	Seamless Steel Pipes / Tubes	Ø 47.20	SPEC.SA - 1253	0.310	75%	S.S. Scrap	0.2330	2.10
362	15	GS.BSBO20047.D40	47.22	0.075	Seamless Steel Pipes / Tubes	Ø 49.19	SPEC.SA - 1253	0.350	79%	S.S. Scrap	0.2750	2.48
363	16	AR.B7005B.D50	47.24	0.036	Seamless Steel Pipes / Tubes	Ø 49.19	SPEC.SA - 1253	0.263	86%	S.S. Scrap	0.2272	2.04
364	17	105GR OR PUR	47.24	0.041	Seamless Steel Pipes / Tubes	Ø 48.69	SPEC.SA - 1253	0.139	71%	S.S. Scrap	0.0980	0.88
365	18	105SSGR OR PUR	47.24	0.040	Seamless Steel Pipes / Tubes	Ø 49.19	SPEC.SA - 1253	0.263	85%	S.S. Scrap	0.2228	2.01
366	19	204SSGROR PUR	47.24	0.058	Seamless Steel Pipes / Tubes	Ø 49.19	SPEC.SA - 1253	0.293	80%	S.S. Scrap	0.2350	2.12
367	20	9204SSGR OR PUR	47.24	0.084	Seamless Steel Pipes / Tubes	Ø 49.19	SPEC.SA - 1253	0.395	79%	S.S. Scrap	0.3114	2.80
368	21	AU.BSB2047-1011.D40	47.27	0.064	Seamless Steel Pipes / Tubes	Ø 49.19	SPEC.SA - 1253	0.310	79%	S.S. Scrap	0.2460	2.21
369	22	AR.B7005C.B.D40	47.27	0.034	Seamless Steel Pipes / Tubes	Ø 49.19	SPEC.SA - 1253	0.264	87%	S.S. Scrap	0.2296	2.07
370	23	AR.B7005C.BZ.D40	47.27	0.031	Seamless Steel Pipes / Tubes	Ø 49.19	SPEC.SA - 1253	0.263	88%	S.S. Scrap	0.2320	2.09
371	24	GS.7602020Z.WA.D40	47.27	0.068	Seamless Steel Pipes / Tubes	Ø 48.69	SPEC.SA - 1253	0.160	58%	S.S. Scrap	0.0920	0.83
372	25	207GRIR PUR	47.40	0.095	Seamless Steel Pipes / Tubes	Ø 49.19	SPEC.SA - 1253	0.341	72%	S.S. Scrap	0.2462	2.22
373	26	204HGR OR PUR	47.44	0.056	Seamless Steel Pipes / Tubes	Ø 48.69	SPEC.SA - 1253	0.210	73%	S.S. Scrap	0.1540	1.39
374	27	1908GR IR PUR	47.65	0.043	Seamless Steel Pipes / Tubes	Ø 49.19	SPEC.SA - 1253	0.139	69%	S.S. Scrap	0.0960	0.86
375	28	AR.B71906C.CZ.D40	47.70	0.027	Seamless Steel Pipes / Tubes	Ø 49.19	SPEC.SA - 1253	0.200	87%	S.S. Scrap	0.1730	1.56
376	29	AR.B71807C.D40	47.70	0.016	Seamless Steel Pipes / Tubes	Ø 49.19	SPEC.SA - 1253	0.090	82%	S.S. Scrap	0.0740	0.67
377	30	AR.B71906C.C.D40	47.70	0.027	Seamless Steel Pipes / Tubes	Ø 49.19	SPEC.SA - 1253	0.220	88%	S.S. Scrap	0.1926	1.73
378	31	JR.B7207C.D50 PUR	48.06	0.105	Seamless Steel Pipes / Tubes	Ø 49.19	SPEC.SA - 1253	0.341	69%	S.S. Scrap	0.2362	2.13
379	32	JR.B7008B.D50 PUR	49.50	0.073	Seamless Steel Pipes / Tubes	Ø 55.54	SPEC.SA - 1253	0.215	66%	S.S. Scrap	0.1420	1.28
380	33	JR.B71809.D40	50.13	0.020	Seamless Steel Pipes / Tubes	Ø 53.39	speC.SA - 1253	0.054	63%	S.S. Scrap	0.0340	0.31
381	34	205HGR OR	52.22	0.063	Seamless Steel Pipes / Tubes	Ø 53.59	SPEC.SA - 1253	0.189	67%	S.S. Scrap	0.1260	1.13
382	35	205SSGROR PUR	52.22	0.066	Seamless Steel Pipes / Tubes	Ø 53.59	SPEC.SA - 1253	0.139	53%	S.S. Scrap	0.0731	0.66
383	36	9205SSGROR PUR	52.22	0.095	Seamless Steel Pipes / Tubes	Ø 53.59	SPEC.SA - 1253	0.178	47%	S.S. Scrap	0.0829	0.75
384	37	AR.B7205B.D50 PUR	52.25	0.065	Seamless Steel Pipes / Tubes	Ø 53.59	SPEC.SA - 1253	0.189	66%	S.S. Scrap	0.1240	1.12
385	38	304X18GR OR	52.25	0.075	Seamless Steel Pipes / Tubes	Ø 57.20	SPEC.SA - 1253	0.224	67%	S.S. Scrap	0.1490	1.34
386	39	GS.7602025Z.WA.D40	52.28	0.078	Seamless Steel Pipes / Tubes	Ø 56.65	SPEC.SA - 1253	0.309	75%	S.S. Scrap	0.2310	2.08
387	40	GS.7603020Z.WA.D40	52.28	0.090	Seamless Steel Pipes / Tubes	Ø 56.65	SPEC.SA - 1253	0.230	61%	S.S. Scrap	0.1400	1.26
388	41	1304HY1 OR	52.29	0.067	Seamless Steel Pipes / Tubes	Ø 55.54	SPEC.SA - 1253	0.216	69%	S.S. Scrap	0.1490	1.34
389	42	AR.B7205C.B.D50	52.29	0.065	Seamless Steel Pipes / Tubes	Ø 53.59	SPEC.SA - 1253	0.189	66%	S.S. Scrap	0.1240	1.12
390	43	JR.B71909B.D40	52.53	0.044	Seamless Steel Pipes / Tubes	Ø 53.59	SPEC.SA - 1253	0.100	56%	S.S. Scrap	0.0560	0.50
391	44	WS.7602035.D40	53.29	0.120	Seamless Steel Pipes / Tubes	Ø 56.80	SPEC.SA - 1253	0.275	56%	S.S. Scrap	0.1550	1.40
392	45	JR.B7208B.D50	53.64	0.120	Seamless Steel Pipes / Tubes	Ø 55.54	SPEC.SA - 1253	0.247	51%	S.S. Scrap	0.1270	1.14
393	46	WS.BSBO35072.D50	53.66	0.105	Seamless Steel Pipes / Tubes	Ø 72.25	SPEC.SA - 1253	0.246	57%	S.S. Scrap	0.1408	1.27
394	47	208GRIR PUR	53.68	0.128	Seamless Steel Pipes / Tubes	Ø 55.54	SPEC.SA - 1253	0.248	48%	S.S. Scrap	0.1197	1.08
395	48	JR.B7009B.D50 PUR	54.56	0.086	Seamless Steel Pipes / Tubes	Ø 60.15	SPEC.SA - 1253	0.243	65%	S.S. Scrap	0.1573	1.42
396	49	106SSGR OR PUR	55.27	0.053	Seamless Steel Pipes / Tubes	Ø 56.77	SPEC.SA - 1253	0.126	58%	S.S. Scrap	0.0730	0.66

Details of Items required for manufacture of One unit of export product

Parts Sr. No.	Sr. No. of parts materials wise	BEARING PARTS-RACES (PART NO.)	Dia of Finished part	Unit Wt. (In Kgs.)	discription of RM	dia of RM	Technical Characteristic	Qty of RM required for Mfg. (In Kgs)	wastage % on raw materials basis	Recoverable wastage		
										Name	Qty (In Kgs.)	Value (Rs.)
397	50	1907HGR OR PUR	55.27	0.030	Seamless Steel Pipes / Tubes	Ø 56.77	SPEC.SA - 1253	0.298	90%	S.S. Scrap	0.2680	2.41
398	51	AR.B7006B.D50 PUR	55.27	0.052	Seamless Steel Pipes / Tubes	Ø 56.77	SPEC.SA - 1253	0.127	59%	S.S. Scrap	0.0752	0.68
399	52	AR.B7006C.BZ.D40	55.28	0.048	Seamless Steel Pipes / Tubes	Ø 56.77	SPEC.SA - 1253	0.126	62%	S.S. Scrap	0.0780	0.70
400	53	AR.HSS7006.D40	55.28	0.058	Seamless Steel Pipes / Tubes	Ø 59.04	SPEC.SA - 1253	0.350	83%	S.S. Scrap	0.2920	2.63
401	54	AR.HSS71907.D40	55.28	0.041	Seamless Steel Pipes / Tubes	Ø 56.77	SPEC.SA - 1253	0.189	78%	S.S. Scrap	0.1480	1.33
402	55	AR.B7006C.B.D40	55.28	0.052	Seamless Steel Pipes / Tubes	Ø 56.77	SPEC.SA - 1253	0.126	59%	S.S. Scrap	0.0740	0.67
403	56	AR.B71907C.CZ.D40	55.71	0.035	Seamless Steel Pipes / Tubes	Ø 56.77	SPEC.SA - 1253	0.107	67%	S.S. Scrap	0.0720	0.65
404	57	AR.B71907C.C.D40	55.71	0.038	Seamless Steel Pipes / Tubes	Ø 56.77	SPEC.SA - 1253	0.108	65%	S.S. Scrap	0.0700	0.63
405	58	IR.B5B3572-0021.D40	55.84	0.120	Seamless Steel Pipes / Tubes	Ø 56.65	SPEC.SA - 1253	0.255	53%	S.S. Scrap	0.1350	1.22
406	59	IR.B5B4072-0021.D40	55.84	0.085	Seamless Steel Pipes / Tubes	Ø 56.06	SPEC.SA - 1253	0.200	58%	S.S. Scrap	0.1150	1.04
407	60	2209SY10 IR	57.54	0.208	Seamless Steel Pipes / Tubes	Ø 58.89	SPEC.SA - 1253	0.310	33%	S.S. Scrap	0.1020	0.92
408	61	2209SY2 IR	57.54	0.128	Seamless Steel Pipes / Tubes	Ø 59.08	SPEC.SA - 1253	0.246	48%	S.S. Scrap	0.1180	1.06
409	62	AR.B71809C.A.D40	58.73	0.022	Seamless Steel Pipes / Tubes	Ø 63.55	SPEC.SA - 1253	0.077	71%	S.S. Scrap	0.0550	0.50
410	63	JR.B7010B.D50	59.66	0.095	Seamless Steel Pipes / Tubes	Ø 63.70	SPEC.SA - 1253	0.232	59%	S.S. Scrap	0.1374	1.24
411	64	GS.7602030Z.WA.D40	60.30	0.125	Seamless Steel Pipes / Tubes	Ø 65.20	SPEC.SA - 1253	0.280	55%	S.S. Scrap	0.1550	1.40
412	65	GS.760303S.D50	60.30	0.285	Seamless Steel Pipes / Tubes	Ø 84.87	SPEC.SA - 1253	0.410	30%	S.S. Scrap	0.1250	1.13
413	66	WS.7602040.D40	61.27	0.175	Seamless Steel Pipes / Tubes	Ø 62.82	SPEC.SA - 1253	0.300	42%	S.S. Scrap	0.1250	1.13
414	67	AU.B5B2562-1011.D50	62.18	0.125	Seamless Steel Pipes / Tubes	Ø 63.33	SPEC.SA - 1253	0.310	60%	S.S. Scrap	0.1850	1.67
415	68	GS.B5B030062.D40	62.24	0.121	Seamless Steel Pipes / Tubes	Ø 65.20	SPEC.SA - 1253	0.350	65%	S.S. Scrap	0.2290	2.06
416	69	107SSGR OR PUR	62.28	0.072	Seamless Steel Pipes / Tubes	Ø 63.55	SPEC.SA - 1253	0.122	41%	S.S. Scrap	0.0500	0.45
417	70	206SSGROR PUR	62.28	0.096	Seamless Steel Pipes / Tubes	Ø 63.55	SPEC.SA - 1253	0.200	52%	S.S. Scrap	0.1043	0.94
418	71	305HGROR PUR	62.28	0.100	Seamless Steel Pipes / Tubes	Ø 63.55	SPEC.SA - 1253	0.244	59%	S.S. Scrap	0.1435	1.29
419	72	9206SSGROR PUR	62.28	0.150	Seamless Steel Pipes / Tubes	Ø 63.55	SPEC.SA - 1253	0.274	45%	S.S. Scrap	0.1243	1.12
420	73	9206VVX17GR OR PUR	62.28	0.150	Seamless Steel Pipes / Tubes	Ø 63.80	SPEC.SA - 1253	0.274	45%	S.S. Scrap	0.1240	1.12
421	74	AR.B7007B.D50 PUR	62.28	0.070	Seamless Steel Pipes / Tubes	Ø 63.80	SPEC.SA - 1253	0.180	61%	S.S. Scrap	0.1100	0.99
422	75	AR.B7206B.D50 PUR	62.28	0.094	Seamless Steel Pipes / Tubes	Ø 63.80	SPEC.SA - 1253	0.200	53%	S.S. Scrap	0.1064	0.96
423	76	1908HGR OR PUR	62.28	0.049	Seamless Steel Pipes / Tubes	Ø 63.55	SPEC.SA - 1253	0.179	73%	S.S. Scrap	0.1300	1.17
424	77	AR.B7007C.BZ.D40	62.30	0.065	Seamless Steel Pipes / Tubes	Ø 63.80	SPEC.SA - 1253	0.210	69%	S.S. Scrap	0.1450	1.31
425	78	AR.B7206C.BZ.D40	62.30	0.083	Seamless Steel Pipes / Tubes	Ø 63.80	SPEC.SA - 1253	0.200	59%	S.S. Scrap	0.1170	1.05
426	79	AR.HSS7007.D50	62.30	0.093	Seamless Steel Pipes / Tubes	Ø 63.70	SPEC.SA - 1253	0.210	56%	S.S. Scrap	0.1170	1.05
427	80	AR.HSS71908.D50	62.31	0.070	Seamless Steel Pipes / Tubes	Ø 63.80	SPEC.SA - 1253	0.190	63%	S.S. Scrap	0.1200	1.08
428	81	1SCB1216 OR	62.31	0.100	Seamless Steel Pipes / Tubes	Ø 63.70	SPEC.SA - 1253	0.232	57%	S.S. Scrap	0.1324	1.19
429	82	AR.B7007C	62.31	0.070	Seamless Steel Pipes / Tubes	Ø 63.80	SPEC.SA - 1253	0.210	67%	S.S. Scrap	0.1400	1.26
430	83	AR.B7206C.B.D40	62.31	0.094	Seamless Steel Pipes / Tubes	Ø 63.70	SPEC.SA - 1253	0.200	53%	S.S. Scrap	0.1060	0.95
431	84	GS.760302S.D50	62.31	0.138	Seamless Steel Pipes / Tubes	Ø 65.20	SPEC.SA - 1253	0.310	55%	S.S. Scrap	0.1720	1.55
432	85	AR.B71908C.BZ.D40	62.72	0.047	Seamless Steel Pipes / Tubes	Ø 63.80	SPEC.SA - 1253	0.190	75%	S.S. Scrap	0.1430	1.29

विनाद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
New Delhi

Details of Items required for manufacture of One unit of export product

Parts Sr. No.	Sr. No. of parts materials wise	BEARING PARTS-RACES (PART NO).	Dia of Finished part	Unit Wt. (In Kgs.)	discription of RM	dia of RM	Technical Characteristic	Qty of RM required for Mfg. (In Kgs)	wastage % on raw materials basis	Recoverable wastage		
										Name	Qty (In Kgs.)	Value (Rs.)
433	86	AR.B71908C.B.D40	62.73	0.052	Seamless Steel Pipes / Tubes	Ø 63.70	SPEC.SA - 1253	0.190	73%	S.S. Scrap	0.1380	1.24
434	87	JR.B7210B.D50 PUR	62.76	0.154	Seamless Steel Pipes / Tubes	Ø 63.70	SPEC.SA - 1253	0.320	52%	S.S. Scrap	0.1660	1.49
435	88	WS.7602045.D40	63.70	0.183	Seamless Steel Pipes / Tubes	Ø 64.15	SPEC.SA - 1253	0.315	42%	S.S. Scrap	0.1320	1.19
436	89	2SCB1268 IR	64.20	0.124	Seamless Steel Pipes / Tubes	Ø 66.33	SPEC.SA - 1253	0.305	59%	S.S. Scrap	0.1810	1.63
437	90	1SCB947 OR	65.25	0.308	Seamless Steel Pipes / Tubes	Ø 66.72	SPEC.SA - 1253	0.670	54%	S.S. Scrap	0.3620	3.26
438	91	JR.B7011B.D50 PUR	66.14	0.132	Seamless Steel Pipes / Tubes	Ø 73.75	SPEC.SA - 1253	0.200	34%	S.S. Scrap	0.0680	0.61
439	92	AR.B7008B.D50 PUR	68.28	0.095	Seamless Steel Pipes / Tubes	Ø 70.76	SPEC.SA - 1253	0.275	65%	S.S. Scrap	0.1800	1.62
440	93	2211Y7 IR	68.47	0.180	Seamless Steel Pipes / Tubes	Ø 70.80	SPEC.SA - 1253	0.460	61%	S.S. Scrap	0.2800	2.52
441	94	AR.B71909C.C.D50	68.73	0.058	Seamless Steel Pipes / Tubes	Ø 73.75	SPEC.SA - 1253	0.120	52%	S.S. Scrap	0.0620	0.56
442	95	2SCB1000Y3 IR	69.27	0.181	Seamless Steel Pipes / Tubes	Ø 71.50	SPEC.SA - 1253	0.360	50%	S.S. Scrap	0.1786	1.61
443	96	JR.B7211C.D50 PUR	70.18	0.222	Seamless Steel Pipes / Tubes	Ø 73.75	SPEC.SA - 1253	0.446	50%	S.S. Scrap	0.2240	2.02
444	97	WS.7602050.WA.D40	70.77	0.225	Seamless Steel Pipes / Tubes	Ø 72.32	SPEC.SA - 1253	0.350	36%	S.S. Scrap	0.1250	1.13
445	98	112HCX30 IS	71.01	0.330	Seamless Steel Pipes / Tubes	Ø 73.65	SPEC.SA - 1253	0.408	19%	S.S. Scrap	0.0780	0.70
446	99	JR.B7012B.D50	71.15	0.140	Seamless Steel Pipes / Tubes	Ø 73.75	SPEC.SA - 1253	0.216	35%	S.S. Scrap	0.0760	0.68
447	100	GS.7603030.D40	72.25	0.208	Seamless Steel Pipes / Tubes	Ø 73.75	SPEC.SA - 1253	0.350	41%	S.S. Scrap	0.1420	1.28
448	101	GS.B5B035072.D40	72.25	0.166	Seamless Steel Pipes / Tubes	Ø 73.75	SPEC.SA - 1253	0.370	55%	S.S. Scrap	0.2040	1.84
449	102	GS.7602035.WA.D40	72.27	0.185	Seamless Steel Pipes / Tubes	Ø 73.75	SPEC.SA - 1253	0.360	49%	S.S. Scrap	0.1750	1.58
450	103	207 HGR OR	72.28	0.128	Seamless Steel Pipes / Tubes	Ø 73.75	SPEC.SA - 1253	0.207	38%	S.S. Scrap	0.0790	0.71
451	104	207SSGROR PUR	72.29	0.120	Seamless Steel Pipes / Tubes	Ø 73.75	SPEC.SA - 1253	0.207	42%	S.S. Scrap	0.0870	0.78
452	105	AR.B7207C.D50 PUR	72.29	0.150	Seamless Steel Pipes / Tubes	Ø 73.75	SPEC.SA - 1253	0.303	51%	S.S. Scrap	0.1532	1.38
453	106	AU.B5B 3572-0011.D40	72.33	0.130	Seamless Steel Pipes / Tubes	Ø 73.75	SPEC.SA - 1253	0.314	59%	S.S. Scrap	0.1840	1.66
454	107	WS.B5B050100.D40	74.77	0.255	Seamless Steel Pipes / Tubes	Ø 75.80	SPEC.SA - 1253	0.360	29%	S.S. Scrap	0.1050	0.95
455	108	AR.B7009B.D50 PUR	75.29	0.100	Seamless Steel Pipes / Tubes	Ø 81.96	SPEC.SA - 1253	0.210	52%	S.S. Scrap	0.1100	0.99
456	109	2SCB1313Y6 IR	76.49	0.380	Seamless Steel Pipes / Tubes	Ø 84.87	SPEC.SA - 1253	0.957	60%	S.S. Scrap	0.5770	5.19
457	110	JR.B7212B.D50 PUR	77.24	0.280	Seamless Steel Pipes / Tubes	Ø 81.96	SPEC.SA - 1253	0.540	48%	S.S. Scrap	0.2600	2.34
458	111	WS.7602055A.D40	77.27	0.300	Seamless Steel Pipes / Tubes	Ø 84.87	SPEC.SA - 1253	0.890	66%	S.S. Scrap	0.5900	5.31
459	112	AR.B7010B.D50 PUR	80.29	0.110	Seamless Steel Pipes / Tubes	Ø 81.65	SPEC.SA - 1253	0.356	69%	S.S. Scrap	0.2460	2.21
460	113	AR.B7208B.D50 PUR	80.29	0.180	Seamless Steel Pipes / Tubes	Ø 81.65	SPEC.SA - 1253	0.356	49%	S.S. Scrap	0.1761	1.58
461	114	2213Y8 IR	82.09	0.300	Seamless Steel Pipes / Tubes	Ø 84.87	SPEC.SA - 1253	0.490	39%	S.S. Scrap	0.1900	1.71
462	115	WS.7603050.WA.D40	82.70	0.500	Seamless Steel Pipes / Tubes	Ø 84.87	SPEC.SA - 1253	1.200	58%	S.S. Scrap	0.7000	6.30
463	116	2SCB1313Y1 IR	82.96	0.465	Seamless Steel Pipes / Tubes	Ø 84.87	SPEC.SA - 1253	0.720	35%	S.S. Scrap	0.2550	2.30
464	117	JR.B7213B.D50 PUR	83.24	0.330	Seamless Steel Pipes / Tubes	Ø 90.75	SPEC.SA - 1253	0.847	61%	S.S. Scrap	0.5170	4.65
465	118	GS.7602045.WA.D40	85.27	0.214	Seamless Steel Pipes / Tubes	Ø 90.75	SPEC.SA - 1253	0.376	43%	S.S. Scrap	0.1620	1.46
466	119	1209S1 OR	85.34	0.220	Seamless Steel Pipes / Tubes	Ø 87.14	SPEC.SA - 1253	0.398	45%	S.S. Scrap	0.1778	1.60
467	120	1209S7 OR	85.39	0.220	Seamless Steel Pipes / Tubes	Ø 87.14	SPEC.SA - 1253	0.398	45%	S.S. Scrap	0.1778	1.60
468	121	JR.B7214B.D50 PUR	88.24	0.255	Seamless Steel Pipes / Tubes	Ø 90.75	SPEC.SA - 1253	0.676	62%	S.S. Scrap	0.4210	3.79

बलजीत सिंह/BALJIT SINGH
 महानिदेशक विदेश व्यापार
 Director General of Foreign Trade
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 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

विनोद कुमार काश्यप
 VINOD KUMAR KASHYAP
 विदेश व्यापार विकास अधिकारी
 Foreign Trade Development Officer
 विदेश व्यापार महानिदेशालय

Details of Items required for manufacture of One unit of export product												
Parts Sr. No.	Sr. No. of parts materials wise	BEARING PARTS-RACES (PART NO).	Dia of Finished part	Unit Wt. (In Kgs.)	discription of RM	dia of RM	Technical Characteristic	Qty of RM required for Mfg. (In Kgs)	Wastage % on raw materials basis	Name	Qty (In Kgs.)	Value (Rs.)
469	122	GS.7603040.D40	90.27	0.400	Seamless Steel Pipes / Tubes	Ø 90.75	SPEC.SA - 1253	0.715	44%	S.S. Scrap	0.3150	2.84
470	123	AR.B72108.D50 PUR	90.30	0.200	Seamless Steel Pipes / Tubes	Ø 91.97	SPEC.SA - 1253	0.396	49%	S.S. Scrap	0.1960	1.76
471	124	GS.BSBO40090.WA.D40	90.36	0.350	Seamless Steel Pipes / Tubes	Ø 90.75	SPEC.SA - 1253	0.480	27%	S.S. Scrap	0.1300	1.17
472	125	JR.B7215B.D50 PUR	93.24	0.412	Seamless Steel Pipes / Tubes	Ø 101.68	SPEC.SA - 1253	0.914	55%	S.S. Scrap	0.5020	4.52
473	126	112HCX30 OS	95.17	0.430	Seamless Steel Pipes / Tubes	Ø 97.10	SPEC.SA - 1253	0.492	13%	S.S. Scrap	0.0620	0.56
474	127	AR.B7012B.D50 PUR	95.30	0.170	Seamless Steel Pipes / Tubes	Ø 97.10	SPEC.SA - 1253	0.371	54%	S.S. Scrap	0.2010	1.81
475	128	JR.B7216B.D50 PUR	98.86	0.450	Seamless Steel Pipes / Tubes	Ø 101.68	SPEC.SA - 1253	0.850	47%	S.S. Scrap	0.4000	3.60
476	129	AR.B7211C.D50 PUR	100.31	0.300	Seamless Steel Pipes / Tubes	Ø 102.18	SPEC.SA - 1253	0.617	51%	S.S. Scrap	0.3170	2.85
477	130	GS.7602055.D40	100.33	0.300	Seamless Steel Pipes / Tubes	Ø 101.68	SPEC.SA - 1253	1.170	74%	S.S. Scrap	0.8700	7.83
478	131	15CB1000 Y3 OR	100.38	0.250	Seamless Steel Pipes / Tubes	Ø 102.18	SPEC.SA - 1253	0.530	53%	S.S. Scrap	0.2800	2.52
479	132	1211SY3 OR	100.47	0.283	Seamless Steel Pipes / Tubes	Ø 102.70	SPEC.SA - 1253	0.530	47%	S.S. Scrap	0.2470	2.22
480	133	1211SY7 OR	100.47	0.300	Seamless Steel Pipes / Tubes	Ø 107.8	SPEC.SA - 1253	0.620	43%	S.S. Scrap	0.2300	2.07
481	134	Z1698TWAG PUR	106.50	0.271	Seamless Steel Pipes / Tubes	Ø 112.78	SPEC.SA - 1253	0.647	56%	S.S. Scrap	0.3490	3.14
482	135	15CB1313Y6 OR	110.48	0.350	Seamless Steel Pipes / Tubes	Ø 112.78	SPEC.SA - 1253	0.310	46%	S.S. Scrap	0.2970	2.67
483	136	15CB1313 OR	110.52	0.275	Seamless Steel Pipes / Tubes	Ø 123.10	SPEC.SA - 1253	0.900	11%	S.S. Scrap	0.0350	0.32
484	137	1213SY7 OR	120.50	0.460	Seamless Steel Pipes / Tubes	Ø 132.71	SPEC.SA - 1253	0.933	49%	S.S. Scrap	0.4400	3.96
485	138	Z1690TWAG PUR	120.88	0.244	Seamless Steel Pipes / Tubes	Ø 132.71	SPEC.SA - 1253	0.933	74%	S.S. Scrap	0.6890	6.20
486	139	Z1691TWAG PUR	125.20	0.313	Seamless Steel Pipes / Tubes	Ø 132.71	SPEC.SA - 1253	0.933	66%	S.S. Scrap	0.6200	5.58

बलजीत सिंह / BALJIT SINGH
 Deputy Director General of Foreign Trade
 Directorate General of Foreign Trade
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 Udyog Bhawan, New Delhi

VINOD KUMAR KASHYAP
 Foreign Trade Development Officer
 Directorate General of Foreign Trade
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 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

577
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AR-579

14-12-2016

Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
TSW(B) Section

Subject: Application of M/S Voistalpine VAE VKN Ltd for
ratification of norms of AA No 0510388531 dt 10-06-14

DES-II, DGFT may kindly refer to the above mentioned AA
of M/S Voistalpine VAE VKN Ltd. The firm's representation OF
DATED 30-04-16 has been examined. This Office recommends
import of items at SI no 27 to 29, 69, 70 & 75 to 78 at 1.05
kg/kg content in export product.

This issues with the approval of IA(KKT).



B.C.Nayak
Development Officer
11-11-16

DGFT, FTDO, DES-II

Deptt. of HI, UO No 3(44)/14/ -TSW(B)

dated



बलजीत सिंह/ए.
उप महानिदेशक विदेश व्यापार
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
भारत सरकार/Govt. of India
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi



विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Govt of India
Office of the Development Commissioner
Ministry of Micro Small & Medium Enterprises
Mechanical Division

Subject: AA no 0310239140 dated 02.12.03 in respect of M/s Jayesh Industries Ltd

Norms may be fixed as follows:-

- Import may be allowed as 25.25 MT inclusive of 1% wastage.

This issues with the approval of Director (ME).

KSSodhi
18/12

(KSSodhi)

AD (ME)

✓ Shri V.K. Kashyap, FTDO, DGFT Udhog Bhawan, New Delhi

UO note No TL-13024/123/2016-MMM&A-DCMSME dated 18.11.16

B.S.

बलजीत सिंह/BALJIT SINGH
उप महानिदेशक विदेश व्यापार
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
भारत सरकार/Govt. of India
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

VK
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Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
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उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

**Department of Industrial Policy & Promotion
(TSW)**

AR-586
14-12-2016

**NC Meeting dated 14/12/2016 - Case No. 586-A/R (M/s Sterlite Technologies Limited)
(Advance Authorization No. 0310799369 dated 13.10.2015)**

Advance Authorisation may be ratified as under:

1. Net weight of export item at Sl. No. 6 may be specified as 257.3 MT.
2. Quantity of import item at Sl. No. 1 may be allowed as 15946.766 MT as 1.02 Kgs./Kg. content in the export items at Sl. No. 1 to 5 & 1.04 Kgs./Kg. content in the export item at Sl. No. 6, taking clue from SION C-1394 & C-7 respectively.
3. Quantity of import item at Sl. No. 2 may be allowed as applied for i.e. 126.939 MT as 1.10 Kgs./Kg. content in the export items at Sl. No. 1 to 5, taking clue from SION C-1394.
4. Quantity of import item at Sl. No. 3 may be allowed as applied for i.e. 283.142 MT as 1.075 Kgs./Kg. content in the export items at Sl. No. 1 to 5, taking clue from SION C-1394.
5. Quantity of import item(Overhead Conductor Grease) at Sl. No. 4 may be allowed upto 2 % of FOB value of export items at Sl. No 2 & 4.
6. Quantity of import item at Sl. No. 5 may be allowed as applied for i.e. 73.485 MT as 1.02 Kgs./Kg. content in the export item at Sl. No. 6, taking clue from SION C-7.

Norms committee may take a view

(S. K. Jain)
Development Officer

Norms Committee II

DIPP No. 12/100/2016-TSW/A/R-586 dated 14/12/2016

RSJ

बलजीत सिंह/BALJIT SINGH
उप महानिदेशक विदेश व्यापार
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
भारत सरकार/Govt. of India
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

VN

विनोद कुमार कश्यप
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Foreign Trade Development Officer
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उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

AR-587
14-12-2016

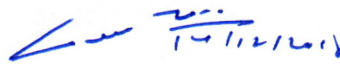
**Department of Industrial Policy & Promotion
(TSW)**

**NC Meeting dated 14/12/2016 - Case No. 587-A/R (M/s Sterlite Technologies Limited)
(Advance Authorization No. 0310799368 dated 13.10.2015)**

Advance Authorisation may be ratified as under:

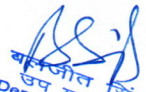
1. Net weight of export items at Sl. No. 1, 2 & 3 may be specified as 605.85 MT, 15.712 MT & 221.816 MT respectively .
2. Quantity of import item at Sl. No. 1 may be allowed as 628.794 MT as 1.04 Kgs./Kg. content in the export items at Sl. No. 1, 2 & 3, taking clue from SION C-7.
3. Quantity of import item at Sl. No. 2 may be allowed as applied for i.e. 172.888 MT as 1.02 Kgs./Kg. content in the export item at Sl. No. 1, taking clue from SION C-7.
4. Quantity of import item at Sl. No. 3 may be allowed as applied for i.e. 61.926 MT as 1.02 Kgs./Kg. content in the export items at Sl. No. 2 & 3, taking clue from SION C-7.
5. Quantity of import item at Sl. No. 4 may be allowed as applied for i.e. 2.429 MT taking clue from SION C-7.
6. Quantity of import item(Overhead Conductor Grease) at Sl. No. 5 may be allowed upto 2 % of FOB value of export items at Sl. No 2 & 3.

Norms committee may take a view


(S. K. Jain)
Development Officer

Norms Committee II

DIPP No. 12/100/2016-TSW/A/R-587 dated 14/12/2016


उप महा निदेशक विदेश व्यापार
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विदेश व्यापार महा निदेशालय
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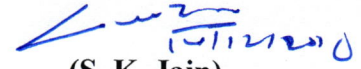
Department of Industrial Policy & Promotion
(TSW)

AR-588
14-12-2016

NC Meeting dated 14/12/2016 - Case No. 588-A/R (M/s Bilcare Limited) (Advance Authorization No. 3110062954 dated 07.03.2014)

Status quo may be maintained as the quantity of import item has been allowed on repeat basis in line with their other similar cases in the past, taking clue from SION C-16.

Norms committee may take a view



(S. K. Jain)

Development Officer

Norms Committee II

DIPP No. 12/100/2016-TSW/A/R-588 dated 14/12/2016



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Department of Industrial Policy & Promotion
(TSW)

AR-595
14-12-2016

NC Meeting dated 14/12/2016 - Case No. 595-A/R (M/s Leoni Cable Solutions(India) Pvt. Limited) (Advance Authorization No. 3110060000 dated 22.08.2013)

Advance Authorisation may be ratified as under:

1. Words "Copper Conductor, PVC insulated, 60V" may be suffixed with the description of export items at Sl. No. 1 to 4.
2. Net weight of export items at Sl. No. 1, 2, 3 & 4 may be specified as 7055 Kgs., 41955 Kgs., 19225 Kgs. & 42582 Kgs. respectively.
3. Quantity of import item at Sl. No. 1 may be allowed as 4109.9 Kgs. as 1.01 Kgs./Kg. content in the export item at Sl. No. 1.
4. Quantity of import item at Sl. No. 2 may be allowed as 28942.2 Kgs. as 1.01 Kgs./Kg. content in the export item at Sl. No. 2.
5. Quantity of import item at Sl. No. 3 may be allowed as 12111.6 Kgs. as 1.01 Kgs./Kg. content in the export item at Sl. No. 3.
6. Quantity of import item at Sl. No. 4 may be allowed as applied for i.e. 33708.89 Kgs. being less than net content in the export item at Sl. No. 4.

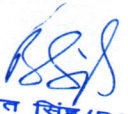
Norms committee may take a view

(S. K. Jain)

Development Officer

Norms Committee II

DIPP No. 12/100/2016-TSW/A/R-595 dated 14/12/2016


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